

Action Taken Report in the matter of Original Application No. 750/2023: Varun Gulati Versus State of Haryana & Ors. Respondent, in compliance of Hon'ble National Green Tribunal Order dated 03/01/2024.

1. Back ground and Directions of Hon'ble NGT:

The matter in OA No. 750/2023: Varun Gulati Versus State of Haryana & Ors. is related to highly polluting "Red category" dying units which are operating in Dheeraj Nagar & Surya Vihar of Faridabad, Bajghera, Dhankot, Dhanwapur & Sector - 37 of Gurugram, Village Badsa of Jhajjar and Friends colony, PyauManiyari and FerozpurBangar of Sonipat in Haryana. The allegation is that these dying units are operating in the residential and non-conforming areas and that there are about 500 such illegal and unauthorized dying factories operating in the said residential areas. Further allegation is that these units have not installed the ETP or any other anti-pollution devices and are discharging untreated effluents into the open area or in the drains which go to river Yamuna.

In the above said matter, Hon'ble NGT vide order dated 03/01/2024 (attached as **Annexure-1**) directed as under: -

"Hence at this stage we deem it proper to constitute a joint committee comprising of representative of the Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, Haryana State Pollution Control Board (HSPCB) and District Magistrates of District Sonipat, Faridabad, Gurgaon and Jhajjar. The District Magistrates of the concerned districts will act as Nodal Agency for the work of the committee in that district. The joint committee will carry out the inspection and will ascertain the correct ground situation and will also collect the sample of the discharge by the units and obtain the sample analysis report and take remedial action in accordance with law. The committee will complete the said exercise within a period of three months and submit the action taken report atleast one week before the next date of hearing by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF".

2. Compliance of the Orders of Hon'ble NGT:

In compliance of the above said orders of Hon'ble NGT, a Joint Committee comprising of the following members was constituted for District Gurugram:-

- i. Sh. Hitesh Kumar Meena, IAS, Additional Deputy Commissioner, Gurugram on behalf of District Magistrate, Gurugram
- ii. Sh. Rishabh Srivastava, Scientist 'C', Central Pollution Control Board(CPCB), New Delhi.
- iii. Sh. Vikas Grewal, Scientist 'B', Haryana State Pollution Control Board, Gurugram Region (N).

It was directed by Hon'ble NGT to the joint committee to look into the grievances of the applicant and undertake visits of the sites to verify the factual position and take appropriate remedial action.

In Compliance of the Orders of Hon'ble Tribunal, the complainant Sh. Varun Gulati was requested telephonically to accompany the Joint Committee for inspection but he didn't come for joint inspection. Joint Committee has conducted the inspections of GPS locations provided by the complainant and the details of factual position of all the sites along with the action taken against the illegal jeans washing/dyeing units which were found established/operational without Consent to Operate are as tabulated below:-

Sr. No	Name and address of Unit	Date of Inspection	Status of consent to operate	No. and Date of issuance of Closure Order	Date of Compliance of Closure Order	Status of Electricity Connections
1.	M/s Greash Washing, Dhanwapur, Gurugram	23.10.2023, 02.11.2023 & 12.07.2024	Not obtained	HSPCB/GUR/2023/INS/49580477CONC O001-00 dated 14.12.2023	05.01.2024 (Unit found dismantled at site)	-
2.	28.2848.3N 76 59 21.7 E	21.09.2022, 04.10.2022, 07.10.2022, 02.11.2023 & 12.07.2024	Not obtained	Unit found dismantled at site	Unit found dismantled at site	-
3	M/s Satguru Washing Village Dhanwapur, Gurugram	21.09.2022, 04.10.2022, 07.10.2022, 02.11.2023, 24.01.2024 & 12.07.2024	Not obtained	HSPCB/GUR/2024/INS/50485292CONC O001-004 dated 02.05.2024	14.05.2024 (Unit found dismantled at site)	-
4	M/s Shine Washing, VPO	20.09.2022	Not	HSPCB/GUR/20	14.11.2022	-

	Dhanwapur, Sector-104, Gurugram		obtained	22/INS/2889464 9CONCO001- 004 dated 15.10.2 022	(Unit found dismantled at site)	
5.	28.2838.6N 76.59 48.3 E	02.11.2023	Not obtained	Unit found dismantled at site	Unit found dismantled at site	-
6.	M/s S.Wash, D- 64, Ram Vihar, Dhanwapur, Gurugram	17.05.2022	Not obtained	No. I/117467/2022 da ted 08.06.2022	16.06.2022	Disconnected
7.	M/s Balaji Enterprises, Village Dhanwapur, Near Godown, Gurugra m	31.05.2022	Not obtained	No. I/118915/2022 dated 16.06.2022	18.06.2022	Disconnected
8.	M/s VDenimCraf t, Ram Vihar, Dhanwapur Road, Gurugram- 122001	20.06.2022, 26.10.2023 & 13.07.2024	Not obtained	No. I/125719/2022 dated 21.07.2022	25.07.2022 (Unit found dismantled at site)	Disconnected
9.	M/s Shree Sai V.R Washing, Khasra No.272, Daultabad Industrial Area, Teckchand Nagar Gurugram, Haryana	24.05.2022 & 21.09.2022	Not obtained	No. I/118369/2022 dated 13.06.2022	15.06.2022	Disconnected
10.	28 2915.9 N 76 59 57.6 E	04.10.2022 & 07.10.2022	Not obtained	Unit found dismantled at site	Unit found dismantled at site	-
11.	M/s sunnamed unit Dhanwapur Road, Ram Vihar, sector- 104, Gurugram	21.09.2022, 04.10.2022, 07.10.2022	Not obtained	HSPCB/GUR/20 22/INS/2920777 2CONCO001- 004 dated 22.12.2022	23.12.2022	-
12.	M/s Hi look washing, Village Dhanwapur, Gurugram	02.11.2023 & 25.01.2024	Not obtained	HSPCB/GUR/20 24/INS/5048528 5CONCO001- 004 dated 25.04.2024	15.07.2024 (Unit found closed from main gate, closure pasted & DG set sealed)	-
13.	28.479113 77.997042	02.11.2023	Not obtained	Unit found dismantled at site	Unit found dismantled at site	-
14.	M/s Durga Enterprises, Kh. No. 36/37, Rect.	26.10.2023, 16.01.2024 & 13.07.2024	Not obtained	Unit found dismantled at site	Unit found dismantled at site	-

	No. 39/1/2/1 (1-16), Shyam Chowk, Dhankot, Gurugram					
15.	M/s Santosh Was hing, Village Bajghera, Gurugram	25.05.2022	Not obtained	No.I/118373/2022 dated 13.06.2022	22.06.2022	Disconnected
16.	M/s D.K Dry cleaning & laundry service, Village Bajghera, Sector-113, Gurugram	07.11.2023	Not obtained	No.HSPCB/GUR/2023/INS/50889048CONC O001-004 dated 08.12.2023	05.01.2024	-
17	28.52711 77.016961	21.12.2023	Not obtained	Unit found dismantled at site	Unit found dismantled at site	Not obtained
18	28.520825 77.019417	21.12.2023	Not obtained	Unit found dismantled at site	Unit found dismantled at site	Not obtained
19.	M/s CM Indigo Pvt. Ltd., Plot No.-604-605, Pace City-1, Sector-37, Gurgaon	09.10.2023	Not obtained	Unit found dismantled at site	Unit found dismantled at site	-
20	New identified unit M/s Unnamed unit at (28°28'45.74136" 76°59'17.5794") village Dhanwapur, Gurugram	13.07.2024	Not obtained	SCN issued	Under process	Under process
21	New identified unit M/s Unnamed unit at (28°28'45.89112" 76°59'16.78416") village Dhanwapur, Gurugram	12.07.2024	Not obtained	SCN issued	Under process	Under process
22	New Identified unit M/s J.P. Enterprises,	13.07.2024	Not obtained	SCN issued	Under process	Under process

Village Bajghera Near Petrol Pump Palam Vihar, Gurugram					
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As per the details mentioned in the above said table, Out of total 22 number of locations, Jeans washing/Dyeing industries were found established/ operational without Consent to Operate from HSPCB at 14 Nos. of locations and No plant and machinery was found at 8 Nos. of locations. Further out of 14 Nos. of industries found established/ operational without Consent to Operate from HSPCB, 11 Nos. of industries have been closed by HSPCB along with the disconnection of electricity connections by DHBVN while Show Cause Notice for closure have been issued against 03 no of industries and further closure action and disconnection of electricity will be taken against these 03 no of industries after expiry of SCN time period.

- Copy of closure orders of industries tabulated from Sr. no. 1,3,4,6,7,8,9,11,12,15 & 16 are attached as **Annexure-2**.
- Copy of the show cause notices issued to the industries tabulated from Sr. no. 20 to 22 are attached as **Annexure-3**.
- The Photographs of the site inspections and sealing of plant and machinery are attached as **Annexure-4**.

Further, Environmental compensation have already imposed against 07 Nos. of unit and recommendation for levy of environmental compensation against 06 Nos. units have already been sent to HSPCB, Head Office by Regional office- Gurugram. For imposition environmental compensation against remaining units, Electricity Department, Revenue Department, Excise & Taxation, Secretary Municipal Committee, Gurugram have been requested to provide the record of electricity bills, land ownership record, GST record, Property ID record respectively so that date of commencement of operation of these units could be traced and accordingly Environmental Compensation would be assessed and levied on the violating industries along with the legal action as per the provisions of Water Act, 1974.

Further, it is also requested that Municipal Corporation, Gurugram may be directed to take action against these illegal Jeans washing/Dyeing industries as per provisions of Municipal Laws and confiscated plants & machineries as these industries are established in residential areas.

The Joint Committee will keep abide with the further directions of Hon'ble Tribunal.
The report is submitted on the behalf of joint committee for kind consideration of the
Hon'ble Tribunal.



Vikas Grewal, Scientist 'B'
HSPCB, Gurugram Region (N)



Rishabh Sriyastava
Scientist 'C' CPCB



Hitesh Kumar, IAS
Additional Deputy
Commissioner, Gurugram

Item No.05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 750/2023

Varun Gulati

Applicant

Versus

State of Haryana & Ors.

Respondent(s)

Date of hearing: 03.01.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Ms. Mansi Chahal & Mr. Kapil Sagar, Advs.

ORDER

1. In this original application the complaint of the applicant is that highly polluting "Red category" dying units are operating in Dheeraj Nagar & Surya Vihar of Faridabad, Bajghera, Dhankot, Dhanwapur & Sector – 37 of Gurugram, Village Badsa of Jhajjar and Friends colony, Pyau Manihari and Ferozpur Bangar of Sonipat in Haryana.

2. The allegation is that these dying units are operating in the residential and non-conforming areas and that there are about 500 such illegal and unauthorized dying factories operating in the said residential areas. Further allegation is that these units have not installed the ETP or any other anti-pollution devices and are discharging untreated effluents into the open area or in the drains which go to river Yamuna.

3. Learned counsel for the applicant during the course of argument has referred to Annexure A/1 giving the Geo locations of such units which are operating in Sonipat – Friends Colony, Pyau Manihari, Ferozpur Bangar, in Gurgaon at Dhanwapur and in Faridabad at Dheeraj Nagar and has also referred to the photographs which have been filed as Annexure A/2 with the original application.

4. The plea raised in the original application and the material enclosed therewith show that the original application involves substantial issue relating to compliance of the provisions of the scheduled enactment.

5. Hence at this stage we deem it proper to constitute a joint committee comprising of representative of the Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, Haryana State Pollution Control Board (HSPCB) and District Magistrates of District Sonipat, Faridabad, Gurgaon and Jhajjar. The District Magistrates of the concerned districts will act as Nodal Agency for the work of the committee in that district. The joint committee will carry out the inspection and will ascertain the correct ground situation and will also collect the sample of the discharge by the units and obtain the sample analysis report and take remedial action in accordance with law. The committee will complete the said exercise within a period of three months and submit the action taken report atleast one week before the next date of hearing by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

6. Let notice be also issued to the respondents. Applicant is directed to serve the respondents and file affidavit of service on or before the next date of hearing.

7. List on 05.04.2024.

8. A copy of this order be forwarded to the Member Secretary, CPCB, Member Secretary, HSPCB and District Magistrates of District Sonipat, Faridabad, Gurgaon and Jhajjar by e-mail for compliance.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

January 03, 2024
Original Application No. 750/2023
AS.

**Haryana State Pollution Control Board****C-11, SECTOR-6, PANCHKULA****PHONE:-0172-2577870-73,FAX-NO-2581201****E-mail:-hspcbho@gmail.com****Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN****CLOSURE ORDER**

Whereas, M/s Greash Washing, Dhanwapur, Gurugram-122001 has established and operating a Washing of jeans at Dhanwapur, Gurugram-122001 which is polluting in nature;

Whereas, a complaint against above said unit was received for causing Water ,Air pollution from Sh. Varun through NMCG Complaint vide No. Gri/260 723/053 7-NMCG vide letter dated 26-Jul-2023

Whereas, the above said unit was visited by the field officer of the Board on 23-Oct-2023 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

Unit was found operating without obtaining Consent to Establish/ Consent to operate from the Board & not installed Effluent Treatment Plant for treatment of Effluent generated from the process.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Gurgaon North vide his letter HSPCB/GUR/2023/INS/49580477SCNCC001 dated 23/10/2023 but the unit has not submitted the reply;

Whereas, Regional Officer, Gurgaon North vide his recommendation letter number HSPCB/GUR/2023/RO/INS/49580477CONCR001 dated 29-Nov-2023 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s M/s Greash Washing Dhanwapur, Gurugram-122001 by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act,

1974, is an offence.

**Dated Panchkula, the
13-Dec-2023**

Chairman

**Endst. No.:HSPCB/GUR/2023/INS/49580477CONCO001-
004**

Dated:14-Dec-2023

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram
2. Executive Engineer, DHBVN Operation Division, Gurugram. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Gurgaon North. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. M/s Greash Washing, Dhanwapur, Gurugram-122001

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**J P Singh, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman**

**Haryana State Pollution Control Board****C-11, SECTOR-6, PANCHKULA****PHONE:-0172-2577870-73,FAX-NO-2581201****E-mail:-hspcbho@gmail.com****Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN****CLOSURE ORDER**

Whereas, M/s Satguru Washing, Plot No. 32, Sector-104, Dhanwapur, Gurugram has established and operating a Jeans washing at Village Dhanwapur, Gurugram which is polluting in nature;

Whereas, a complaint against above said unit was received for causing Water ,Air pollution from Sh. NMCG Complaint vide letter dated 02-Nov-2023

Whereas, the above said unit was visited by the field officer of the Board on 24-Jan-2024 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

Unit found operating without obtaining CTE/CTO from the Board and without installation of Effluent Treatment Plant.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Gurgaon North vide his letter HSPCB/GUR/2023/INS/50485292SCNCC001 dated 03/11/2023 but the unit has not submitted the reply;

Whereas, Regional Officer, Gurgaon North vide his recommendation letter number HSPCB/GUR/2024/RO/INS/50485292CONCR002 dated 25-Jan-2024 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s Unnamed Jeans Washing Unit Village Dhanwapur, Gurugram by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act,

1974, is an offence.

**Dated Panchkula, the
30-Apr-2024**

Chairman

**Endst. No.:HSPCB/GUR/2024/INS/50485292CONCO001-
004**

Dated:02-May-2024

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram
2. Executive Engineer, DHBVN Operation Division, Gurugram. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Gurgaon North. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. M/s Satguru Washing, Plot No. 32, Sector-104, Dhanwapur, Gurugram

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**J P Singh, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman**



Haryana State Pollution Control Board

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-hspcbho@gmail.com

Website:-HSPCB.GOV.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, M/s Shine Washing, VPO Dhanwapur, Sector-104, Gurugram has established and operating a unit of washing and dyeing of jeans at VPO Dhanwapur, Sector-104, Gurugram which is polluting in nature;

Whereas, a complaint against above said unit was received for causing Water ,Air pollution from Sh. Varun Gulati vide letter dated 26-Aug-2022

Whereas, the above said unit was visited by the field officer of the Board on 20-Sep-2022 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

1. Unit found operating without obtaining Consent to Establish/ Consent to operate from the Board.
2. Unit has not installed Effluent Treatment Plant for treatment of Effluent generated from the process.

Whereas, the sample(s) of effluent , were collected by the field officer of the Board during the inspection of the above said unit on 20-Sep-2022 and as per analysis reports of the said samples, the following parameters were found exceeding the prescribed limits as per detail given below:

Pollutants	AR No.	AR Date	Parameters	Results	Limits
effluent	663	30.09.2022	BOD	92	30
effluent	663	30.09.2022	COD	440	250
effluent	663	30.09.2022	TSS	236	100

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Gurgaon North vide his letter HSPCB/GUR/2022/INS/28894649SCNCC001 dated 29/09/2022 but the unit has not submitted the reply;

Whereas, Regional Officer, Gurugram North vide his recommendation letter number HSPCB/GUR/2022/RO/INS/28894649CONCR001 dated 08-Oct-2022 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s M/s Shine Washing VPO Dhanwapur, Sector-104, Gurugram by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, is an offence.

**Dated Panchkula, the
12-Oct-2022**

Chairman

**Endst. No.:HSPCB/GUR/2022/INS/28894649CONCO001-
004**

Dated:15-Oct-2022

A copy of the above is forwarded to the following for information and necessary action:-

HARYANA STATE

1. The Deputy Commissioner, Gurugram
2. Executive Engineer, DHBVN Operation Division, Gurugram. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Gurugram North. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. M/s Shine Washing VPO Dhanwapur, Sector-104, Gurugram

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**J P Singh, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman**

I/117467/2022

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HSPCB

HARYANA STATE POLLUTION CONTROL BOARD
C-11 Sector-6, Panchkula
Ph – 0172- 577870-73, Fax No. 2581201
E-mail- hspcbho@gmail.com Website: hspcb.gov.in

CLOSURE ORDER

Whereas, M/s S.S Wash, D-64, Ram Vihar, Dhanwapur, Gurugram has established and operating a unit for washing of jeans which is polluting in nature and is covered under the Orange category;

Whereas, the above said unit was visited by the Field Officer of the Board along with the representative of Chairperson-cum-CEO, Zila Parishad, Gurugram on 17.05.2022 and reported that during inspection unit was found established/ operating without obtaining consent to establish/operate from the Board & without installation of pollution control measures i.e ETP;

Whereas, Show Cause Notice for closure was issued to the above said unit by the Regional Officer, Gurugram (North) vide his letter I/114095/2022 dated 18.05.2022 and the Regional Officer has reported that the unit has not submitted any reply in this regard till date;

Whereas, the Regional Officer, Gurugram (North) vide his letter no. I/116988/2022 dated 03.06.2022 and no. I/117326/2022 dated 07.06.2022 has recommended for taking closure action against the unit under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981;

Therefore, keeping in view the above said facts and in exercise of the powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of M/s S.S Wash, D-64, Ram Vihar, Dhanwapur, Gurugram by sealing its plant, machinery and DG sets along with disconnection of the electric supply with immediate effect.

In addition to above, it is also intimated that non-compliance of directions issued under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 is an offence.

Dated Panchkula, the
7th June, 2022

P. Raghavendra Rao
Chairman

Endst. No.

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram.
2. Executive Engineer (Operation Division), DHBVN, Gurugram. He is directed to disconnect the electric supply of the above said unit immediately and submit compliance report within 03 days.
3. The Regional Officer, Gurugram (North). He is asked to ensure the compliance of closure order and to submit compliance report in this regard within 03 days. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation and submit the case for Environment Compensation.
4. M/s S.S Wash, D-64, Ram Vihar, Dhanwapur, Gurugram.

Signed by Jatinder Pal
Sr. Env. Engineer (WC)
For Chairman
Date: 08-06-2022 10:00:07
Reason: Approved

I/118915/2022

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HARYANA STATE POLLUTION CONTROL BOARD
C-11 Sector-6, Panchkula
Ph – 0172- 577870-73, Fax No. 2581201
E-mail- hspcbho@gmail.com Website: hspcb.gov.in

CLOSURE ORDER

Whereas, M/s Balaji Enterprises, Village Dhanwapur, near Godown, Gurugram has established and operating a unit for washing of jeans which is polluting in nature and is covered under the Orange category;

Whereas, the above said unit was visited by the Field Officer of the Board on 31.05.2022 and reported that during inspection unit was found established/ operational without obtaining CTE/CTO from the Board & without installation of pollution control measures i.e ETP;

Whereas, a Show Cause Notice for closure was issued to the above said unit by the Regional Officer, Gurugram (North) vide his letter I/116231/2022 dated 31.05.2022 and the Regional Officer has reported that the unit has not submitted any reply in this regard till date;

Whereas, Regional Officer, Gurugram (North) vide his letter no. 2105779/2022 dated 13.06.2022 has recommended for taking closure action against the unit under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention & Control of Pollution) Act, 1981;

Therefore, keeping in view the above said facts and in exercise of the powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of M/s Balaji Enterprises, Village Dhanwapur, near Godown, Gurugram by sealing its plant, machinery and DG sets alongwith disconnection of the electric supply with immediate effect.

In addition to above, it is also intimated that non-compliance with the directions issued under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 is an offence.

Dated Panchkula, the
16th June, 2022

P. Raghavendra Rao
Chairman

Endst. No.

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram.
2. Executive Engineer (Operation Division), DHBVN, Gurugram. He is directed to disconnect the electric supply of the above said unit immediately and submit compliance report within 03 days.
3. The Regional Officer, Gurugram (North). He is directed to ensure compliance of the closure order and to submit compliance report in this regard within 03 days. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation and submit the case for Environment Compensation.
4. M/s Balaji Enterprises, Village Dhanwapur, Near Godown, Gurugram.

Sr. Env. Engineer (WC)
For Chairman

Signed by Jatinder Pal
Singh

Date: 16-06-2022 10:48:33

Reason: Approved

I/125719/2022

428



HSPCB

HARYANA STATE POLLUTION CONTROL BOARD
C-11 Sector-6, Panchkula
Ph – 0172- 577870-73, Fax No. 2581201
E-mail- hspcbho@gmail.com Website: hspcb.gov.in

CLOSURE ORDER

Whereas, M/s SV Denim Craft, Ram Vihar, Dhanwapur Road, Gurugram has established and operating a unit for Washing of jeans which is polluting in nature and is covered under Orange category;

Whereas, the above said unit was visited by the Field Officer of the Board on 20.06.2022 and reported that during inspection unit was found established/operational without obtaining CTE/CTO from the Board and not installed ETP;

Whereas, effluent sample was collected from the unit and as per analysis report no. 30 dated 27.06.2022, the parameters found exceeding the prescribed limits;

Whereas, a Show Cause Notice for closure was issued to the above said unit by Regional Officer, Gurugram (North) vide his letter No. HSPCB/GUR/2022/INS/25586198SCNCC001 dated 21.06.2022 and the Regional Officer has reported that the unit has not submitted reply/compliance in this regard till date;

Whereas, Regional Officer, Gurugram (North) vide his letter no. HSPCB/GUR/2022/RO/INS/2556198CONCR001 dated 05.07.2022 has recommended for taking closure action against the unit under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention & Control of Pollution) Act, 1981;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of M/s SV Denim Craft, Ram Vihar, Dhanwapur Road, Gurugram by sealing its plant, machinery and DG sets along with disconnection of the electricity supply with immediate effect.

In addition to above it is also intimated that non-compliance of directions issued under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 is an offence.

**Dated Panchkula, the
21st July, 2022**

**A.K Singh, IAS
Chairman**

Endst. No

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram.
2. Executive Engineer (Operation Division), DHBVN, Gurugram. He is directed to disconnect the electric supply of the above said unit immediately and submit compliance report within 03 days.
3. The Regional Officer, Gurugram (North). He is asked to ensure the compliance of closure order and to submit compliance report in this regard within 03 days. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation and submit the case for Environmental Compensation.
4. M/s SV Denim Craft, Ram Vihar, Dhanwapur Road, Gurugram.

**Sr. Env. Engineer (WC)
For Chairman**

Signed by Jatinder Pal
Singh

Date: 21-07-2022 12:28:16

Reason: Approved

I/118369/2022

429



HSPCB

HARYANA STATE POLLUTION CONTROL BOARD
C-11 Sector-6, Panchkula
Ph – 0172- 577870-73, Fax No. 2581201
E-mail- hspcbho@gmail.com Website: hspcb.gov.in

CLOSURE ORDER

Whereas, M/s Shree Sai V.R Washing, Khasra No. 272, Daultabad Industrial Area, Teckchand Nagar Gurugram, Haryana has established and operating a unit for washing of jeans which is polluting in nature and is covered under Orange category;

Whereas, the above said unit was visited by the Field Officer of the Board along with the representative of Chairperson-cum-CEO, Zila Parishad, Gurugram on 24.05.2022 and reported that during inspection unit was found established/ operating without obtaining CTE/CTO from the Board & without installation of pollution control measures i.e ETP;

Whereas, a Show Cause Notice for closure was issued to the above said unit by the Regional Officer, Gurugram (North) vide his letter I/115282/2022 dated 25.05.2022 and the Regional Officer has reported that the unit has not submitted any reply in this regard till date;

Whereas, the Regional Officer, Gurugram (North) vide his letter no. I/116979/2022 dated 03.06.2022 and no. 2093851/2022 dated 08.06.2022 has recommended for taking closure action against the unit under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of M/s Shree Sai V.R Washing, Khasra No. 272, Daultabad Industrial Area, Teckchand Nagar Gurugram, Haryana by sealing its plant, machinery and DG sets along with disconnection of the electric supply with immediate effect.

In addition to above, it is also intimated that non-compliance with the directions issued under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 is an offence.

Dated Panchkula, the
11th June, 2022

P. Raghavendra Rao
Chairman

Endst. No.

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram.
2. Executive Engineer (Operation Division), DHBVN, Gurugram. He is directed to disconnect the electric supply of the above said unit immediately and submit compliance report within 03 days.
3. The Regional Officer, Gurugram (North). He is directed to ensure the compliance of closure order and to submit compliance report in this regard within 03 days. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation and submit the case for Environment Compensation.
4. M/s Shree Sai V.R Washing, Khasra No. 272, Daultabad Industrial Area, Teckchand Nagar Gurugram, Haryana.

Signed by Jatinder Pal
Sr. Env. Engineer (WC)
For Chairman
Date: 13-06-2022 09:33:26
Reason: Approved



Haryana State Pollution Control Board

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-hspcbho@gmail.com

Website:-HSPCB.GOV.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, M/s unnamed unit, Dhanwapur Road, Ram Vihar, sector-104, Gurugram (Lat-28.479806 Long-76.995917) has established and operating a unit of washing of fabric at Dhanwapur Road, Ram Vihar, sector-104, Gurugram (Lat-28.479806 Long- 76.995917) which is polluting in nature;

Whereas, a complaint against above said unit was received for causing Water ,Air pollution from Sh. Varun Gulati vide No.Grie/07082 2/4060- NMCG on NMCG Portal vide letter dated 07-Aug-2022

Whereas, the above said unit was visited by the field officer of the Board on 07-Oct-2022 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

Unit was established and operating illegally without obtaining CTE/CTO from the Board & without installation of Effluent Treatment Plant.

Whereas, the sample(s) of effluent , was collected by the field officer of the Board during the inspection of the above said unit on 07-Oct-2022 and as per analysis reports of the said samples, the following parameters were found exceeding the prescribed limits as per detail given below:

Pollutants	AR No.	AR Date	Parameters	Results	Limits
effluent	789	18.10.2022	TSS	220	100
effluent	789	18.10.2022	COD	304	250
effluent	789	18.10.2022	BOD	62	30

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Gurgaon North vide his letter HSPCB/GUR/2022/INS/29207772SCNCC001 dated 08/10/2022 but the unit has not submitted the reply;

Whereas, Regional Officer, Gurgaon North vide his recommendation letter number HSPCB/GUR/2022/RO/INS/29207772CONCR001 dated 16-Dec-2022 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water

(Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s M/s unnamed unit Dhanwapur Road, Ram Vihar, sector-104, Gurugram (Lat-28.479806 Long- 76.995917) by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, is an offence.

**Dated Panchkula, the
21-Dec-2022**

Chairman

**Endst. No.:HSPCB/GUR/2022/INS/29207772CONCO001-
004**

Dated:22-Dec-2022

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram
2. Executive Engineer, DHBVN Operation Division, Gurugram. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Gurugram North. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. M/s unnamed unit, Dhanwapur Road, Ram Vihar, sector-104, Gurugram (Lat-28.479806 Long-76.995917)

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J P Singh, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman

**Haryana State Pollution Control Board****C-11, SECTOR-6, PANCHKULA****PHONE:-0172-2577870-73,FAX-NO-2581201****E-mail:-hspcbho@gmail.com****Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN****CLOSURE ORDER**

Whereas, M/s Hi look washing,, Village Dhanwapur, Gurugram has established and operating a Washing of jeans at Village Dhanwapur, Gurugram which is polluting in nature;

Whereas, a complaint against above said unit was received for causing Water ,Air pollution from Sh. Varun vide complaint No. Grie/260 723/053 7-NMCG vide letter dated 26-Jul-2023

Whereas, the above said unit was visited by the field officer of the Board on 25-Jan-2024 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

Unit was found operating without obtaining CTE/CTO from the Board and without installation of pollution control devices.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Gurgaon North vide his letter HSPCB/GUR/2023/INS/50485285SCNCC001 dated 03/11/2023 but the unit has not submitted the reply;

Whereas, Regional Officer, Gurgaon North vide his recommendation letter number HSPCB/GUR/2024/RO/INS/50485285CONCR002 dated 29-Jan-2024 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s Unnamed Unit (Jeans Washing) Village Dhanwapur, Gurugram by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act,

1974, is an offence.

**Dated Panchkula, the
18-Apr-2024**

Chairman

**Endst. No.:HSPCB/GUR/2024/INS/50485285CONCO001-
004**

Dated:25-Apr-2024

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Gurugram
2. Executive Engineer, DHBVN Operation Division, Gurugram. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Gurgaon North. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. M/s Hi look washing, Village Dhanwapur, Gurugram

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Date: 2024.04.25
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**J P Singh, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman**

I/118373/2022

434



HSPCB

HARYANA STATE POLLUTION CONTROL BOARD
C-11 Sector-6, Panchkula
Ph – 0172- 577870-73, Fax No. 2581201
E-mail- hspcbho@gmail.com Website: hspcb.gov.in

CLOSURE ORDER

Whereas, M/s Santosh Washing, Vill. Bajghera, Gurugram has established and operating a unit for washing of fabric which is polluting in nature and is covered under Orange category;

Whereas, the above said unit was visited by the Field Officer of the Board on 25.05.2022 and reported that during inspection unit was found established/ operational without obtaining CTE/CTO from the Board & without installation of pollution control measures i.e ETP;

Whereas, a Show Cause Notice for closure was issued to the above said unit by the Regional Officer, Gurugram (North) vide his letter I/115569/2022 dated 26.05.2022 and the Regional Officer has reported that the unit has not submitted any reply in this regard till date;

Whereas, the Regional Officer, Gurugram (North) vide his letter no. I/116971/2022 dated 03.06.2022 and no. 2093797/2022 dated 08.06.2022 has recommended for taking closure action against the unit under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention & Control of Pollution) Act, 1981;

Therefore, keeping in view the above said facts and in exercise of the powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of M/s Santosh Washing, Vill. Bajghera, Gurugram by sealing its plant, machinery and DG sets along with disconnection of the electric supply with immediate effect.

In addition to above, it is also intimated that non-compliance with the directions issued under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 is an offence.

Dated Panchkula, the
10th June, 2022

P. Raghavendra Rao
Chairman

Endst. No.

A copy of the above is forwarded to the following for information and necessary action:

1. The Deputy Commissioner, Gurugram.
2. Executive Engineer (Operation Division), DHBVN, Gurugram. He is directed to disconnect the electric supply of the above said unit immediately and submit compliance report within 03 days.
3. The Regional Officer, Gurugram (North). He is directed to ensure the compliance of closure order and to submit compliance report in this regard within 03 days. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation and submit the case for Environment Compensation.
4. M/s Santosh Washing, Vill. Bajghera, Gurugram.

Sr. Engineer (W/C) Pal
Chairman

Date: 13-06-2022 10:06:37

Reason: Approved

**Haryana State Pollution Control Board****C-11, SECTOR-6, PANCHKULA****PHONE:-0172-2577870-73,FAX-NO-2581201****E-mail:-hspcbho@gmail.com****Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN****CLOSURE ORDER**

Whereas, M/s D.K Dry Cleaning and laundry service, Village Bajghera, Sector-113, Gurugram has established and operating a Garment washing at Village Bajghera, Sector-113, Gurugram which is polluting in nature;

Whereas, a complaint against above said unit was received for causing Water ,Air pollution from Sh. Varun, vide Complaint No. Grie/260 723/053 7-NMCG vide letter dated 26-Jul-2023

Whereas, the above said unit was visited by the field officer of the Board on 07-Nov-2023 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

Unit found operating without obtaining CTE/CTO from the Board & without installation of pollution control devices.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Gurgaon North vide his letter HSPCB/GUR/2023/INS/50889048SCNCC001 dated 09/11/2023 but the unit has not submitted the reply;

Whereas, Regional Officer, Gurgaon North vide his recommendation letter number HSPCB/GUR/2023/RO/INS/50889048CONCR001 dated 30-Nov-2023 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s M/s D.K Dry Cleaning and laundry service Village Bajghera, Sector-113, Gurugram by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, is an offence.

**Dated Panchkula, the
07-Dec-2023**

Chairman

**Endst. No.:HSPCB/GUR/2023/INS/50889048CONCO001-
004**

Dated:08-Dec-2023

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, GURGAON NORTH
2. Executive Engineer, DHBVN Operation Division, Gurugram. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Gurgaon North. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. M/s D.K Dry Cleaning and laundry service Village Bajghera, Sector-113, Gurugram

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Date: 2023.12.08
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**J P Singh, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman**



HARYANA STATE POLLUTION CONTROL BOARD
Gurgaon North Vikas Sadan, 1st Floor, Near DC Court, Gurgaon Ph.0124-2332775 Email:- hspcbrogrn@gmail.com

No: HSPCB/GUR/2024/INS/73225799SCNCC001

Dated: 15-07-2024

To

M/s J.P. Enterprises

Village Bajghera, Near Petrol Pump Post Palam vihar, Gurugram

Sub: Show cause notice for closure 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974

Whereas your unit has been inspected on 13-07-2024 regarding OA No. 750 of 2023 titled as Varun Gulati V/s State of Haryana and during the inspection following deficiencies has been observed as per provisions of section 21/22 of Air (Prevention & Control of Pollution) Act, 1981/ 24/25/26 of Water (Prevention & Control of Pollution) Act, 1974) :

1. Not obtained CTE/CTO from the Board.
2. Not installed pollution control devices.
3. Not obtained Change of land use permission/license/NOC certificate from the Town & Country Planning Department or respective Municipal or other Authority or village Panchayat, as the case may be.

In view of the above, you are hereby directed to show cause within 15 days as to why closure action against your unit may not be taken under section 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974), for non compliance of the above mentioned observations/ deficiencies

In case you fail to comply with the observations/ deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section / 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974

In addition to above it is also intimated that non compliance of direction issued under section / 33-A of Water (Prevention & Control of Pollution) Act, 1974/ 31-A of Air (Prevention & Control of Pollution) Act, 1981 is an offence punishable under respective Acts

438

Inspection no. : 73225799
HROCMMS ID : 24GUNO7208101

Nirmal Kumar , Regional Officer

Regional Office Gurgaon North



*** This is system generated certificate ***



HARYANA STATE POLLUTION CONTROL BOARD
Gurgaon North Vikas Sadan, 1st Floor, Near DC Court, Gurgaon Ph.0124-2332775 Email:- hspcbrogrn@gmail.com

No: HSPCB/GUR/2024/INS/73226919SCNCC001

Dated: 15-07-2024

To
Unnamed Jeans Washing Unit
Village Dhanwapur, Gurugram

Sub: Show cause notice for closure 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974

Whereas your unit has been inspected on 13-07-2024 regarding OA No. 750 of 2023 titled as Varun Gulati V/s State of Haryana and during the inspection following deficiencies has been observed as per provisions of section 21/22 of Air (Prevention & Control of Pollution) Act, 1981/ 24/25/26 of Water (Prevention & Control of Pollution) Act, 1974) :

1. 1. Not obtained CTE/CTO from the Board. 2. Not installed pollution control devices. 3. Not obtained Change of land use permission/license/NOC certificate from the Town & Country Planning Department or respective Municipal or other Authority or village Panchayat, as the case may be.

In view of the above, you are hereby directed to show cause within 15 days as to why closure action against your unit may not be taken under section 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974), for non compliance of the above mentioned observations/ deficiencies

In case you fail to comply with the observations/ deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section / 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974

In addition to above it is also intimated that non compliance of direction issued under section / 33-A of Water (Prevention & Control of Pollution) Act, 1974/ 31-A of Air (Prevention & Control of Pollution) Act, 1981 is an offence punishable under respective Acts

NIRMAL Digitally signed by
NIRMAL KUMAR
KUMAR Date: 2024.07.15
16:24:28 +05'30'

Nirmal Kumar , Regional Officer

440

Inspection no. : 73226919
HROCMMS ID : 24GUNO2944868

Regional Office Gurgaon North



*** This is system generated certificate ***



HARYANA STATE POLLUTION CONTROL BOARD
Gurgaon North Vikas Sadan, 1st Floor, Near DC Court, Gurgaon Ph.0124-2332775 Email:- hspcbrogrn@gmail.com

No: HSPCB/GUR/2024/INS/73226800SCNCC001

Dated: 15-07-2024

To
Unnamed Jeans Washing Unit
Village Dhanwapur, Gurugram

Sub: Show cause notice for closure 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974

Whereas your unit has been inspected on 13-07-2024 regarding OA No. 750 of 2023 titled as Varun Gulati V/s State of Haryana and during the inspection following deficiencies has been observed as per provisions of section 21/22 of Air (Prevention & Control of Pollution) Act, 1981/ 24/25/26 of Water (Prevention & Control of Pollution) Act, 1974) :

1. 1. Not obtained CTE/CTO from the Board. 2. Not installed pollution control devices. 3. Not obtained Change of land use permission/license/NOC certificate from the Town & Country Planning Department or respective Municipal or other Authority or village Panchayat, as the case may be.

In view of the above, you are hereby directed to show cause within 15 days as to why closure action against your unit may not be taken under section 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974), for non compliance of the above mentioned observations/ deficiencies

In case you fail to comply with the observations/ deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section / 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974

In addition to above it is also intimated that non compliance of direction issued under section / 33-A of Water (Prevention & Control of Pollution) Act, 1974/ 31-A of Air (Prevention & Control of Pollution) Act, 1981 is an offence punishable under respective Acts

NIRMAL Digitally signed
by NIRMAL
KUMAR
KUMAR Date: 2024.07.15
16:25:09 +05'30'
Nirmal Kumar, Regional Officer

442

Inspection no. : 73226800
HROCMMS ID : 24GUNO1687991

Regional Office Gurgaon North



*** This is system generated certificate ***

443

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1	Name & Address of the Unit	:	M/s. Goraeh Washing Dhansapur, Gurgaon (N = 28° 48' 19.2, E = 76° 48' 37.8)
2	Email ID of the Unit/Occupier	:	-
3	Telephone Nos.	:	9654763291
4	Fax Nos.	:	
5	Date & Time of Inspection	:	23/10/2023 (4:25 PM)
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	Sh. Shambhu Kumar Pandit,
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	Sh. Shambhu Kumar Pandit
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	Jeans washing
12	Detail of Raw Material used (with quantity per annum)	:	Surf, Dye and garments, caustic etc. Hydrogen peroxide
13	Manufacturing Process (in brief)	:	washing of jeans.
14	Detail of Machinery	:	washing/dyeing machine 150x01, 100kg x 02,
15	Date of Commissioning of the unit.	:	50kg x 01, 25kg x 01, Hydva 25kg x 01, Tumbler x 01 may, 2023 (as stated at site)
16	Status of Consent to Establish	:	Not obtained
17	Status of Consent to Operate	:	Not obtained
18	Status of Authorization under HWM Rules.	:	Not obtained

B Air Pollution		
1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	: n/a
2	Status of online monitoring System (Stack/AAQ) if applicable	: /
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	: /
4	Detail of Stacks/ Chimneys/Vents	: /
5	Whether Height of all stacks/ Chimneys as per norms.	: /
6	Capacity of D.G. Sets	: 40KVA
7	Stack height of D.G. Sets above programme and whether as per norms.	: /
8	Status of Acoustic Enclosure on D.G. Sets	: provided
9	Noise results of D.G. Sets Monitored during inspection	: not operation
10	Type & Quantity of Fuel used (Separate for each source)	: /
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	: no
12	Whether provided separate flow meters in case of wet scrubber	: /
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	: /
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	: /
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	: /
16	General Remarks	: /

C Water Consumption

1	Sources of Water Supply	: Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	: No
3	Whether measuring devices has been sealed	: no

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	no
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	2-3 KLD 15-20 KLD approx
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	washing of jeans
2	No. of outlets for discharge of effluent	:	Domestic: 1 Trade: 1
3	Quality of Effluent in KLD	:	Domestic: 2 KLD approx Trade: 10-15 KLD approx
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP not installed
5	Mode of Discharge of effluent	:	Domestic: sewer Trade: sewer
6	Name of Water recipient body if any	:	sewer
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	no
8	Status of ZLD as per CPCB directions if applicable.	:	No
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	no
10	Whether provided separate electricity meter on ETP/STP	:	no

SCP

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	no
12	Status of online monitoring system, if applicable.	:	no
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	used of waste chemicals, sludge etc
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	Nil
4	Mode of Disposal & treatment of Hazardous Waste	:	Details not provided at site
5	Size of Hazardous Waste storage site	:	No
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	no
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	Not adopted
8	Details of Hazardous Waste transported to service provider	:	Nil

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	NA
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	no
3	Name of insurer agency with date & validity of policy.	:	NA
4	Whether Hazardous chemicals handling & storage facility is adequate	:	NA
5	Remarks At the time of inspection unit found in operational conditions but stopped on arrival. Sampling could not be done due to air discharge at the time of inspection.		
	Signature of the representative of the unit Name Designation & Address inspection		Signature of the Officer/Officers of the Board who conducted Name & Designation

Shamblay Kumar Pandit
4
Green's Washing
Dhampur Gurgaon

447









451







GREASH WASHING

Spl. In Denim, Non Denim & All Wash

Address : Dhanwapur, Gurugram-122001 (Haryana)

M/s. Crank Jeans MR
Qualhir Bhi ji

Bill No. **801**

Date 06/10/23

S.No.	PARTICULARS	Qty.	Rate	Amount	
				Rs.	P.
	Denim full size				
	Molet. size PP size				
	T-shirt men				
	cebat - Supervisor	270			
	04-2124				
	slit. Limb. D.N.				
	fab - <u>mountain bhi</u>				
	JOB WORK DONE 30/9/23	270			
	TOTAL				

E. & O. E.

For **GREASH WASHING**

Goods Once sold will be taken back.

Receiver Signature

Auth. Sign



456

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

N: 28.480/92

E = 76.989378

A General Information of unit

1	Name & Address of the Unit	:	M/S Greach Washing Dhawaper, Gungram.
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	
4	Fax Nos.	:	
5	Date & Time of Inspection	:	02/11/2022
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	Inspection of the unit has been conducted by the joint team of SESTF.
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	at the time of inspection
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	Unit found closed.
12	Detail of Raw Material used (with quantity per annum)	:	
13	Manufacturing Process (in brief)	:	
14	Detail of Machinery	:	
15	Date of Commissioning of the unit.	:	
16	Status of Consent to Establish	:	
17	Status of Consent to Operate	:	
18	Status of Authorization under HWM Rules.	:	

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	<i>Inspection of the unit has been conducted by the Joint team of SESTF. At the time of inspection unit found closed</i>
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:
3	Whether measuring devices has been sealed	:

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	Unit closed at the time of inspection
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	
2	No. of outlets for discharge of effluent	:	Domestic: Trade:
3	Quality of Effluent in KLD	:	Domestic: Trade:
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP
5	Mode of Discharge of effluent	:	Domestic: Trade:
6	Name of Water recipient body if any	:	
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	
8	Status of ZLD as per CPCB directions if applicable.	:	
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	
10	Whether provided separate electricity meter on ETP/STP	:	

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	Inspection of the unit has been conducted by the joint team of SESTF at the time of inspection unit found closed.
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.	:	

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks	:	
Signature of the representative of the unit Name Designation & Address inspection		:	<p><i>Varun JE/MLD</i></p> <p>Signature of the Officer/Officers of the Board who conducted</p> <p>VARUN</p> <p>Name & Designation</p>

File Final
u/s
SB
Consultant in-1
Zila Panchayat
Shera Bahar



N 28°28'48.25452" (LAT)

E 76°59'21.81084" (LONG)

Altitude: 216 m a.s.l

02/11/2023 13:47

Location provider: Fused

No street

Gurugram 122001

Haryana

India

N 28°28'47.94528" (LAT)

E 76°59'21.75936" (LONG)

Altitude: 216 m a.s.l

02/11/2023 13:48

Location provider: Fused

No street

Gurugram 122001

Haryana

India



Compliance report of closure orders passed by
Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. *MSPCB/GUR/2023/INS/49580477CANCO01-074* dated *19/12/2023* under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. *Greesh Washing, Dhanra, Gurugram* has been visited on *05/01/2024* to close down the above said unit by the following officers/officials:

1. *Vikas Grewal Scientist - B*
2. *Mukesh, F. A*
3. *Bhupendra, Officer*
- 4.

The representative of the unit Sh. _____ who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. *Plant and machinery has already been*
2. *dismantled at site.*
3. *(orders pasted at door)*
- 4.

Sh. _____ the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

- 1.
- 2.
- 3.

(IMPRESSION OF SEAL USED)

Sig. of Representative of the Unit

Vikas Grewal
Signature of Officer of HSPCB





465

N 28°28'47.70444" (LAT)

E 76°59'21.6672" (LONG)

Altitude: 216 m a.s.l

05/01/2024 14:30

Location provider: Fused

No street

Gurugram 122001

Haryana

India

466



467

N 28°28'47.47296" (LAT)

E 76°59'21.8562" (LONG)

Altitude: 216 m a.s.l

05/01/2024 14:29

Location provider: Fused

No street

Gurugram 122001

Haryana

India

468



 **GPS Map**
Camera Lite

50c basai industrial area, Basai Village, Sector 9B,
Gurugram, Haryana 122001, India

Latitude

28.459731666666666°

Longitude

76.98766833333335°

Local 05:13:13 PM

GMT 11:43:13 AM

Altitude 13.33 meters

Thursday, 06.10.2022

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

Long → 28.479722

Lat → 76.988750

A General Information of unit

1	Name & Address of the Unit	:	un-named unit Dhanwapur village, sec-104, Gurugram
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	
4	Fax Nos.	:	
5	Date & Time of Inspection	:	04/10/22 @ 10:05AM
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	/
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	
12	Detail of Raw Material used (with quantity per annum)	:	
13	Manufacturing Process (in brief)	:	
14	Detail of Machinery	:	
15	Date of Commissioning of the unit.	:	
16	Status of Consent to Establish	:	
17	Status of Consent to Operate	:	
18	Status of Authorization under HWM Rules.	:	

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	
3	Whether measuring devices has been sealed	:	

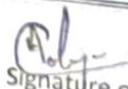
11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks <i>Unit found closed during inspection</i>	:	

Signature of the representative of the unit Name Designation & Address inspection	 Signature of the Officer/Officers of the Board who conducted Name & Designation
--	--

473



 **GPS Map**
Camera Lite

**FXHQ+PH4, Dhanwapur Village, Sector 104, Gurugram,
Haryana 122006, India**

Latitude

28.47983166666667°

Longitude

76.98858°

Local 10:20:26 AM

GMT 04:50:26 AM

Altitude 13.29 meters

Tuesday, 04.10.2022

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

Lat → 28.479722

Long → 76.988750

A General Information of unit

1	Name & Address of the Unit	:	un-named unit Dhanpur village Gurugram
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	
4	Fax Nos.	:	
5	Date & Time of Inspection	:	07/10/22
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	
12	Detail of Raw Material used (with quantity per annum)	:	
13	Manufacturing Process (in brief)	:	
14	Detail of Machinery	:	
15	Date of Commissioning of the unit.	:	
16	Status of Consent to Establish	:	
17	Status of Consent to Operate	:	
18	Status of Authorization under HWM Rules.	:	

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furrless, capacity & stack height.	:	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	: : : : : :	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

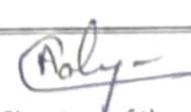
1	Sources of Water Supply	:	
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	
3	Whether measuring devices has been sealed	:	

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks <i>Unit found closed / Sash from AS /</i>	:	
Signature of the representative of the unit <i>Laxesh J E P. Raj</i> Name Designation & Address inspection		Signature of the Officer/Officers of the Board who conducted  Name & Designation	



FXHQ+PH4, Dhanwapur Village, Sector 104, Gurugram,
Haryana 122006, India

Latitude

28.479803333333333°

Longitude

76.98855499999999°

Local 10:51:29 AM

GMT 05:21:29 AM

Altitude 13.29 meters

Friday, 07.10.2022

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

Long → 28.479806
 Lat → 76.989556

A General Information of unit

1	Name & Address of the Unit	:	unnamed unit Dhanwapha Road, Sec-104, Gurugram
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	
4	Fax Nos.	:	
5	Date & Time of Inspection	:	04/10/22 @ 11:30 Am
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	/
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	
12	Detail of Raw Material used (with quantity per annum)	:	
13	Manufacturing Process (in brief)	:	
14	Detail of Machinery	:	
15	Date of Commissioning of the unit.	:	
16	Status of Consent to Establish	:	
17	Status of Consent to Operate	:	
18	Status of Authorization under HWM Rules.	:	

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	
3	Whether measuring devices has been sealed	:	

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks <i>Unit found closed during inspection</i>	:	

Signature of the representative of the unit Name Designation & Address inspection	Signature of the Officer/Officers of the Board who conducted Name & Designation
--	--

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

long → 76.989556
 lat → 28.479806

A General Information of unit

1	Name & Address of the Unit	:	un-named unit Dhanwarpur village
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	
4	Fax Nos.	:	
5	Date & Time of Inspection	:	07/10/22
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	
12	Detail of Raw Material used (with quantity per annum)	:	
13	Manufacturing Process (in brief)	:	
14	Detail of Machinery	:	
15	Date of Commissioning of the unit.	:	
16	Status of Consent to Establish	:	
17	Status of Consent to Operate	:	
18	Status of Authorization under HWM Rules.	:	

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	: : : : : :	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	
3	Whether measuring devices has been sealed	:	

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	
2	No. of outlets for discharge of effluent	:	Domestic: Trade:
3	Quality of Effluent in KLD	:	Domestic: Trade:
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP
5	Mode of Discharge of effluent	:	Domestic: Trade:
6	Name of Water recipient body if any	:	
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	
8	Status of ZLD as per CPCB directions if applicable.	:	
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	
10	Whether provided separate electricity meter on ETP/STP	:	

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks		Unit found closed
	Signature of the representative of the unit Name Designation & Address inspection		Signature of the Officer/Officers of the Board who conducted Name & Designation

Signature of the representative of the unit
Jayesh J.S. P. Singh
 5151274050

(A. Singh)
 Signature of the Officer/Officers of the Board who conducted
 Name & Designation



488
HARYANA STATE POLLUTION CONTROL BOARD
 SPOT INSPECTION REPORT OF THE INDUSTRIES

Annexure-A

A General Information of unit

1. Name & Address of the unit : Location $\sim 28^{\circ}28'48.7686''$
 $E 76^{\circ}59'22.0794''$
2. Email id of the unit/occupier :
3. Telephone No :
4. Fax Nos. :
5. Date & Time of Inspection : 02/11/2023
6. Category Unit : Red / Orange / Green
7. Type of Units : 17 Cat. / Seriously Polluting / others
8. Size of unit based upon investment cost of Plant & Machinery : Large / Medium / Small
9. Name of the representative of the unit with Designation present at the time of the inspection :
10. Name of the Directors/partners/Proprietor/ Manager / Occupier etc. : There is no dyeing / washing unit at the site. (Photograph attached)
11. Detail of products / by product manufactured (with capacity of installation & quantity per annum) :
12. Detail of Raw Material used (with quantity per annum) :
13. Manufacturing Process (in brief) :
14. Detail of Machinery installed involving polluting Process :
15. Date of Commissioning of the unit :
16. Status of Consent to Establish :
17. Status of Consent to Operate :
18. Status of Authorization under HWM Rules :

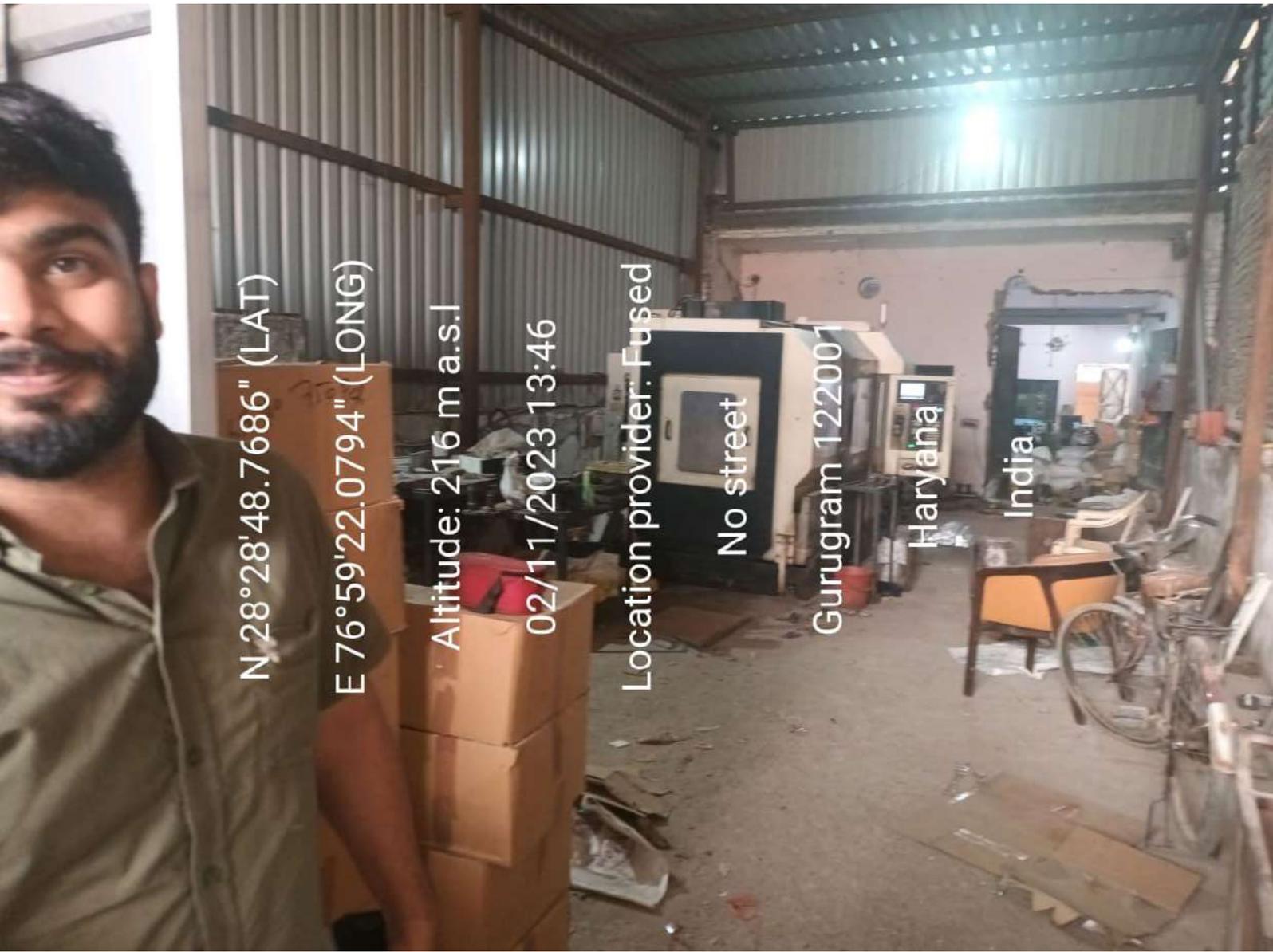
B. Air Pollution

1. Sources of air emissions from process of unit including: Fugitive emissions with type of Boilers/Furnace, Capacity & stack height.
2. Status of online monitoring System (Stacks/AAQ) : If applicable
3. Details about deviation in the details/ stack of Air emission /type of fuel if any already provided to Board. :
4. Detail of Stacks / Chimneys / Vents :
5. Whether Height of all stacks / Chimneys as per norms: :
6. Capacity of D.G. Sets :
7. Stack height of D.G. Sets above programme and Whether as per norms :
8. Status of Acoustic Enclosure on D.G. Sets :
9. Noise results of DG Sets Monitored during inspection: :
10. Type of Quantity of Fuel used (Separate for each source) :
11. Status of Air Pollution Control Devices (APCD)
 (a) Required or Not :
 (b) Provided or Not :
 (c) Detail of APCD provided with detail of all Components: :
 (d) Whether Structurally adequate or Not :
 (e) Whether operating APCD Satisfactorily :
 12. Whether provided separate flow meters in case of wet: Scrubber
13. Whether maintained Log Book for consumption of Electricity / Chemicals / water for APCD. :
14. Detail of treatment of effluent in case of wet scrubber: & its mode of disposal.
15. Whether provided Sampling arrangements on all Stacks / Chimney including DG Sets. :
16. General Remarks :

C Water Consumption

1. Sources of water supply :
2. Detail of measuring devices provided if any such as flow: Meters, V-notch etc.
3. Whether measuring devices has been sealed :
4. Whether maintained the log book for supply of water: From all sources & consumption for various uses.
5. Detail of Water Consumption per day / month
 (a) Domestic Purpose :
 (b) Boiler / Cooling :
 (c) Industrial use (Easily Biodegradable) :
 (d) Industrial use (Non Easily Biodegradable) :
 (e) Other :
 (f) General Remarks :

There is no dyeing / washing unit at the site.



N 28°28'48.7686" (LAT)

E 76°59'22.0794" (LONG)

Altitude: 216 m a.s.l

02/11/2023 13:46

Location provider: Fused

No street

Gurugram 122007

Haryana

India

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

Long → 28.479722
 Lat → 76.988750

A General Information of unit

1	Name & Address of the Unit	:	un-named unit Dhanwapur village, sec-104, Gurugram
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	
4	Fax Nos.	:	
5	Date & Time of Inspection	:	04/10/22 @ 10:05AM
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	/
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	
12	Detail of Raw Material used (with quantity per annum)	:	
13	Manufacturing Process (in brief)	:	
14	Detail of Machinery	:	
15	Date of Commissioning of the unit.	:	
16	Status of Consent to Establish	:	
17	Status of Consent to Operate	:	
18	Status of Authorization under HWM Rules.	:	

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	
3	Whether measuring devices has been sealed	:	

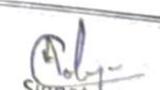
11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks <i>Unit found closed during inspection</i>	:	

Signature of the representative of the unit Name Designation & Address inspection	 Signature of the Officer/Officers of the Board who conducted Name & Designation
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495



 **GPS Map**
Camera Lite

**FXHQ+PH4, Dhanwapur Village, Sector 104, Gurugram,
Haryana 122006, India**

Latitude

28.47983166666667°

Longitude

76.98858°

Local 10:20:26 AM

GMT 04:50:26 AM

Altitude 13.29 meters

Tuesday, 04.10.2022

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

N = 28° 28' 47.62812"
E = 76° 59' 18.8322"

A General Information of unit

1	Name & Address of the Unit	: Unnamed Beans washing unit Dhanwapur, Gungram
2	Email ID of the Unit/Occupier	:
3	Telephone Nos.	:
4	Fax Nos.	:
5	Date & Time of Inspection	: 02/11/2023
6	Category Unit	: Red/Orange/Green
7	Type of Unit	: 17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	: Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	: Inspection of the unit has been conducted along with SE-STF Team. Unit found closed at the time of inspection
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:
12	Detail of Raw Material used (with quantity per annum)	:
13	Manufacturing Process (in brief)	:
14	Detail of Machinery	:
15	Date of Commissioning of the unit.	:
16	Status of Consent to Establish	:
17	Status of Consent to Operate	:
18	Status of Authorization under HWM Rules.	:

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	Inspection of the unit has been conducted along with the S&STF team. Unit found closed at the time of inspection.
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:
3	Whether measuring devices has been sealed	:

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	Inspection of the unit
12	Status of online monitoring system, if applicable.	:	has been conducted along
13	General Remarks.	:	with the team unit

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

found closed at the time of inspection

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks	:	
	Signature of the representative of the unit Name Designation & Address inspection		<p>Signature of the Officer/Officers of the Board who conducted</p> <p>VARUN Name & Designation</p>

Varun JE (Mty)
Signature of the Officer/Officers of the Board who conducted
VARUN
Name & Designation
sc-B
Consistent work
28
Shayesha



501

N = 28°28'46.17912"

E = 78°59'20.56128"

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1	Name & Address of the Unit	:	M/s. Satguru washing Vill- Dhonwaper, Gurgaon
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	8447270657
4	Fax Nos.	:	
5	Date & Time of inspection	:	24/01/2024
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	Sh. Mahesh Sharma
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	Sh. Mahesh Sharma
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	Jeans washing
12	Detail of Raw Material used (with quantity per annum)	:	Jeans, H ₂ O ₂ (Hydrogen peroxide), Soda, detergents etc.
13	Manufacturing Process (in brief)	:	Jeans washing
14	Detail of Machinery	:	washing machine X 3, Sampling washing machines
15	Date of Commissioning of the unit.	:	Hydro X 1, Tumbler X 2 nos
16	Status of Consent to Establish	:	Not obtained
17	Status of Consent to Operate	:	Not obtained
18	Status of Authorization under HWM Rules.	:	Not obtained

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	NA
2	Status of online monitoring System (Stack/AAQ) if applicable	:	/
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	no
8	Status of Acoustic Enclosure on D.G. Sets	:	yes
9	Noise results of D.G. Sets Monitored during inspection	:	Not operational
10	Type & Quantity of Fuel used (Separate for each source)	:	Electricity, Diesel
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	NA
12	Whether provided separate flow meters in case of wet scrubber	:	/
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	no
3	Whether measuring devices has been sealed	:	no

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	no
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	1 KLD approx.
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	Jeans washing
2	No. of outlets for discharge of effluent	:	Domestic: 1 Trade: 1
3	Quality of Effluent in KLD	:	Domestic: 0.5 KLD Trade:
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP Required not installed
5	Mode of Discharge of effluent	:	Domestic: Sewer Trade: sewer
6	Name of Water recipient body if any	:	Sewer
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	NA
8	Status of ZLD as per CPCB directions if applicable.	:	no
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	not installed
10	Whether provided separate electricity meter on ETP/STP	:	Not installed

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	No
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	Used oil, waste sludges etc
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	Nil
4	Mode of Disposal & treatment of Hazardous Waste	:	Details not provided at site
5	Size of Hazardous Waste storage site	:	drum
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	No
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	Details not provided at site
8	Details of Hazardous Waste transported to service provider	:	Details not provided at site

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	NA
2	Whether prepared on site emergency plan and taken insurance policy under PLI Act, 1991.	:	No
3	Name of insurer agency with date & validity of policy.	:	NA
4	Whether Hazardous chemicals handling & storage facility is adequate	:	NA
5	Remarks	:	
Signature of the representative of the unit Name Designation & Address Inspection महेश्वर दास		Signature of the Officer/Officers of the Board who conducted Name & Designation	

Compliance report of closure orders passed by Haryana State Pollution Control Board, Panchkula

CGN-119

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. HSPCB/GOR/2024/NS/50485292 dated 02/05/2024 under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. Satguru Washing, Plot No. 32, Sec-104, Dhanuapuri, Gurgaon has been visited on 14/05/2024 to close down the above said unit by the following officers/officials:

- 1. Vikas Grewal, Scientist - B
2. Kaminder Kumar, Peon
3. Shekender, Driver.
4. Mahesh Sharma, Owner of unit

The representative of the unit Sh. Imtiaz Ali, Helper who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

- 1. Washing machines 03 Nos + 01 sampler
2. Tumbler X 02 Nos
Hydra X 01 No.
3. D.G. set (82.5 KVA), Air Compressor X 02 Nos.
4. Mahesh Sharma, Owner of unit

Sh. Imtiaz Ali, Helper the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

- 1.
2.
3.



(IMPRESSION OF SEAL USED)

Handwritten numbers and text in the bottom left corner, including '8447210854'.

Signatures and names of the representative of the unit and the Officer of HSPCB, including the number 8090417418.

506



507





509





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513

SET FREE
SET FREE
SET FREE

17X2925 B-115
17X2925 B-115





515



516



517







520



521









525



526

28-478922
76-988350

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General information of unit

1	Name & Address of the Unit	Shine Washing VPO Shamshapur, Sec. 14, Faridkot
2	Email ID of the Unit/Occupier	ksainal612@gmail.com
3	Telephone Nos.	9555279513
4	Fax Nos.	-
5	Date & Time of Inspection	20 Sep 2022
6	Category Unit	Red/Orange/Green
7	Type of Unit	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	Sh Yasir Ali
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	Sh Yasir
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	Dyeing of Jeans
12	Detail of Raw Material used (with quantity per annum)	Jeans
13	Manufacturing Process (in brief)	Lab work of Jeans
14	Detail of Machinery	Trucker, Dryer, Washing m/c etc
15	Date of Commissioning of the unit.	2020
16	Status of Consent to Establish	Not obtained
17	Status of Consent to Operate	Not obtained
18	Status of Authorization under HWM Rules.	Not obtained

527

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	No stationary source of emission except by
2	Status of online monitoring System (Stack/AAQ) if applicable	N.A
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	No
4	Detail of Stacks/ Chimneys/Vents	N.A
5	Whether Height of all stacks/ Chimneys as per norms.	N.A
6	Capacity of D.G. Sets	62.5 kVA
7	Stack height of D.G. Sets above programme and whether as per norms.	NG
8	Status of Acoustic Enclosure on D.G. Sets	provided
9	Noise results of D.G. Sets Monitored during Inspection	Not in operation during visit
10	Type & Quantity of Fuel used (Separate for each source)	HSD
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	N.A
12	Whether provided separate flow meters in case of wet scrubber	N.A
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	N.A
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	N.A
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	N.A
16	General Remarks	

C Water Consumption

1	Sources of Water Supply	Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	No
3	Whether measuring devices has been sealed	No

528

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	5 KLD 10 KLD
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	Domestic & trade effluent
2	No. of outlets for discharge of effluent	:	Domestic: 1 Trade: 1
3	Quality of Effluent in KLD	:	Domestic: 2.5 KLD Trade: 0.8 KLD
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP Required not installed
5	Mode of Discharge of effluent	:	Domestic: Sewer Trade:
6	Name of Water recipient body if any	:	N/A
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	N/A
8	Status of ZLD as per CPCB directions if applicable	:	N/A
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	N/A
10	Whether provided separate electricity meter on ETP/STP	:	N/A

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11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.	:	

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	No info of used
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	is available during visit.
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PU Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken insurance policy under PU Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks	:	
Signature of the representative of the unit Name Designation & Address inspection		:	Signature of the Officer/Officers of the Board who conducted Name & Designation

Compliance report of closure orders passed by
Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. HSPCB/GUA/2022/115/28844/HGO dated 15.11.2022 under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. SHANTI WASHING, V.P.O. DITAN WAPRA, S.C. - 104, G.H.M.G. AM, has been visited on 14/11/2022 to close down the above said unit by the following officers/officials:

1. Sidharth, AEE, Navin, Driver
2. Anbit, AEE
- 3.
- 4.

The representative of the unit Sh. No representative at site who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. The unit has been dismantled from site. The same was confirmed by the neighbours. Premises now locked by land owners
- 2.
- 3.
- 4.

Sh. No representative at site the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

- 1.
- 2.
- 3.

NA

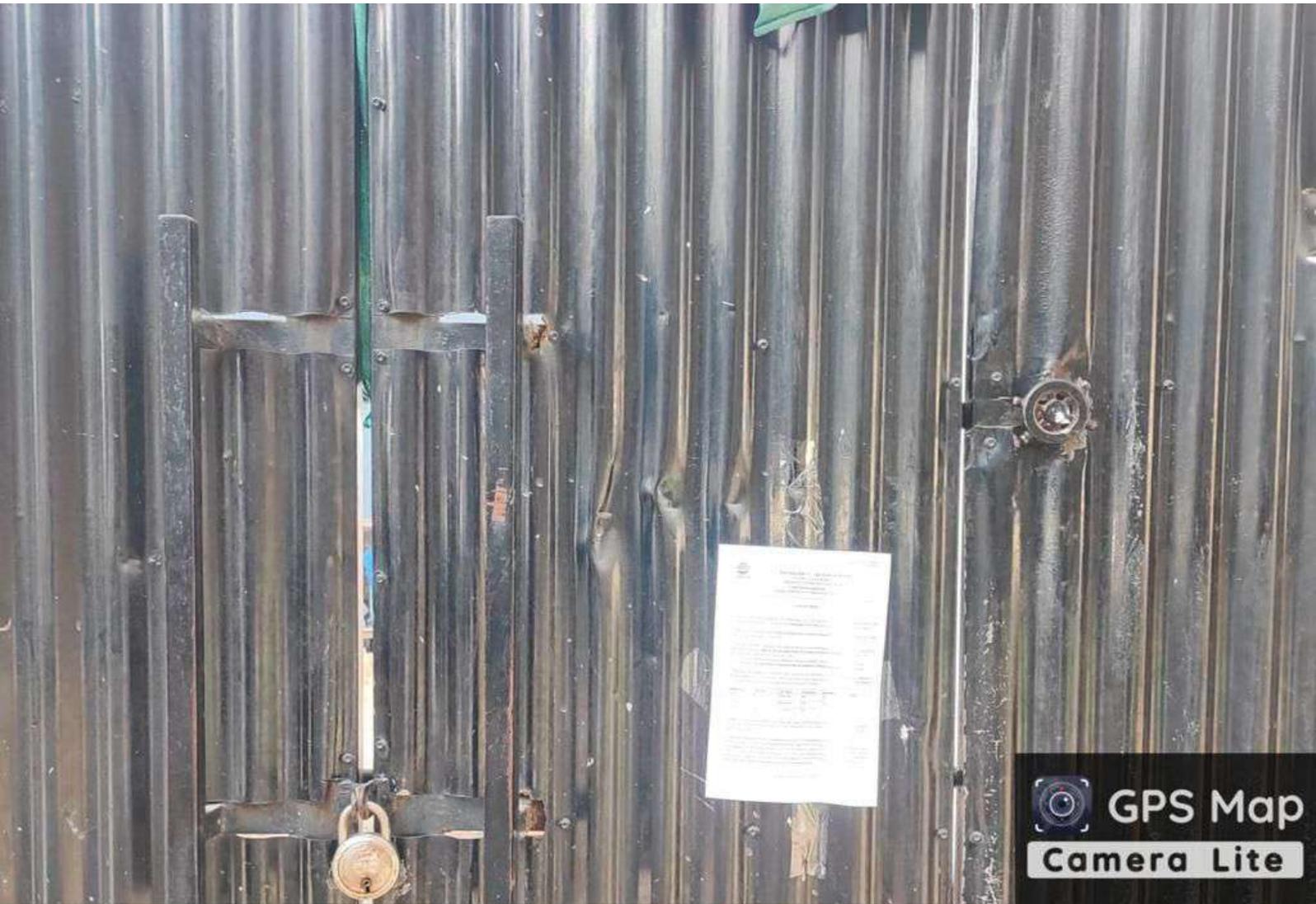
(IMPRESSION OF SEAL USED)

Sig. of Representative of the Unit

Signature of Officer of HSPCB

AEE

531



 **GPS Map
Camera Lite**

2, Dhanwapur Village, Sector 104, Gurugram, Haryana 122001,
India

Latitude

28.47893046°

Longitude

76.98852641°

Local 02:14:10 PM

GMT 08:44:10 AM

Altitude 13.29 meters

Monday, 14.11.2022



2, Dhanwapur Village, Sector 104, Gurugram, Haryana 122001,
India

Latitude

28.47890795°

Longitude

76.988526°

Local 02:14:01 PM

GMT 08:44:01 AM

Altitude 13.29 meters

Monday, 14.11.2022



Haryana State Pollution Control Board
 C-11, SECTOR-104, PANCHKULA
 PHONE:-0172-2577870-73, FAX-NO-2581201
 E-mail:-hspcbho@gmail.com
 Website:-HSPCB.GOV.IN, HROCMMS.NIC.IN

Inspection no. : 33894644
 HROCMMS ID : 22GUND09/54

CLOSURE ORDER

Whereas, M/s Shine Washing, VPO Dhanwapur, Sector-104, Gurugram has established and operating a unit of washing and dyeing of jeans at VPO Dhanwapur, Sector-104, Gurugram which is polluting in nature;

Whereas, a complaint against above said unit was received for causing Water Air pollution from Sh. Varun Gulati vide letter dated 26-Aug-2022

Whereas, the above said unit was visited by the field officer of the Board on 20-Sep-2022 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

1. Unit found operating without obtaining Consent/Establishment Consent to operate from the Board.
2. Unit has not installed Effluent Treatment Plant for treatment of Effluent generated from the process.

Whereas, the sample(s) of effluent, were collected by the field officer of the Board during the inspection of the above said unit on 20-Sep-2022 and as per analysis reports of the said samples, the following parameters were found exceeding the prescribed limits as per detail given below:-

Pollutants	AR No.	AR Date	Parameters	Results	Limits
effluent	663	10.09.2022	BOD5	92	



2, Dhanwapur Village, Sector 104, Gurugram, Haryana 122001,
 India

Latitude

28.47893276°

Longitude

76.98852868°

Local 02:14:07 PM

GMT 08:44:07 AM

Altitude 13.29 meters

Monday, 14.11.2022

534
HARYANA STATE POLLUTION CONTROL BOARD
SPOT INSPECTION REPORT OF THE INDUSTRIES

Annexure-A

A General Information of unit

1. Name & Address of the unit : 28.477649°
76.9965536°
2. Email id of the unit/occupier :
3. Telephone No :
4. Fax Nos. :
5. Date & Time of Inspection : 2/11/2023.
6. Category Unit : Red / Orange / Green
7. Type of Units : 17 Cat. / Seriously Polluting/ others
8. Size of unit based upon investment cost of Plant & Machinery : Large / Medium / Small
9. Name of the representative of the unit with Designation present at the time of the inspection :
10. Name of the Directors/partners/Proprietor/ Manager / Occupier etc. : There is no dyeing / washing unit at site (photograph attached)
11. Detail of products / by product manufactured (with capacity of installation & quantity per annum) :
12. Detail of Raw Material used (with quantity per annum) :
13. Manufacturing Process (in brief) :
14. Detail of Machinery installed involving polluting Process :
15. Date of Commissioning of the unit :
16. Status of Consent to Establish :
17. Status of Consent to Operate :
18. Status of Authorization under HWM Rules :

B. Air Pollution

1. Sources of air emissions from process of unit including: Fugitive emissions with type of Boilers/Furness, Capacity & stack height.
2. Status of online monitoring System (Stacks/AAQ) : If applicable
3. Details about deviation in the details/ stack of Air emission /type of fuel if any already provided to Board.
4. Detail of Stacks / Chimneys / Vents :
5. Whether Height of all stacks / Chimneys as per norms:
6. Capacity of D.G. Sets :
7. Stack height of D.G. Sets above programme and Whether as per norms :
8. Status of Acoustic Enclosure on D.G. Sets :
9. Noise results of DG Sets Monitored during inspection:
10. Type of Quantity of Fuel used (Separate for each source) :
11. Status of Air Pollution Control Devices (APCD)
 - (a) Required or Not :
 - (b) Provided or Not :
 - (c) Detail of APCD provided with detail of all Components:
 - (d) Whether Structurally adequate or Not :
 - (e) Whether operating APCD Satisfactorily :
12. Whether provided separate flow meters in case of wet Scrubber :
13. Whether maintained Log Book for consumption of Electricity / Chemicals / water for APCD. :
14. Detail of treatment of effluent in case of wet scrubber: & its mode of disposal.
15. Whether provided Sampling arrangements on all Stacks / Chimney including DG Sets. :
16. General Remarks :

C Water Consumption

1. Sources of water supply :
2. Detail of measuring devices provided if any such as flow: Meters, V-notch etc. :
3. Whether measuring devices has been sealed :
4. Whether maintained the log book for supply of water: From all sources & consumption for various uses.
5. Detail of Water Consumption per day / month
 - (a) Domestic Purpose :
 - (b) Boiler / Cooling : 1 :
 - (c) Industrial use (Easily Biodegradable) :
 - (d) Industrial use (Non Easily Biodegradable) :
 - (e) Other :
 - (f) General Remarks :

536



FXHW+4J6, Dhanwapur Rd, Ram Vihar,
Sector 104, Gurugram, Haryana 122001,
India

Latitude

28.477668°

Longitude

76.996622°

LOCAL 14:10:59

THURSDAY 11.02.2023

GMT 08:40:59

ALTITUDE 184 METER

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

537

A General Information of unit

1	Name & Address of the Unit	:	M/s S.S Wash, D-64 Ram Vihar, Dharmapuri, Gurgaon.
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	8362207135
4	Fax Nos.	:	
5	Date & Time of Inspection	:	17-5-22
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	Sh. Rajesh, Supervisor
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	Sh. Ravi K, Prop.
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	Finished Jeans
12	Detail of Raw Material used (with quantity per annum)	:	Jeans, Detergents, soap
13	Manufacturing Process (in brief)	:	Washing of jeans
14	Detail of Machinery	:	Washing Machine
15	Date of Commissioning of the unit.	:	02/2021
16	Status of Consent to Establish	:	Not obtained
17	Status of Consent to Operate	:	-d-
18	Status of Authorization under HWM Rules.	:	-d-

B Air Pollution

538

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	NA
2	Status of online monitoring System (Stack/AAQ) if applicable	:	NA
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	NA
4	Detail of Stacks/ Chimneys/Vents	:	One Nos DG set stack
5	Whether Height of all stacks/ Chimneys as per norms.	:	No
6	Capacity of D.G. Sets	:	62.5 KVA
7	Stack height of D.G. Sets above programme and whether as per norms.	:	No
8	Status of Acoustic Enclosure on D.G. Sets	:	Provided
9	Noise results of D.G. Sets Monitored during inspection	:	No (being covered)
10	Type & Quantity of Fuel used (Separate for each source)	:	Diesel / Electricity
11	Status of Air Pollution Control Devices (APCD)	:	
	(a) Required or Not	:	1
	(b) Provided or Not	:	
	(c) Detail of APCD provided with detail of all Components.	:	NA
	(d) Whether operating APCD Satisfactorily	:	1
	(e) Whether operating APCD Satisfactorily	:	
12	Whether provided separate flow meters in case of wet scrubber	:	NA
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	No
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	NA
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	No
16	General Remarks	:	-

C Water Consumption

1	Sources of Water Supply	:	Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	No
3	Whether measuring devices has been sealed	:	NO

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4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	NO
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	0.4 KL/D 25 KL/D
6	General Remarks	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	Washing of drums
2	No. of outlets for discharge of effluent	Domestic: 0/0 Trade: 0/0
3	Quality of Effluent in KLD	Domestic: 0.4 Trade: 25.0
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	STP Provided No Not installed ETP. NA NA
5	Mode of Discharge of effluent	Domestic: Sewer Trade: Sewer
6	Name of Water recipient body if any	NA
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	
8	Status of ZLD as per CPCB directions if applicable.	
9	Whether provided flow meters on outlet & Inlet of ETP/STP	NA
10	Whether provided separate electricity meter on ETP/STP	NA

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11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	No
12	Status of online monitoring system, if applicable.	:	NA
13	General Remarks.		NA.

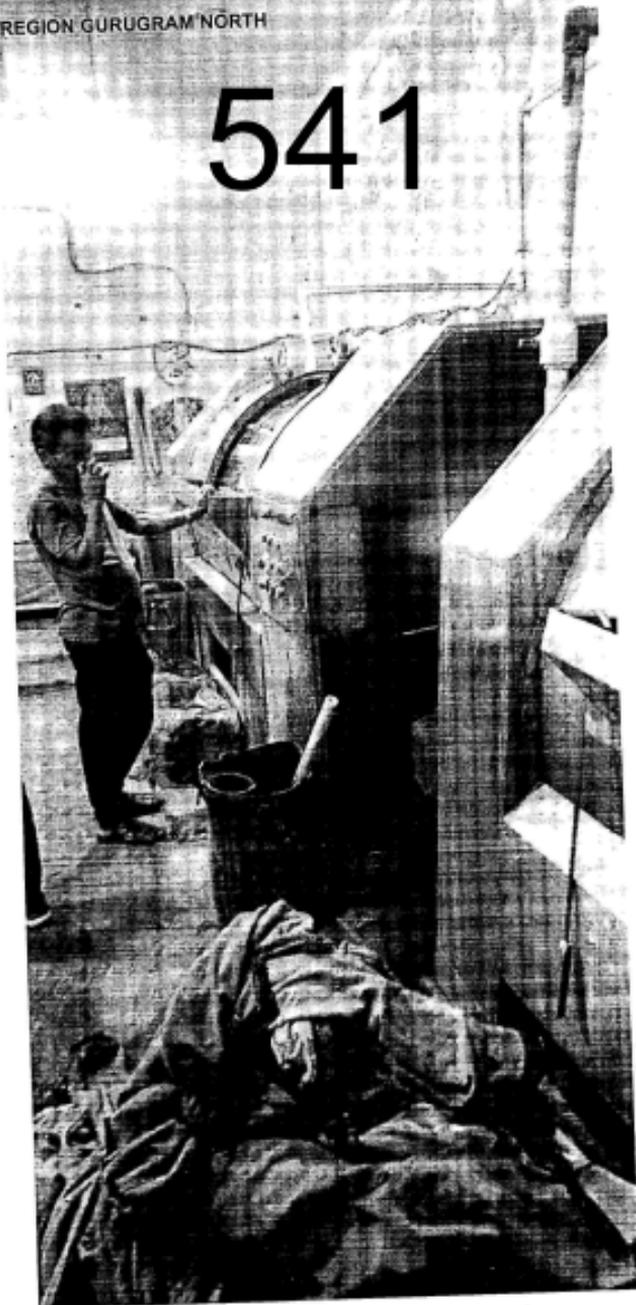
E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	C-1
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable LHM Recyclable (ii) Disposable (iii) For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	Not Provided
4	Mode of Disposal & treatment of Hazardous Waste	:	-d-
5	Size of Hazardous Waste storage site	:	Not Provided
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	-d-
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	-d-
8	Details of Hazardous Waste transported to service provider	:	-d-

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	1
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	NA
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks Unit found operating with our obtaining CTC/CTO from the board,		
	Signature of the representative of the unit Name Designation & Address inspection		Signature of the Officer/Officers of the Board who conducted

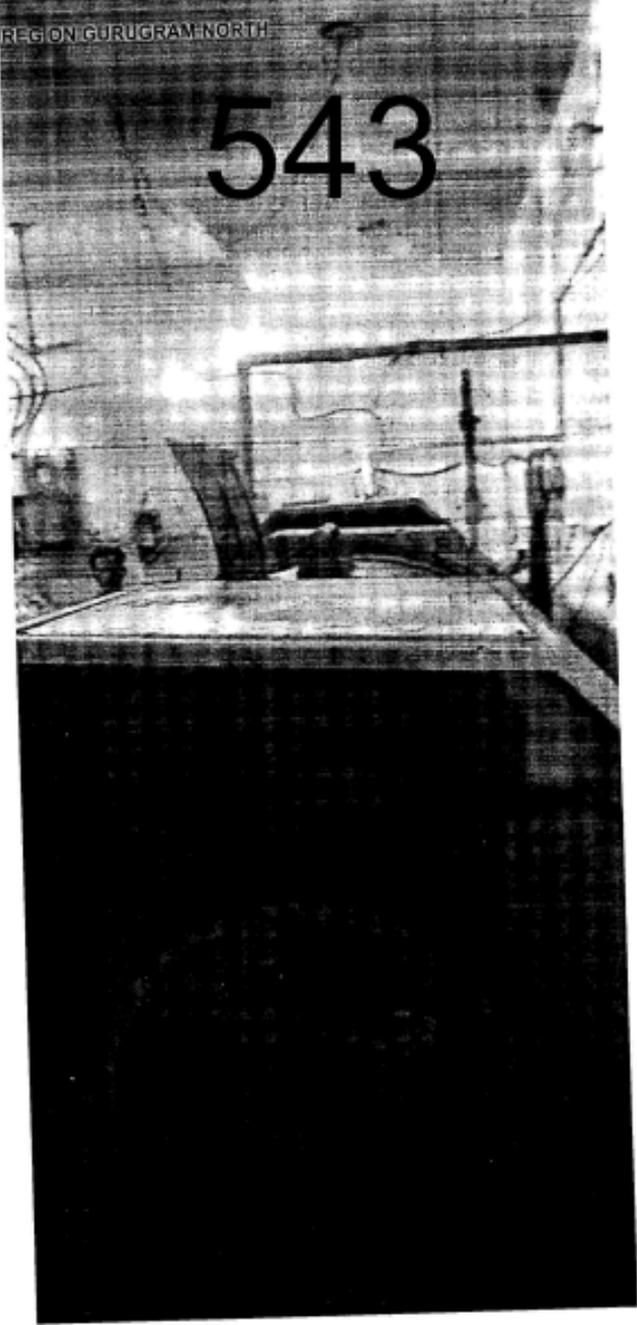
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Compliance report of closure orders passed by Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. HSPCB-090002/007/16/117467 dated 07.06.2022 under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. S.S. Wash, D-64, Ram Vihar, Dhanwaphu, Gurgaon. has been visited on 16-6-22 to close down the above said unit by the following officers/officials:

1. Aparnesh Kumar SC-B
2. Mukesh F.A.
3. Daymond, Driver
- 4.

The representative of the unit Sh. Vikram, Supervisor who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. Washing Machine
2. Dryer
3. DG set
- 4.

Sh. Vikram, Supervisor the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

1. Washing Machine
2. Dryer
3. D.G. set



(IMPRESSION OF SEAL USED)

विक्रम सिंह

Sig. of Representative of the Unit

8860745311

Signature of Officer of HSPCB



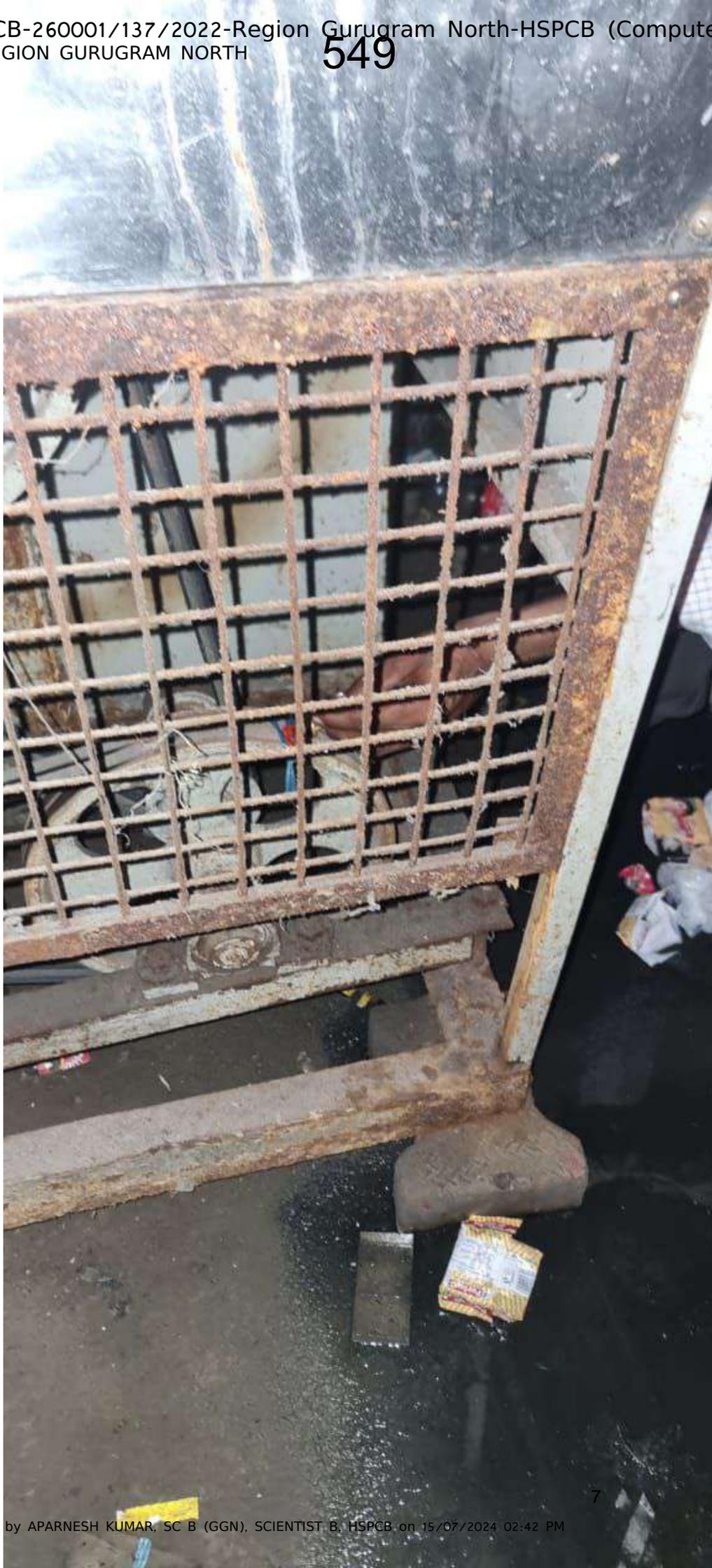


547





549



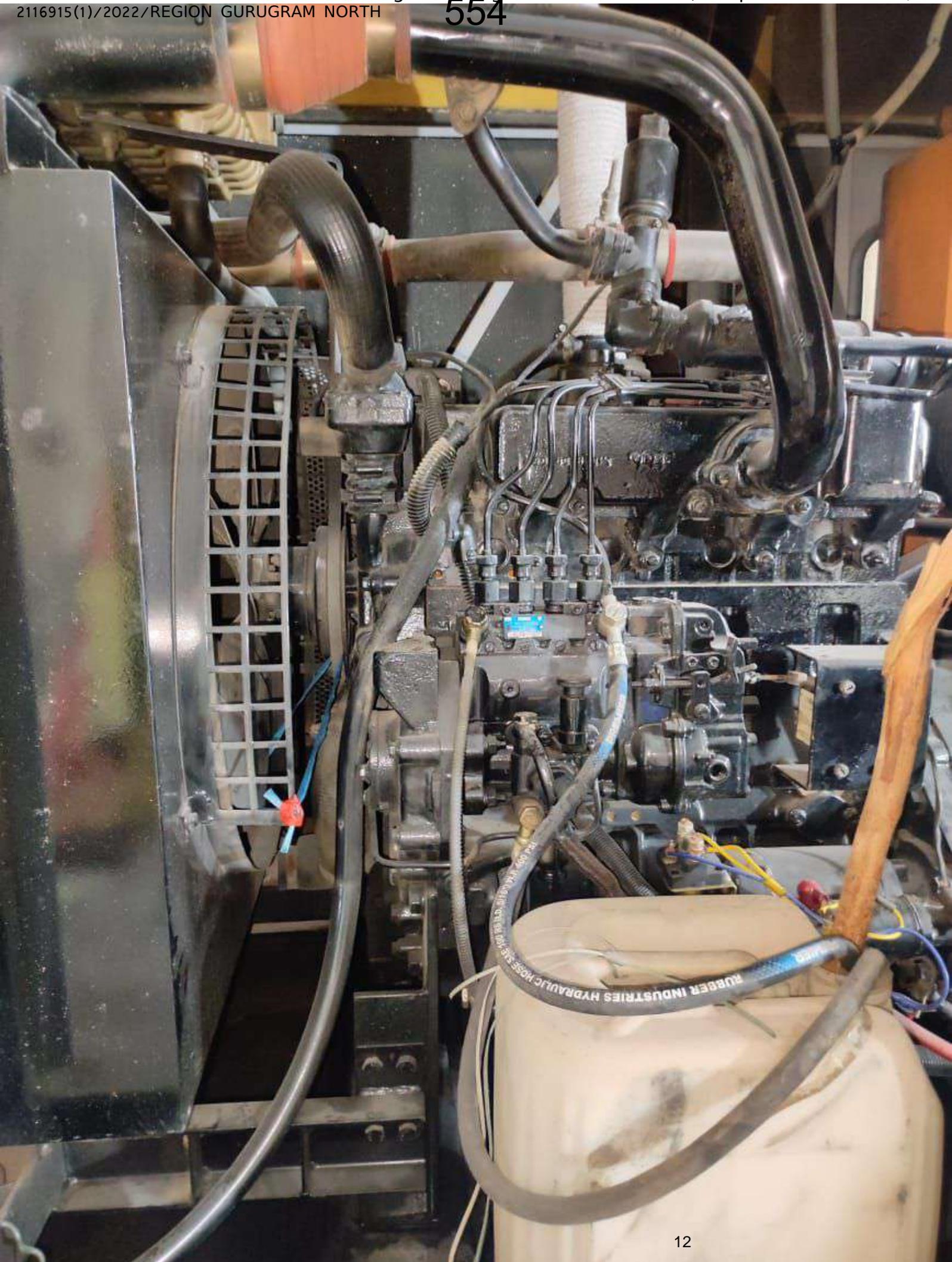
550













GSTIN: 06GDDPK2651F22Q

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

Lat: 28.479953, Long: 76.943392

1	Name & Address of the Unit	:	Balaji Enterprises Dharwaper, Near Godawn,
2	Email ID of the Unit/Occupier	:	KumarChandran
3	Telephone Nos.	:	7701885411
4	Fax Nos.	:	-N.A-
5	Date & Time of Inspection	:	31/05/2022
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Other
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	SA. Chandan Kumar owner
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	SA. Chandan Kumar owner
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	Jeans washing
12	Detail of Raw Material used (with quantity per annum)	:	detergent, Soap, fabric
13	Manufacturing Process (in brief)	:	Jeans washing
14	Detail of Machinery	:	washing machine dryer, Press
15	Date of Commissioning of the unit.	:	Dec 2021
16	Status of Consent to Establish	:	Not obtained
17	Status of Consent to Operate	:	- - -
18	Status of Authorization under HWM Rules.	:	- - -

Gurgaon
122001

B Air Pollution

557

1	Sources of air emissions from process of unit including fugitive emissions, type of Boilers/Furness, capacity & stack height.	: - N.A -
2	Status of online monitoring System (Stack/AAQ) if applicable	:
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:
4	Detail of Stacks/ Chimneys/Vents	:
5	Whether Height of all stacks/ Chimneys as per norms.	:
6	Capacity of D.G. Sets	:
7	Stack height of D.G. Sets above programme and whether as per norms.	:
8	Status of Acoustic Enclosure on D.G. Sets	: N.A
9	Noise results of D.G. Sets Monitored during inspection	:
10	Type & Quantity of Fuel used (Separate for each source)	:
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:
12	Whether provided separate flow meters in case of wet scrubber	:
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	: N.A
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:
16	General Remarks	:

C Water Consumption

1	Sources of Water Supply	: Basewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	: - NO
3	Whether measuring devices has been sealed	: - NO

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4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	NO
5	Detail of Water Consumption per day/month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	1 4 KLD Approx
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	only Trade effluents								
2	No. of outlets for discharge of effluent	:	Domestic: 00 Trade: 01								
3	Quality of Effluent in KLD	:	Domestic: 00 Trade: 4 KLD Approx								
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	ETP is required but not installed <table style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 50%; text-align: center;">STP</td> <td style="width: 50%; text-align: center;">ETP</td> </tr> <tr> <td style="text-align: center;"> </td> <td style="text-align: center;"> </td> </tr> <tr> <td style="text-align: center;">NO</td> <td style="text-align: center;">NO</td> </tr> <tr> <td style="text-align: center;"> </td> <td style="text-align: center;"> </td> </tr> </table>	STP	ETP			NO	NO		
STP	ETP										
NO	NO										
5	Mode of Discharge of effluent	:	Domestic: 00 Trade: Public Sewer								
6	Name of Water recipient body if any	:									
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:									
8	Status of ZLD as per CPCB directions if applicable.	:	N/A								
9	Whether provided flow meters on outlet & inlet of ETP/STP	:									
10	Whether provided separate electricity meter on ETP/STP	:									

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.		
12	Status of online monitoring system if applicable.		N/A
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	- N/A -
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	N/A
7	Whether agreement made with the service provider for disposal of hazardous waste (If yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

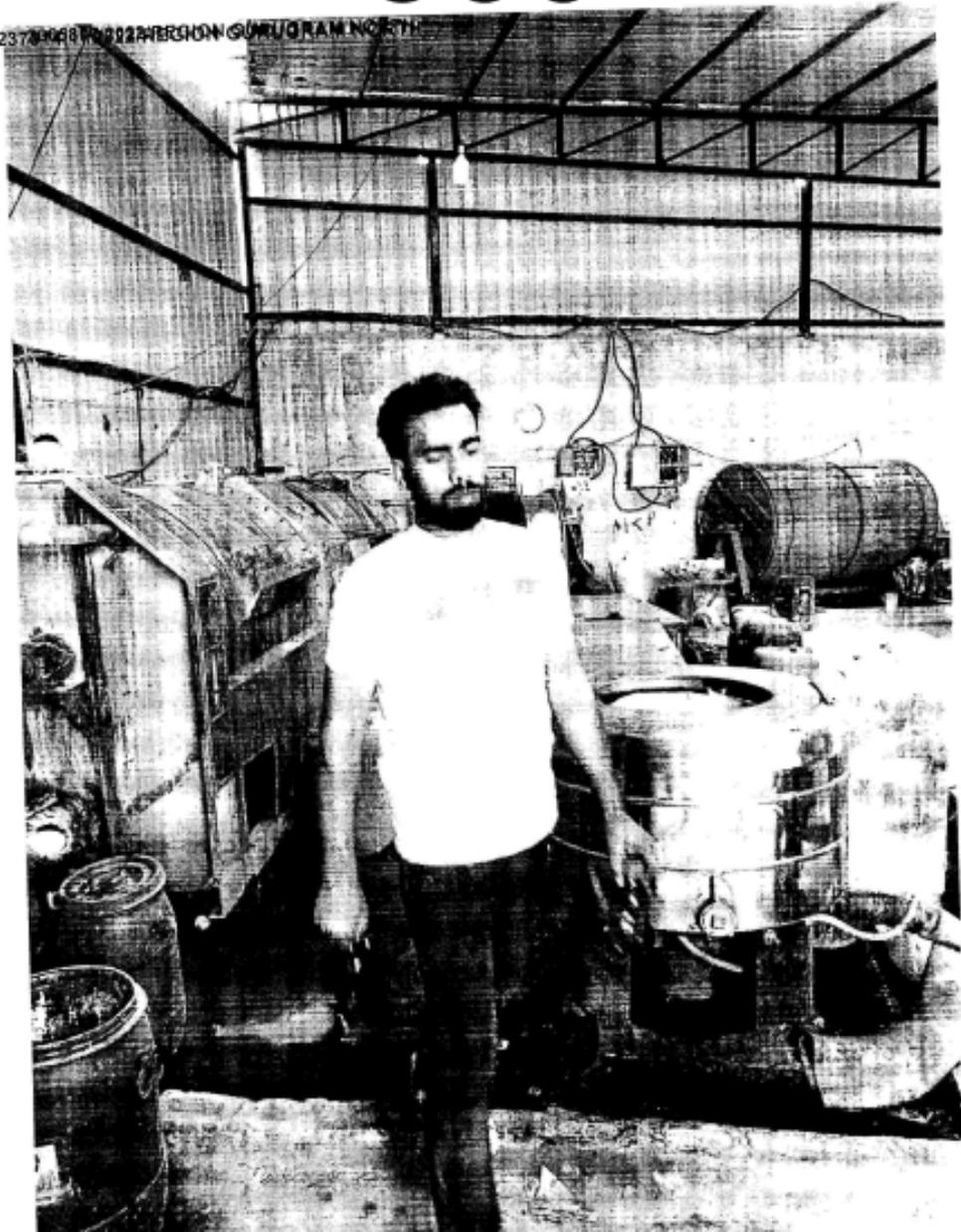
F Hazardous Chemicals Handling & Management and PU Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken insurance policy under PU Act, 1991.	:	N/A
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks: unit found operating without CTE/OD & discharging untreated effluent directly into Public sewer without any treatment	:	
	Signature of the representative of the unit Name Designation & Address Inspection <i>Chandan Kumar</i>		Signature of the Officer/Officers of the Board who conducted <i>Ramesh Kumar, AEE</i> Name & Designation

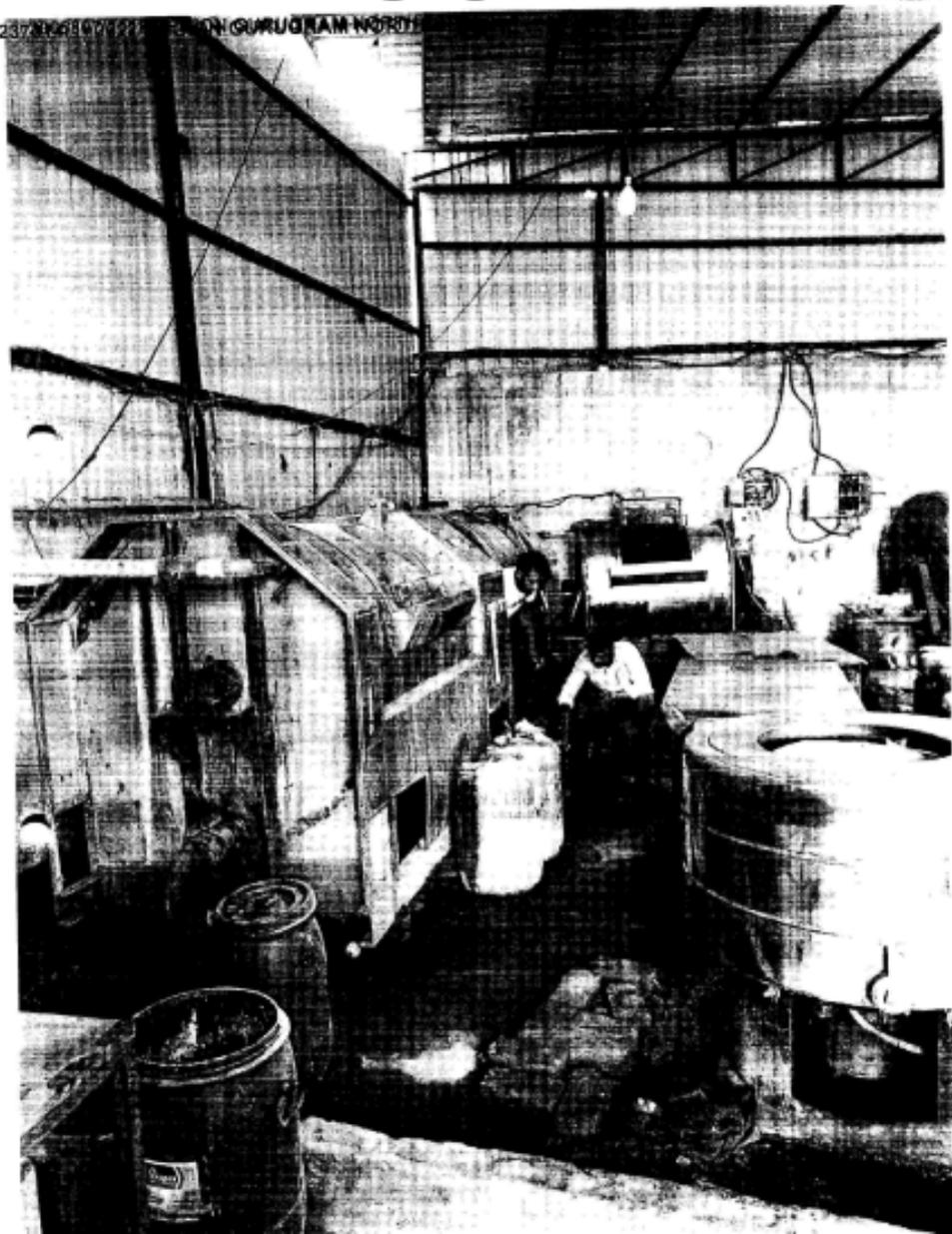
560

14120/137

2237300687002247830N GUMUGRAM NORTH



2237 106197111 ON GURUJANAM NORTH



563

17125/137

2237899434000278EBCDHNIGUMLUPLM NORTH



Compliance report of closure orders passed by Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. P.C.B. 090002/007/38/1189/15 dated 16-6-22 under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. Balaji enterprises, Dhanbapur, Gurgaon, has been visited on 18-6-22 to close down the above said unit by the following officers/officials:

1. Aparnesh Kumar SC-B
2. Mukesh P-A
3. Dayanand Datta
- 4.

The representative of the unit Sh. Chander, Prop. who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. Washing Machine
2. Dryer
- 3.
- 4.

Sh. Chander, Prop. the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

1. Washing Machine
2. Dryer
- 3.



(IMPRESSION OF SEAL USED)

Refuseto sign.
Sig. of Representative of the Unit

Signature of Officer of HSPCB

Sh. Chander, Prop.
Was present.

565



566



7, Dhanwarpur Rd, Tech Chand Nagar,
Daulatabad, Gurugram, Haryana 122006,
India

Latitude

28.479921°

Longitude

76.993456°

LOCAL 12:24:08

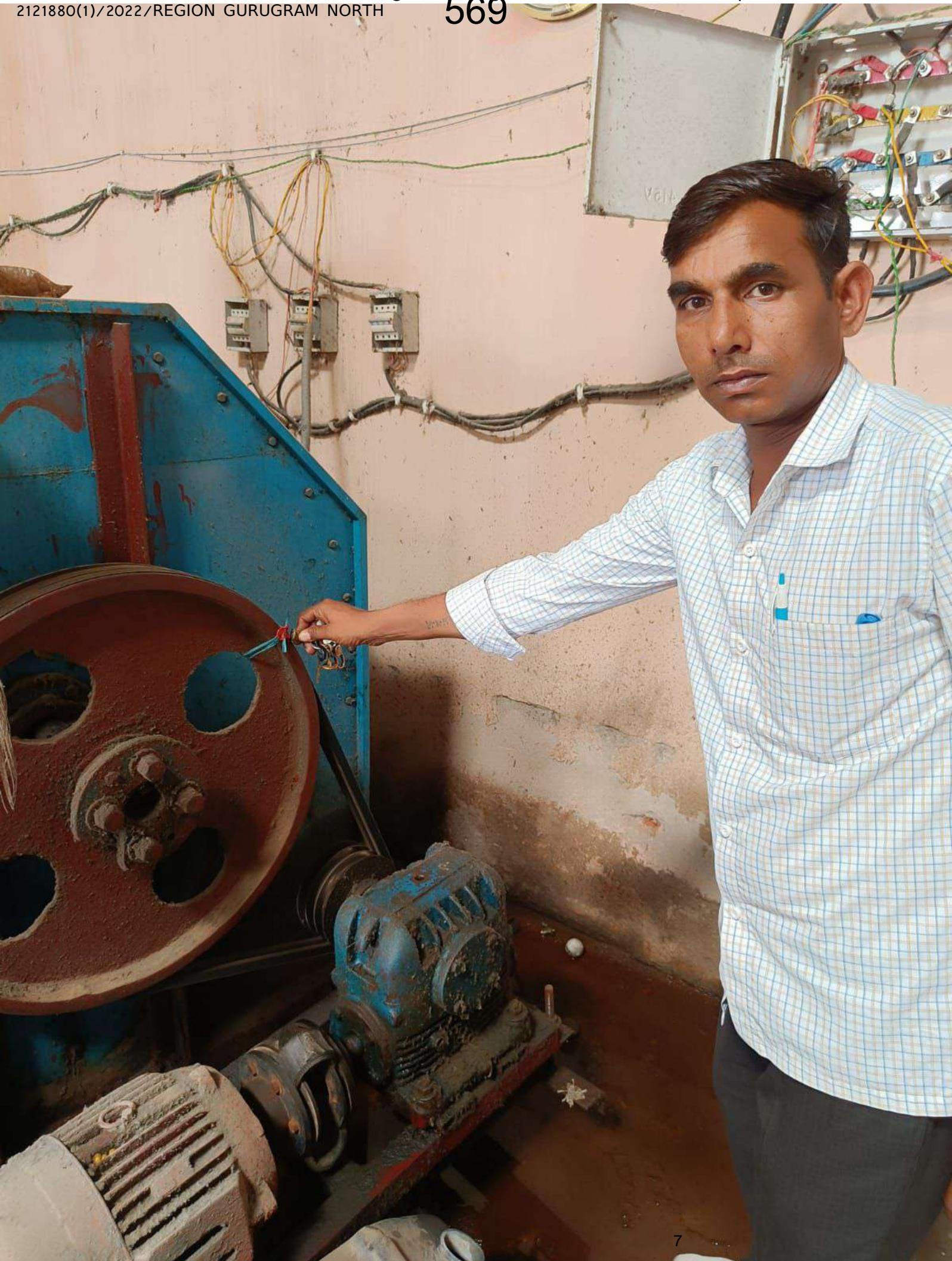
SATURDAY 06.18.2022

GMT 06:54:08

ALTITUDE 164 METER







570

GSTIN: 06AEGFS9265R1Z0

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit *Lat: 28.482897, Long: 76.998647*

1	Name & Address of the Unit	: S.V Denim Craft Ram Vihar, Dhanwapur Road, Gurgaon
2	Email ID of the Unit/Occupier	: sumitryagi8101@gmail.com
3	Telephone Nos.	: 9971636559
4	Fax Nos.	: -N.A-
5	Date & Time of Inspection	: 20/06/2022
6	Category Unit	: Red/Orange/Green
7	Type of Unit	: 17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	: Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	: Sh. Sumit Tyagi Owner
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	: Sh. Sumit Tyagi owner
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	: Jeans washing
12	Detail of Raw Material used (with quantity per annum)	: Detergent, Soap
13	Manufacturing Process (in brief)	: Jean washing
14	Detail of Machinery	: washing machine, dryer.
15	Date of Commissioning of the unit.	: 2021
16	Status of Consent to Establish	: Not obtained
17	Status of Consent to Operate	: —" —
18	Status of Authorization under HWM Rules.	: —" —

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	only D.G set
2	Status of online monitoring System (Stack/AAQ) if applicable	:	— N.A —
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	— N.A —
4	Detail of Stacks/ Chimneys/Vents	:	Attached to D.G set
5	Whether Height of all stacks/ Chimneys as per norms.	:	NOT As per Norms
6	Capacity of D.G. Sets	:	62 KVA
7	Stack height of D.G. Sets above programme and whether as per norms.	:	NOT As per Norms
8	Status of Acoustic Enclosure on D.G. Sets	:	Provided
9	Noise results of D.G. Sets Monitored during inspection	:	NOT provided
10	Type & Quantity of Fuel used (Separate for each source)	:	HSD
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	N.A
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	No
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	Bosewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	— NO —
3	Whether measuring devices has been sealed	:	— NO

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	- NO
5	Detail of Water Consumption per day/Month	:	
	(a) Domestic Purpose	:	1
	(b) Boiler/Cooling	:	
	(c) Industrial use (Easily Biodegradable)	:	3 KLD
	(d) Industrial Use (Not Easily Biodegradable)	:	
	(e) Other	:	1
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	
2	No. of outlets for discharge of effluent	:	Domestic: - NIL Trade: 01
3	Quality of Effluent in KLD	:	Domestic: NIL Trade: 3 KLD
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP)	:	ETP Not installed
	(a) Required or Not	:	STP
	(b) Installed or Not	:	ETP Required
	(c) Detail of STP/ETP Provided (if required) with detail of all components and technology used.	:	Not installed
	(d) Whether structurally adequate or not	:	
	(e) Whether operating STP/ETP Satisfactorily	:	
	(f) Whether provided online chemical dosing system/pH meter.	:	
5	Mode of Discharge of effluent	:	Domestic: NIL Trade: - P. Sewer
6	Name of Water recipient body if any	:	- N.A -
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	- N.A -
8	Status of ZLD as per CPCB directions if applicable.	:	- N.A -
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	- No -
10	Whether provided separate electricity meter on ETP/STP	:	- No -

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	NO
12	Status of online monitoring system, if applicable.	:	NA
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	5.1 (used oil)
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable <input checked="" type="checkbox"/> (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	No
4	Mode of Disposal & treatment of Hazardous Waste	:	No
5	Size of Hazardous Waste storage site	:	NO
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	No
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	No
8	Details of Hazardous Waste transported to service provider	:	No

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	1
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	N.A
3	Name of insurer agency with date & validity of policy.	:	1
4	Whether Hazardous chemicals handling & storage facility is adequate	:	1
5	Remarks :- unit inspected & found operating without CTE/CDO & discharging untreated effluent directly into sewer with any treatment		
Signature of the representative of the unit Name Designation & Address inspection			Signature of the Officer/Officers of the Board who conducted Name & Designation

[Signature]
Sunit Tyagi

[Signature]
Bhawan Kumar (AEE)

HARYANA STATE POLLUTION CONTROL BOARD
SPOT INSPECTION REPORT OF THE INDUSTRIES

N = 28.483317

E = 76.998624

A General Information of unit

1	Name & Address of the Unit	: M/s. S V Denim Craft Ram Vikar, Dhanuapur Road Gumygram - 122001
2	Email ID of the Unit/Occupier	: —
3	Telephone Nos.	: 9811085259
4	Fax Nos.	: —
5	Date & Time of Inspection	: 26/11/2023
6	Category Unit	: Red/Orange/Green
7	Type of Unit	: 17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	: Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	: Sh. Sumit Tyagi, Partner Sh. Raju Dagar, Partner.
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	: Sh. Raju Dagar, Partner Sh. Sumit Tyagi, Partner
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	: Jeans washing
12	Detail of Raw Material used (with quantity per annum)	: Jeans, Detergents, Hydrogen peroxide etc.
13	Manufacturing Process (in brief)	: Acetic Acid washing of Jeans
14	Detail of Machinery	: washing machines x 04 nos, sampling machine x 03 nos
15	Date of Commissioning of the unit.	: Air Compressor 702, DG set 62 KVA. March, 2023 (as stated at site)
16	Status of Consent to Establish	: Not obtained
17	Status of Consent to Operate	: Not obtained
18	Status of Authorization under HWM Rules.	: Not obtained

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	no
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	62 KVA
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	yes.
9	Noise results of D.G. Sets Monitored during inspection	:	not operational
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	NA
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	no
3	Whether measuring devices has been sealed	:	no

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	No
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	1-2 kLD approx 10-12 kLD approx
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	Jeans washing
2	No. of outlets for discharge of effluent	:	Domestic: 1 Trade: 1
3	Quality of Effluent in KLD	:	Domestic: 1-2 kLD Trade: 10-12 kLD
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP not installed
5	Mode of Discharge of effluent	:	Domestic: drain Trade: drain
6	Name of Water recipient body if any	:	.
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	No
8	Status of ZLD as per CPCB directions if applicable.	:	No
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	No
10	Whether provided separate electricity meter on ETP/STP	:	No

17

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	no
12	Status of online monitoring system, if applicable.	:	no
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	used oil, sludges etc
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	N/A
4	Mode of Disposal & treatment of Hazardous Waste	:	Details not provided
5	Size of Hazardous Waste storage site	:	Drum
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	not
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	Details not provided
8	Details of Hazardous Waste transported to service provider	:	N/A

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	NA
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	no
3	Name of insurer agency with date & validity of policy.	:	NA
4	Whether Hazardous chemicals handling & storage facility is adequate	:	NA
5	Remarks		Unit found non operational, no discharge observed at the time of inspection.
	Signature of Representative of the unit Name Designation & Address inspection		Signature of the Officer/Officers of the Board who conducted Name & Designation

Rajendra Kumar
Sunil Kumar

Ahas Kheral
Signature of the Officer/Officers of the Board who conducted
Name & Designation

S.H.R.
Const Civil
Z.P.
Shayab

A
1.
2
3
4

578



N 28°27'55.2258" (LAT)

E 76°59'18.98736" (LONG)

Altitude: 218 m a.s.l

26/10/2023 16:15

Location provider: Fused

No street

Gurugram 122001

Haryana

India

**Compliance report of closure orders passed by
Haryana State Pollution Control Board, Panchkula**

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. 090002/007/187/125715.....dated 21-7-22..... under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. S.Y. Derim Gajji, Ram Vihar, Dhanwapur Gurgaon....., has been visited on 25-7-22 to close down the above said unit by the following officers/officials:

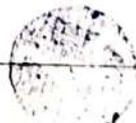
1. Aparnesh Kumar SC-B
2. Dayanand, Driver
3. Mukesh F.A
- 4.

The representative of the unit Sh. Raju Dagar, Partner..... who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

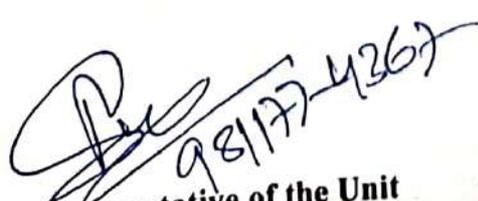
1. Washing Machine - 6 Nos
2. DG set - 62.5 KVA
- 3.
- 4.

Sh. Raju Dagar, Partner..... the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

1. Washing Machine - 6 Nos
2. DG set - 62.5 KVA
- 3.



(IMPRESSION OF SEAL USED)


981177-4267
Sig. of Representative of the Unit


Signature of Officer of HSPCB



1, Dhanwarpur Rd, Surat Nagar, Sector
104, Gurugram, Haryana 122006, India
Latitude 28.483255° Longitude 76.998876°
LOCAL 11:51:43 MONDAY 07.25.2022
GMT 06:21:43 ALTITUDE 165 METER









585



586









Godrej Summit , Tower L, FXMX+8VR,
Surat Nagar Phase 1, Sector 104,
Gurugram, Haryana 122006, India

Latitude

28.483350°

Longitude

76.999393°

LOCAL 11:51:38

MONDAY 07.25.2022

GMT 06:21:38

ALTITUDE 165 METER

590



HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

Lat:- 28.486750, Long:- 77.001771

A General Information of unit

1	Name & Address of the Unit	:	Shree Sai V.R washing Khasa NO. 272, Daultabad Teckchand Nagar, Gurgaon.
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	9110033787
4	Fax Nos.	:	-
5	Date & Time of Inspection	:	24/05/22
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:-	Sh. Raj Kumar Das owner
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	Sh. Raj Kumar Das owner
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	- Jean dyeing
12	Detail of Raw Material used (with quantity per annum)	:	Jeans dyeing
13	Manufacturing Process (in brief)	:	Jeans dyeing
14	Detail of Machinery	:	washing machine, dryer
15	Date of Commissioning of the unit.	:	Not available (2022)
16	Status of Consent to Establish	:	Not obtained
17	Status of Consent to Operate	:	— " —
18	Status of Authorization under HWM Rules.	:	— " —

6 21/5/22 10/1/17

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	only D.G Set-
2	Status of online monitoring System (Stack/AAQ) if applicable	:	N.A
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	N.A
4	Detail of Stacks/ Chimneys/Vents	:	Attached with DG Set
5	Whether Height of all stacks/ Chimneys as per norms.	:	Not as per Norms
6	Capacity of D.G. Sets	:	65 KVA
7	Stack height of D.G. Sets above programme and whether as per norms.	:	Not as per Norms
8	Status of Acoustic Enclosure on D.G. Sets	:	provided
9	Noise results of D.G. Sets Monitored during inspection	:	Not in operation deep visit
10	Type & Quantity of Fuel used (Separate for each source)	:	HSD
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	NA
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	Basewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	- NO -
3	Whether measuring devices has been sealed	:	- NO -

RTI 27/12/24

	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	- NO -
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	1 6 KLD 1
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	Trade effluent								
2	No. of outlets for discharge of effluent	:	Domestic: 00 Trade: 01								
3	Quality of Effluent in KLD	:	Domestic: 00 Trade: 6 KLD								
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	ETP Required but NOT installed <table style="width: 100%; border: none;"> <tr> <td style="width: 50%; text-align: center;">STP</td> <td style="width: 50%; text-align: center;">ETP</td> </tr> <tr> <td style="text-align: center;"> </td> <td style="text-align: center;"> </td> </tr> <tr> <td style="text-align: center;">NO</td> <td style="text-align: center;">NO</td> </tr> <tr> <td style="text-align: center;"> </td> <td style="text-align: center;"> </td> </tr> </table>	STP	ETP			NO	NO		
STP	ETP										
NO	NO										
5	Mode of Discharge of effluent	:	Domestic: Public Sewer Trade:								
6	Name of Water recipient body if any	:									
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:									
8	Status of ZLD as per CPCB directions if applicable.	:	NA								
9	Whether provided flow meters on outlet & inlet of ETP/STP	:									
10	Whether provided separate electricity meter on ETP/STP	:									

21/7/2024

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	
12	Status of online monitoring system, if applicable.	:	NA
13	General Remarks.	:	

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	Not available
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	NA
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks :- unit found operating for years dying unit without CTE/CTD from the board.	:	
Signature of the representative of the unit Name Designation & Address Inspection 111974 9110033787		Signature of the Officer/Officers of the Board who conducted Name & Designation Praveen Kumar AEE	

Compliance report of closure orders passed by Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. HSPCB/090002/007/30/118365 dated 11.6.2022 under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. Shree Sai V.R. Washing, Khayssia, 272 Daushtabad I.A., Teekchand Nagar, has been visited on 15.6.2022 to close down the above said unit by the following officers/officials:

1. Aparnesh ICS B
- 2.
- 3.
- 4.

The representative of the unit Sh. Subhom, Worker who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. Unit found dismantled from the site.
- 2.
- 3.
- 4.

Sh. Subhom, Worker the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

- 1.
- 2.
- 3.



(IMPRESSION OF SEAL USED)

21/6/22, Labour
Sig. of Representative of the Unit

Signature of Officer of HSPCB

WILL DOING WORK MVA / EXTENSION / AMENDMENT / NEW WORK

SUREE SAI V.R. WASHING
Sole Proprietorship
Haryana, India

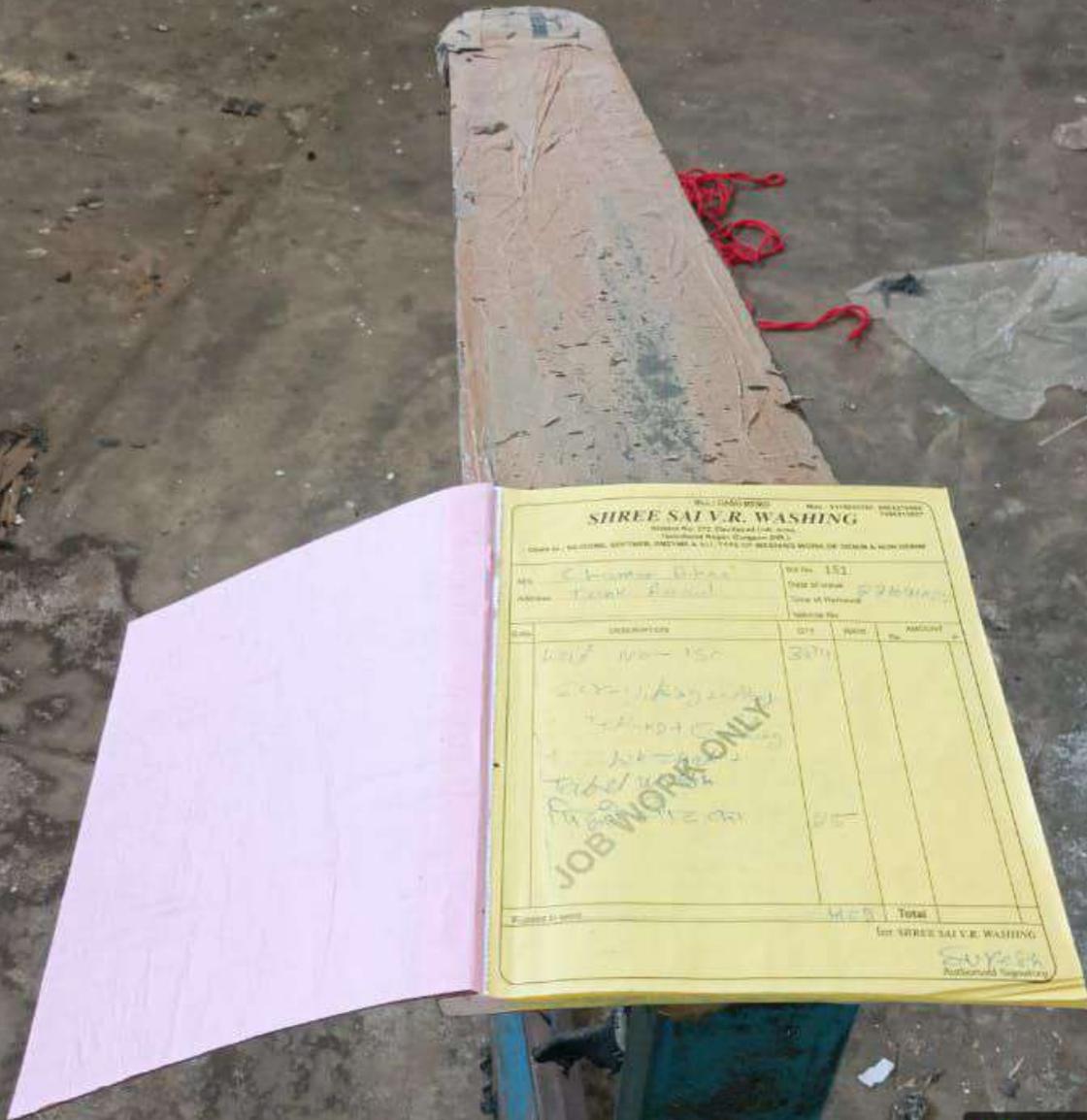
Form No. 153

Mr. S. Prakash Type of work Washing
Address Phase 1, Sector 14 Date of work 15/07/2024

Sl. No.	DESCRIPTION	QTY	Rate	Amount
1	Washing of 100 sq. ft.	100	200	20000
2	Washing of 100 sq. ft.	100	200	20000
3	Washing of 100 sq. ft.	100	200	20000
4	Washing of 100 sq. ft.	100	200	20000
5	Washing of 100 sq. ft.	100	200	20000
6	Washing of 100 sq. ft.	100	200	20000
7	Washing of 100 sq. ft.	100	200	20000
8	Washing of 100 sq. ft.	100	200	20000
9	Washing of 100 sq. ft.	100	200	20000
10	Washing of 100 sq. ft.	100	200	20000
Total				200000

For SUREE SAI V.R. WASHING
S. Prakash
Authorized Signatory

JOB WORK ONLY



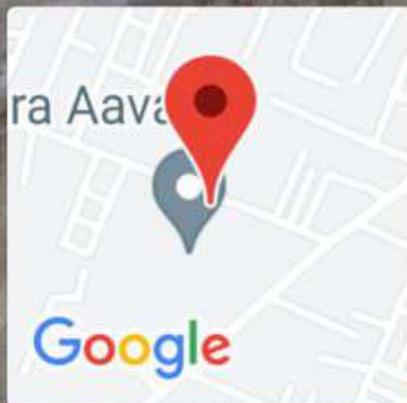
SIREE SALV.R. WASHING
SIREE SALV.R. WASHING
PUNJAB
GURUGRAM

Job No. 153
Date of issue 15/06/22
Name of Workman
Address
City
State
Pin

Sl. No.	DESCRIPTION	QTY	Rate	AMOUNT
1	Wash 100-150	200		
2				
3				
4				
5				
6				
7				
8				
9				
10				
Total				

for SIREE SALV.R. WASHING
SIREE SALV.R. WASHING
PUNJAB

GPS Map Camera



Gurugram, Haryana, India
F-Block, Zara Aavaas, Shankar Vihar, Gurgaon Rural,
Gurugram, Haryana 122006, India
Lat 28.486801°
Long 77.001093°
15/06/22 12:50 PM

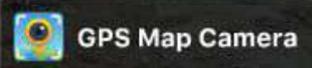


SHREE SAI V.R. WASHING
Haryana No. 273 (Manufacturing) State
Pollution Control Board, Gurugram (Haryana)

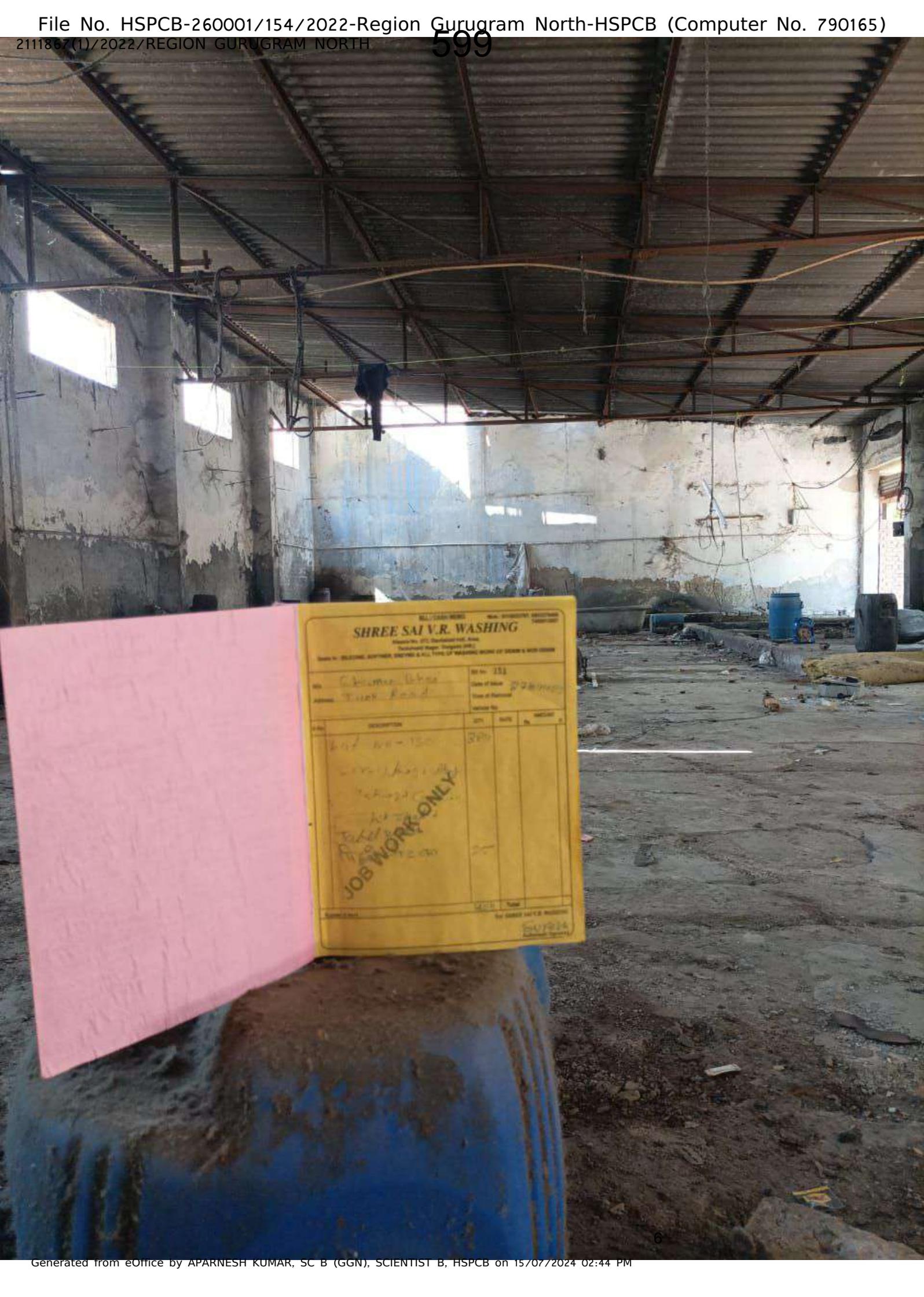
Unit No. 134
Date of Issue: 27/06/2022
Type of Pollution: Industrial

Sl. No.	DESCRIPTION	QTY	RATE	AMOUNT
1	Water	100	200	20000
2	Electricity	100	200	20000
3	Gas	100	200	20000
4	Oil	100	200	20000
5	Other	100	200	20000

JOB WORK ONLY



Gurugram, Haryana, India
2539, Shankar Vihar, Daulatabad, Gurugram, Haryana
122006, India
Lat 28.487118°
Long 77.00204°
15/06/22 12:48 PM



SHREE SAI V.R. WASHING
REGD. NO. 273, DURGAPUR, GURUGRAM
INDUSTRIAL AREA, GURUGRAM (Haryana)

Form to RECORD STOCK, INVENTORY & ALL TYPE OF WEIGHING WORK OF SOLID & LIQUID

Sl. No. 131
Date of Issue 27/07/2024
Name of Person

Sl. No.	DESCRIPTION	QTY	DATE	REMARKS
1	Coke oven	200		
2	Trestle Road			

JOB WORK ONLY

Signature: _____
Date: _____

[A large pink sheet of paper is attached to the left side of the yellow form, partially obscuring it.]

HARYANA STATE POLLUTION CONTROL BOARD
 SPOT INSPECTION REPORT OF THE INDUSTRIES

General Information of the unit

- A. 1. Name & Address of the unit
2. Email ID of the unit occupier
3. Telephone No.
4. Fax No.
5. Date & Time of Inspection
6. Category of the unit
7. Type of Industries
8. Size of unit based upon investment cost of plant & machinery
9. Name of representative of unit with designation present at the time of inspection
10. Name of Directors/partners/proprietor/Manager/ Occupier etc
11. Detail of products by product manufactured (with capacity of installation & quantity per annum)
12. Detail of raw material used (with quantity per annum)
13. Manufacturing process
14. Detail of Machinery installed involving polluting process
15. Date of Commissioning of the unit
16. Status of Consent to Establish
17. Status of Consent to Operate
18. Status of Authorization under HWM Rules

9th / 10th / 11th
 28.9.22 28.9.22 28.9.22
 X.988750 X.30056 X.995317

21 Sep 2022
 Red/ Orange/ Green
 ITC/Seriously Polluting/Others

Above units found closed
 & units will be re-visited
 accordingly

Air Pollution

- B. 1. Source of air emission from the process of the unit including fugitive emission with type boilers/ Furness, capacity & stack height
2. Status of online monitoring status system (Stack/AAQ) if applicable
3. Detail about derivation in the density stack of Air emission/ type of fuel if any already provided to Board
4. Detail of Stacks/ Chimneys/ Vente
5. Whether Height of all stacks/ chimney as per norms
6. Capacity of DG sets

601

7. Stack Height of DG sets above programme and whether as per norms
8. Status of Acoustic Enclosure on
9. Noise results DG sets Monitored during Inspection
10. Type of Quantity of Fuel Used (Separate for each source)
11. Status of Air Pollution Control Devices (APCD)
 - (a) Required or Not
 - (b) Provided or Not
 - (c) Details of APCD provided with detail of all components
 - (d) Whether structurally adequate or Not
 - (e) Whether operating APCD satisfactorily
12. Whether provided separate flow meters in case of wet scrubber
13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD
14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal
15. Whether provided Sampling arrangements on all stacks/ chimneys including DG sets
16. General Remarks

Water Consumption

- C
1. Source of Water Supply
2. Detail of measuring devices provided if any such as Flow Meters, V-notch etc.
3. Whether measuring devices has been sealed
4. Whether maintained the log book for supply of water from all sources & consumption for various uses
5. Detail of water consumption per day/month
 - (a) Domestic Purpose
 - (b) Boiler/ Cooling
 - (c) Industrial use (Easily Biodegradable)
 - (d) Industrial use (Not easily Biodegradable)
 - (e) Other
6. General Remarks

603

3. Stock-Pile Quantity of Hazardous Waste
4. Mode of disposal & treatment of Hazardous Waste
5. Size of Hazardous Waste storage site
6. Display Board for Hazardous Waste at Factory gate provided or not
7. Whether agreement made with the service provider for disposal of Hazardous Waste (if yes, give detail with validity)
8. Details of Hazardous Waste Transported to service provider

Hazardous Chemical Handling & Management and P.I Act, 1991

1. List of Qty. of Hazardous chemical handled & used (if any) with threshold quantity
2. Whether prepared on site emergency plan and taken Insurance Policy under P.I Act, 1991
3. Name of Insurer agency with date & validity of policy
4. Whether Hazardous Chemicals handling & storage facility is adequate
5. Remarks

All the 3 units found closed, units will be revisited accordingly.

Signature of the representative of the unit
Name, Designation & Address

Signature of the Officer/Member of the Board who
conducted the inspection

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

long → 28.479722
 lat → 76.988750

A General Information of unit

1	Name & Address of the Unit	:	un-named unit Dhanwapur village, sec-104, Gurugram
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	
4	Fax Nos.	:	
5	Date & Time of Inspection	:	04/10/22 @ 10:05AM
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	/
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	
12	Detail of Raw Material used (with quantity per annum)	:	
13	Manufacturing Process (in brief)	:	
14	Detail of Machinery	:	
15	Date of Commissioning of the unit.	:	
16	Status of Consent to Establish	:	
17	Status of Consent to Operate	:	
18	Status of Authorization under HWM Rules.	:	

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	
3	Whether measuring devices has been sealed	:	

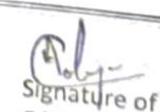
11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks <i>Unit found closed during inspection</i>	:	

Signature of the representative of the unit Name Designation & Address inspection	 Signature of the Officer/Officers of the Board who conducted Name & Designation
--	--

608



 **GPS Map**
Camera Lite

**FXHQ+PH4, Dhanwapur Village, Sector 104, Gurugram,
Haryana 122006, India**

Latitude

28.47983166666667°

Longitude

76.98858°

Local 10:20:26 AM

GMT 04:50:26 AM

Altitude 13.29 meters

Tuesday, 04.10.2022

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

~~Lat: 28.449576~~
~~Long: 76.995917~~

A General Information of unit

1	Name & Address of the Unit	:	un-named unit lat → 28.479806 long → 76.995917
2	Email ID of the Unit/Occupier	:	/
3	Telephone Nos.	:	
4	Fax Nos.	:	
5	Date & Time of Inspection	:	
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	/
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	
12	Detail of Raw Material used (with quantity per annum)	:	
13	Manufacturing Process (in brief)	:	
14	Detail of Machinery	:	
15	Date of Commissioning of the unit.	:	
16	Status of Consent to Establish	:	
17	Status of Consent to Operate	:	
18	Status of Authorization under HWM Rules.	:	

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	: : : : :	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	
3	Whether measuring devices has been sealed	:	

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	
2	No. of outlets for discharge of effluent	:	Domestic: Trade:
3	Quality of Effluent in KLD	:	Domestic: Trade:
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP
5	Mode of Discharge of effluent	:	Domestic: Trade:
6	Name of Water recipient body if any	:	
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	
8	Status of ZLD as per CPCB directions if applicable.	:	
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	
10	Whether provided separate electricity meter on ETP/STP	:	

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks	:	
<p>Signature of the representative of the unit Name Designation & Address inspection</p>		<p>Signature of the Officer/Officers of the Board who conducted Name & Designation</p>	

Compliance report of closure orders passed by
Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. 2022/INS/2920777 dated 23/12/2022 under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. Unnamed unit, Dhanwapur Road, Ram Vihar Sector Gurugram has been visited on 23/12/2022 to close down the above said unit by the following officers/officials:

Inst. No. (2920777)

1. Sidharth, AEE
2. Mukish, FA
3. Vinish, Driver
- 4.

The representative of the unit Sh. No representative at site (Fled the spot) who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. Horizontal washing machinis - 06 Nos
- 2.
- 3.
- 4.

Sh. No representative at site (Fled the spot) the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

- 1.
- 2.
- 3.



(IMPRESSION OF SEAL USED)

NA

Sig. of Representative of the Unit

Signature of Officer of HSPCB



615



FXHW+HG2, Ram Vihar, Sector 104,
Gurugram, Haryana 122006, India

Latitude

28.479011°

Longitude

76.996209°

LOCAL 12:38:35

GMT 07:08:35

FRIDAY 12.23.2022

ALTITUDE 174 METER

616



A 40, Dhanwapur Rd, Ram Vihar, Sector
104, Gurugram, Haryana 122006, India

Latitude

28.479797°

Longitude

76.995547°

LOCAL 12:38:54

FRIDAY 12.23.2022

GMT 07:08:54

ALTITUDE 174 METER

617

34, Dhanwapur Rd, Tech Chand Nagar,
Sector 104, Gurugram, Haryana 122006,
India

Latitude

28.479173°

Longitude

76.990768°

LOCAL 12:38:02

GMT 07:08:02

FRIDAY 12.23.2022

ALTITUDE 174 METER

618







621



A 49, Dhanwapur Rd, Ram Vihar, Sector
104, Gurugram, Haryana 122006, India
Latitude Longitude
28.479182° 76.996028°
LOCAL 12:38:44 FRIDAY 12.23.2022
GMT 07:08:44 ALTITUDE 174 METER

Annexure-A

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

N = 28°28'46.32224"
E = 76°59'45.36348"

- 17
- A. General Information of unit
1. Name & Address of the unit : Unnamed Unit (Jeans washing)
Vill - Dhanwajpur, Gungram
 2. Email id of the unit/occupier :
 3. Telephone No. :
 4. Fax Nos. :
 5. Date & Time of Inspection :
 6. Category Unit : Red / Orange / Green
 7. Type of Units : 17 Cat. / Seriously Polluting / others
 8. Size of unit based upon investment cost of Plant & Machinery : Large / Medium / Small
 9. Name of the representative of the unit with Designation present at the time of the inspection : Unit found closed from outside
 10. Name of the Directors/partners/Proprietor/ Manager / Occupier etc. : No details
 11. Detail of products / by product manufactured (with capacity of installation & quantity per annum) : Jeans washing
 12. Detail of Raw Material used (with quantity per annum) : Jeans washing
 13. Manufacturing Process (in brief) : Jeans washing
 14. Detail of Machinery installed involving polluting Process : Not obtained
 15. Date of Commissioning of the unit :
 16. Status of Consent to Establish :
 17. Status of Consent to Operate :
 18. Status of Authorization under HWM Rules :
- B. Air Pollution
1. Sources of air emissions from process of unit including Fugitive emissions with type of Boilers/Furness, Capacity & stack height. : Unit found closed from main gate.
 2. Status of online monitoring System (Stacks/AAQ) If applicable :
 3. Details about deviation in the details/ stack of Air emission /type of fuel if any already provided to Board. :
 4. Detail of Stacks / Chimneys / Vents :
 5. Whether Height of all stacks / Chimneys as per norms :

- 6. Capacity of D.G. Sets
- 7. Stack height of D.G. Sets above programme and Whether as per norms
- 8. Status of Acoustic Enclosure on D.G. Sets
- 9. Noise results of DG Sets Monitored during inspection
- 10. Type of Quantity of Fuel used (Separate for each source)
- 11. Status of Air Pollution Control Devices (APCD)
 - (a) Required or Not
 - (b) Provided or Not
 - (c) Detail of APCD provided with detail of all Components
 - (d) Whether Structurally adequate or Not
 - (e) Whether operating APCD Satisfactorily
- 12. Whether provided separate flow meters in case of wet Scrubber
- 13. Whether maintained Log Book for consumption of Electricity / Chemicals / water for APCD.
- 14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal.
- 15. Whether provided Sampling arrangements on all Stacks / Chimney including DG Sets.
- 16. General Remarks

62 kVA

yes
not operational

Unit found closed
from outside

- C Water Consumption
- 1. Sources of water supply
 - 2. Detail of measuring devices provided if any such as flow Meters, V-notch etc.
 - 3. Whether measuring devices has been sealed
 - 4. Whether maintained the log book for supply of water From all sources & consumption for various uses.
 - 5. Detail of Water Consumption per day / month
 - (a) Domestic Purpose
 - (b) Boiler / Cooling
 - (c) Industrial use (Easily Biodegradable)
 - (d) Industrial use (Non Easily Biodegradable)
 - (e) Other
 - 6. General Remarks

Bore well

No

No

No

Unit found closed from
outside

- 3. Stock-Pile Quantity of Hazardous Waste : Unit found closed from outside
- 4. Mode of Disposal & treatment of Haz. Waste : outside
- 5. Size of Hazardous waste storage site :
- 6. Display Board for Hazardous Waste at Factory Gate :
Provided or not
- 7. Whether agreement made with the service provider :
for disposal of hazardous waste (if yes, give detail with validity)
- 8. Details of Hazardous Waste transported to service provider :

F. Hazardous Chemicals Handling & Management and PLI Act, 1991

- 1. List & Qty. of Hazardous chemical handled & used (if any) with threshold quantity : NA
- 2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991. : No
- 3. Name of insurer agency with date & validity of policy : NA
- 4. Whether Hazardous chemicals handling & storage Facility is adequate. : NA

Inspection of the unit has been conducted by the Joint team of SE & SFF. Unit found closed from outside. It is apprehended that unit operates in odd hours and has been closed on arrival of the team.

Consultant
S.B.
2/10
Ajit Kumar
S-B, HOPES

~~Signature~~ (No unit representative available at site)

Signature of the representative of the unit
Name Designation & Address

Varun
JE (Mtg)

Signature of the Officer / Officers
of the Board who conducted the
inspection

VARUN VASHIST

Name & Designation



N 28°28'46.32024" (LAT)

E 76°59'45.36348" (LONG)

Altitude: 212 m a.s.l

02/11/2023 14:32

Location provider: Fused

No street

Gurugram 122006

Haryana

India

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

N = 28° 28' 46.32024"

E = 76° 59' 45.38348"

1	Name & Address of the Unit	:	M/s Hi Look Washing Dhanuapur, Gungram
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	7991548339
4	Fax Nos.	:	
5	Date & Time of Inspection	:	25/01/2024
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	Sh. Rakesh Kumar S/o Ramshirmani, Hata Jagiv, Teh. Korav, Allahabad (Unit Representative)
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	Gulam Mohamad
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	Jeans Washing
12	Detail of Raw Material used (with quantity per annum)	:	Jeans, Detergents, H ₂ O ₂ etc.
13	Manufacturing Process (in brief)	:	washing of Jeans
14	Detail of Machinery	:	washing machinery, Tumbler
15	Date of Commissioning of the unit.	:	Details not provided
16	Status of Consent to Establish	:	Not obtained
17	Status of Consent to Operate	:	Not obtained
18	Status of Authorization under HWM Rules.	:	Not obtained

Hydraxol

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	NA
2	Status of online monitoring System (Stack/AAQ) if applicable	:	NA
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	NA
4	Detail of Stacks/ Chimneys/Vents	:	Stack to D.G. set
5	Whether Height of all stacks/ Chimneys as per norms.	:	No
6	Capacity of D.G. Sets	:	62.5KVA
7	Stack height of D.G. Sets above programme and whether as per norms.	:	No
8	Status of Acoustic Enclosure on D.G. Sets	:	provided
9	Noise results of D.G. Sets Monitored during inspection	:	not operational at
10	Type & Quantity of fuel used (Separate for each source)	:	Electricity / Diesel
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	NA
12	Whether provided separate flow meters in case of wet scrubber	:	NA
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	NA
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	NA
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	No
16	General Remarks	:	-

C Water Consumption

1	Sources of Water Supply	:	Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	No
3	Whether measuring devices has been sealed	:	No

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	No
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	0.5 KLD approx. 15-20 KLD approx.
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	washing of jeans
2	No. of outlets for discharge of effluent	:	Domestic: 1 Trade: 1
3	Quality of Effluent in KLD	:	Domestic: 0.4 KLD approx. Trade: 14-15 KLD approx.
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) <input checked="" type="checkbox"/> Required or <input checked="" type="checkbox"/> Not (b) <input checked="" type="checkbox"/> Installed or <input checked="" type="checkbox"/> Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP Required Not provided
5	Mode of Discharge of effluent	:	Domestic: Sewer Trade: floor
6	Name of Water recipient body if any	:	Arady
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	NA
8	Status of ZLD as per CPCB directions if applicable.	:	No
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	No
10	Whether provided separate electricity meter on ETP/STP	:	No

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	No
12	Status of online monitoring system, if applicable.	:	NA
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	Used Oil, Chalkes
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	Nil
4	Mode of Disposal & treatment of Hazardous Waste	:	Not provide details.
5	Size of Hazardous Waste storage site	:	Not provide
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	Not provide
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	No
8	Details of Hazardous Waste transported to service provider	:	Nil

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	NA
2	Whether prepared on site emergency plan and taken insurance policy under PLI Act, 1991.	:	No
3	Name of insurer agency with date & validity of policy.	:	NA
4	Whether Hazardous chemicals handling & storage facility is adequate	:	NA
5	Remarks		Unit is operating without obtaining CIE & CO from the board
	Signature of the representative of the unit Name Designation & Address Inspection		Signature of the Officer/Officers of the Board who conducted
	7991548339		Name & Designation

**Compliance report of closure orders passed by
Haryana State Pollution Control Board, Panchkula**

In compliance of the orders passed by **The Chairman, Haryana State Pollution Control Board, Panchkula** vide H.O. letter No. *HSPCB/GUR/2024/INS/55485285-CON/OT-004* dated *25/11/2024* under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. *M. Lode washing, Vill - Dhanuapuri, Gurgaon*, has been visited on *15/07/2024* to close down the above said unit by the following officers/officials:

1. *Nikas Grewal, Scientist B*
2. *Mukesh Kumar, P.A*
3. *Ravinder Kumar, Asst*
4. *Bhupender, Driver*

The representative of the unit Sh. *no representative available at site* who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. *D.G. set - 62.5 KVA.*
2. *Unit found closed/locked from main gate & non-operational, closure order pasted on the gate.*
3.
4.

Sh. *No representative available at site* the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

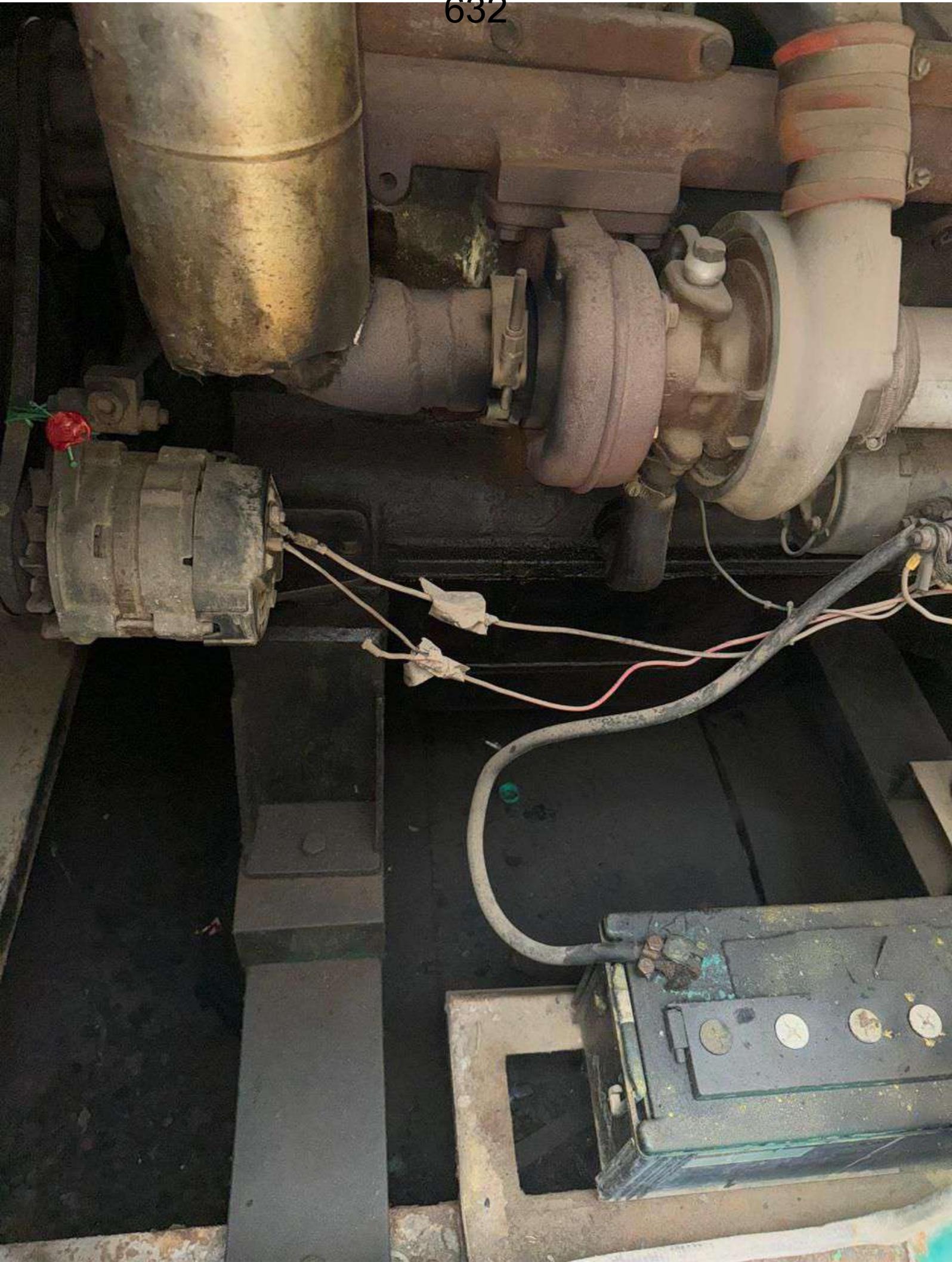
- 1.
- 2.
- 3.



(IMPRESSION OF SEAL USED)

Sig. of Representative of the Unit

Nikas Grewal
Signature of Officer of HSPCB







Inspection No. : 50485281
HROCAMS ID : 23GUND5100071

Haryana State Pollution Control Board
C-11, SECTOR-6, PANCHKULA
PHONE:-0172-2577870-73, FAX-NO-2581201
E-mail:-hspcbho@gmail.com
Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, M/s Hi lok washing, Village Dhanwapur, Gurugram has established and operating a Washing of jeans at Village Dhanwapur, Gurugram which is polluting in nature;

Whereas, a complaint against above said unit was received for causing Water/Air pollution from Sh. Varun vide complaint No. Crie/260 723/053 7-NMCG vide letter dated 26-Jul-2023

Whereas, the above said unit was visited by the field officer of the Board on 25-Jan-2024 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

Unit was found operating without obtaining CTE/CTO from the Board and without installation of pollution control devices.

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Gurgaon North vide his letter HSPCB/GUR/2023/INS/50485285SCNCC001 dated 03/11/2023 but the unit has not submitted the reply,

Whereas, Regional Officer, Gurgaon North vide his recommendation letter number HSPCBGUR/2024/RO/INS/50485285CONCR002 dated 29-Jan-2024 has recommended for taking closure action against the unit under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s Unnamed Unit (Jeans Washing) Village Dhanwapur, Gurugram by sealing its plant / machinery and DG sets (if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act,

*** This is system generated certificate ***



636

N 28°28'46.15428" (LAT)

E 76°59'44.81772" (LONG)

Altitude: 236 yd a.s.l

15/07/2024 12:23 pm

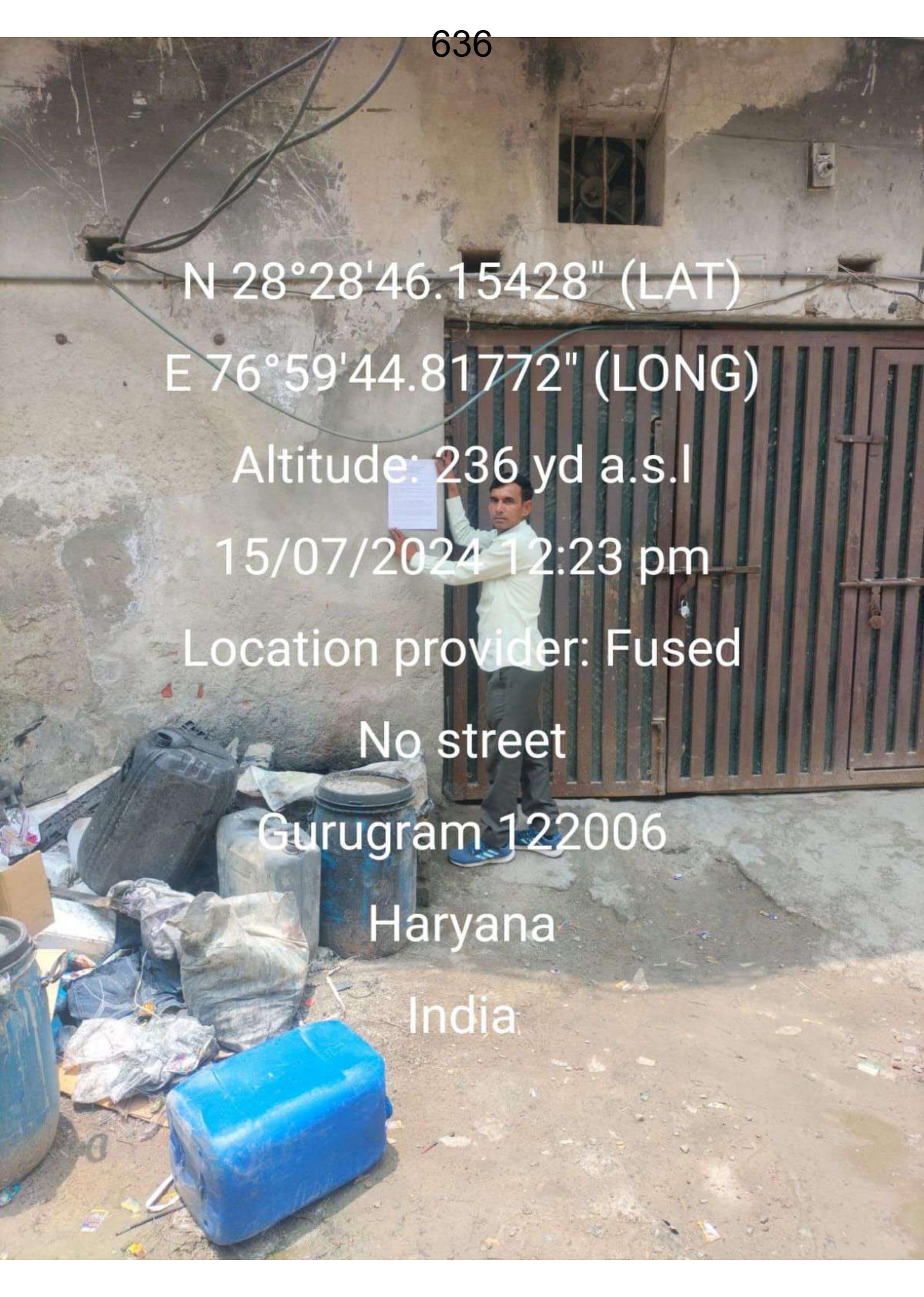
Location provider: Fused

No street

Gurugram 122006

Haryana

India



HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

Lat → 28.479722

Long → 76.988750

A General Information of unit

1	Name & Address of the Unit	:	un-named unit Dhanpur village Gurugram
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	
4	Fax Nos.	:	
5	Date & Time of Inspection	:	07/10/22
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	
12	Detail of Raw Material used (with quantity per annum)	:	
13	Manufacturing Process (in brief)	:	
14	Detail of Machinery	:	
15	Date of Commissioning of the unit.	:	
16	Status of Consent to Establish	:	
17	Status of Consent to Operate	:	
18	Status of Authorization under HWM Rules.	:	

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furrless, capacity & stack height.	:	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	: : : : : :	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

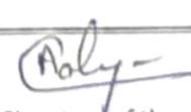
1	Sources of Water Supply	:	
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	
3	Whether measuring devices has been sealed	:	

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks <i>Unit found closed / Sash from AS /</i>	:	
Signature of the representative of the unit <i>Laxesh J E P. Raj</i> Name Designation & Address inspection		Signature of the Officer/Officers of the Board who conducted  Name & Designation	



 **GPS Map**
Camera Lite

**FXHQ+PH4, Dhanwapur Village, Sector 104, Gurugram,
Haryana 122006, India**

Latitude

28.479803333333333°

Longitude

76.98855499999999°

Local 10:51:29 AM

GMT 05:21:29 AM

Altitude 13.29 meters

Friday, 07.10.2022

642
HARYANA STATE POLLUTION CONTROL BOARD
 SPOT INSPECTION REPORT OF THE INDUSTRIES

Annexure-A

A General Information of unit

1. Name & Address of the unit : N = 28° 28' 44. 28876"
E = 76° 59' 49. 68636"
2. Email id of the unit/occupier :
3. Telephone No :
4. Fax Nos. :
5. Date & Time of Inspection : 2/11/2023
6. Category Unit : Red / Orange / Green
7. Type of Units : 17 Cat. / Seriously Polluting/ others
8. Size of unit based upon investment cost of Plant & Machinery : Large / Medium / Small
9. Name of the representative of the unit with Designation present at the time of the inspection : There is no dyeing/washing unit at site (Photograph attached)
10. Name of the Directors/partners/Proprietor/ Manager / Occupier etc. :
11. Detail of products / by product manufactured (with capacity of installation & quantity per annum) :
12. Detail of Raw Material used (with quantity per annum) :
13. Manufacturing Process (in brief) :
14. Detail of Machinery installed involving polluting Process :
15. Date of Commissioning of the unit :
16. Status of Consent to Establish :
17. Status of Consent to Operate :
18. Status of Authorization under HWM Rules :

B. Air Pollution

1. Sources of air emissions from process of unit including: Fugitive emissions with type of Boilers/Furness, Capacity & stack height.
2. Status of online monitoring System (Stacks/AAQ) : If applicable
3. Details about deviation in the details/ stack of Air emission /type of fuel if any already provided to Board.
4. Detail of Stacks / Chimneys / Vents :
5. Whether Height of all stacks / Chimneys as per norms:
6. Capacity of D.G. Sets :
7. Stack height of D.G. Sets above programme and Whether as per norms :
8. Status of Acoustic Enclosure on D.G. Sets :
9. Noise results of DG Sets Monitored during inspection:
10. Type of Quantity of Fuel used : (Separate for each source)
11. Status of Air Pollution Control Devices (APCD)
- (a) Required or Not :
- (b) Provided or Not :
- (c) Detail of APCD provided with detail of all Components:
- (d) Whether Structurally adequate or Not :
- (e) Whether operating APCD Satisfactorily :
12. Whether provided separate flow meters in case of wet: Scrubber
13. Whether maintained Log Book for consumption of Electricity / Chemicals / water for APCD. :
14. Detail of treatment of effluent in case of wet scrubber: & its mode of disposal.
15. Whether provided Sampling arrangements on all Stacks / Chimney including DG Sets. :
16. General Remarks :

C Water Consumption

1. Sources of water supply :
2. Detail of measuring devices provided if any such as flow: Meters, V-notch etc.
3. Whether measuring devices has been sealed :
4. Whether maintained the log book for supply of water: From all sources & consumption for various uses.
5. Detail of Water Consumption per day / month
- (a) Domestic Purpose :
- (b) Boiler / Cooling : 1;
- (c) Industrial use (Easily Biodegradable) :
- (d) Industrial use (Non Easily Biodegradable) :
- (e) Other :
- (f) General Remarks :

D. Water Pollution

1. Source & processes of Water Pollution including raw :
Water treatment if any
2. No. of outlets for discharging of effluent
3. Quantity of Effluent in KLD
4. Status of Effluent Treatment Plant (ETP)/
Sewage Treatment Plant (STP)
 - (a) Required or Not
 - (b) Installed or Not
 - (c) Detail of STP/ETP Provided (if required) with
Detail of all components and technology used
 - (d) Whether structurally adequate or not
 - (e) Whether operating STP / ETP Satisfactorily
 - (f) Whether provided online chemical dosing system/
pH meter
5. Mode of Discharge of effluent
6. Name of Water recipient body if any
7. Detail of land in case effluent is discharged for
Percolation / irrigation purpose with justification for
Its 100% utilization.
8. Status of ZLD as per CPCB directions if applicable
9. Whether provided flow meters on outlet & inlet of
ETP / STP
10. Whether provided separate electricity meter on
ETP / STP
11. Whether maintained Log Book for consumption of
Electricity / Chemicals / Quantity of effluent.
12. Status of online monitoring System, if applicable
13. General Remarks

Domestic :
Trade :
Domestic :
Trade :

*There is no dyeing/washing
Unit at site. (Photograph attached)*

E. Hazardous Waste Management

1. Category of Hazardous Waste generated as per rules :
2. Type & Qty. of Hazardous Waste generated :
 - (i) Incinerable
 - (ii) recyclable
 - (iii) disposable
for landfill
 - (iv) Total
3. Stock-Pile Quantity of Hazardous Waste :
4. Mode of Disposal & treatment of Haz. Waste :
5. Size of Hazardous waste storage site :
6. Display Board for Hazardous Waste at Factory Gate
Provided or not :
7. Whether agreement made with the service provider
for disposal of hazardous waste (if yes, give detail with
validity) :
8. Details of Hazardous Waste transported to service provider :

F. Hazardous Chemicals Handling & Management and PLI Act, 1991

1. List & Qty. of Hazardous chemical handled & used
(if any) with threshold quantity :
2. Whether prepared on site emergency plan and taken
Insurance policy under PLI Act, 1991. :
3. Name of insurer agency with date & validity of policy :
4. Whether Hazardous chemicals handling & storage
Facility is adequate. :
5. Remarks:-

Signature of the representative of the unit

Name :
Designation :
Address :

61
Signature of the Officer / Officers
of the Board who conducted the Inspection

Name :
Designation :

644

N 28°28'44.28876" (LAT)

E 76°59'49.68636" (LONG)

Altitude: 215 m a.s.l

02/11/2023 14:23

Location provider: Fused

Dhanwapur Road

Gurugram 122006

Haryana

India



645

N 28°28'44.24916" (LAT)

E 76°59'49.34256" (LONG)

Altitude: 215 m a.s.l

02/11/2023 14:24

Location provider: Fused

No street

Gurugram 122006

Haryana

India



HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF INDUSTRIES

282849-7 N

765741.7E

A General Information of unit

1	Name & Address of the Unit	: Unnamed Jeans washing Unit. vill. - Dhambet, Gurgaon 282849-7 N, 765741.7E
2	Email ID of the Unit/Occupier	: -
3	Telephone Nos.	: 2678537171
4	Fax Nos.	: -
5	Date & Time of inspection	: 28/10/2023
6	Category Unit	: Red/Orange/Green
7	Type of Unit	: 17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	: Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	: Guman Bhatia, Unit representative vill - Tenia Chauhan, Tandra, Sirsa, Haryana
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	: Sanjay Purohit,
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	: Jeans washing
12	Detail of Raw Material used (with quantity per annum)	: Raw denim, dyed denim,
13	Manufacturing Process (in brief)	: Jeans washing
14	Detail of Machinery	: Same washing machine X0 pieces, Sampling Machine X01,
15	Date of Commissioning of the unit.	: Hydro X02, Tubular X02, Air Compressor X02 D.G. set - 1.25 Kw
16	Status of Consent to Establish	: Not obtained
17	Status of Consent to Operate	: Not obtained
18	Status of Authorization under HWM Rules.	: Not obtained.

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B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	No
2	Status of online monitoring System (Stack/AAQ) if applicable	:	/
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	/
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	125 kW
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	yes
9	Noise results of D.G. Sets Monitored during inspection	:	not operational.
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD)	:	NA
	(a) Required or Not	:	
	(b) Provided or Not	:	
	(c) Detail of APCD provided with detail of all Components.	:	
	(d) Whether operating APCD Satisfactorily	:	
	(e) Whether operating APCD Satisfactorily	:	
12	Whether provided separate flow meters in case of wet scrubber	:	/
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	/
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	/
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	No
3	Whether measuring devices has been sealed	:	No

4	Whether maintained the log for supply of water from all sources & consumption for various uses.	No
5	Detail of Water Consumption per day (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	2-3 KLD approx. 15-20 KLD approx.
6	General Remarks	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	Tea room
2	No. of outlets for discharge of effluent	Domestic: 1 Trade: 1
3	Quality of Effluent in KLD	Domestic: 2-3 KLD approx. Trade: 15-20 KLD approx.
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	STP ETP not installed
5	Mode of Discharge of effluent	Domestic: Drain Trade: Drain
6	Name of Water recipient body if any	Bandahajur drain
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	no
8	Status of ZLD as per CPCB directions if applicable.	No
9	Whether provided flow meters on outlet & inlet of ETP/STP	not installed
10	Whether provided separate electricity meter on ETP/STP	not installed

649

11	Whether maintained Log Book for Consumption of Electricity/Chemicals/Quantity of effluent.	: No
12	Status of online monitoring system, if applicable.	: No
13	General Remarks.	

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	: process water, sludges, etc. etc.
2	Type & Qty. of Hazardous Waste generated	: (i) Incinerable - (ii) Recyclable - (iii) Disposable (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	: Nil
4	Mode of Disposal & treatment of Hazardous Waste	:
5	Size of Hazardous Waste storage site	: not provided
6	Display Board for Hazardous Waste at Factory Gate Provided or not	: No
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	: No
8	Details of Hazardous Waste transported to service provider	: Nil

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	: NA
2	Whether prepared on site emergency plan and taken insurance policy under PLI Act, 1991.	: No
3	Name of insurer agency with date & validity of policy.	: NA
4	Whether Hazardous chemicals handling & storage facility is adequate	: NA
5	Remarks	Unit closed on arrival of the team. No discharge observed at the time of inspection. Name Sampley contained the same.
	Signature of the representative of the unit Name Designation & Address	Signature of the Officer/Officers of the Board who conducted

5/07/2019
 Arvind Kumar
 8211215551
 Vill. Haiderabad
 Post Jalalpur
 Ambekar Nagar
 (U.P.)

Signature of the Officer/Officers of the Board who conducted
 Consulted civil
 28
 Shyam Lal

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1	Name & Address of the Unit	:	M/s. Durga Enterprises, Khd. No. 36/37, Sect. No. 39/1/2/1 (1-16) Shyam Chowk, Phankat, Gurgaon
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	9711025300 8130749378 (Amit Kumar S/ Sh. Sitaram number of premises)
4	Fax Nos.	:	
5	Date & Time of Inspection	:	16/01/2024
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	Sh. Sanjay Prasad
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	Sanjay Prasad
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	Jeans washing unit.
12	Detail of Raw Material used (with quantity per annum)	:	Garments, Soda, Surf, engines, bleach (Hydrogen Peroxide) etc.
13	Manufacturing Process (in brief)	:	washing of jeans
14	Detail of Machinery	:	washing machines x 08 Nos, Hydra X 02, tumbler x 02, D.G. Set.
15	Date of Commissioning of the unit.	:	16/02/2023 (As stated by unit representative)
16	Status of Consent to Establish	:	No for consent Not obtained
17	Status of Consent to Operate	:	Not obtained
18	Status of Authorization under HWM Rules.	:	Not obtained

16/01/2024

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	Boiler installed (Not in operating conditions)	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	/	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:		
4	Detail of Stacks/ Chimneys/Vents	:		
5	Whether Height of all stacks/ Chimneys as per norms.	:		
6	Capacity of D.G. Sets	:		125 kVA
7	Stack height of D.G. Sets above programme and whether as per norms.	:		No
8	Status of Acoustic Enclosure on D.G. Sets	:		Yes
9	Noise results of D.G. Sets Monitored during inspection	:		Not operational
10	Type & Quantity of Fuel used (Separate for each source)	:		Diesel.
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:		NA
12	Whether provided separate flow meters in case of wet scrubber	:		
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:		
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:		
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:		
16	General Remarks	:		

C Water Consumption

1	Sources of Water Supply	:	Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	No
3	Whether measuring devices has been sealed	:	No

24/07/2014

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	No
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	2-3 KLD approx 15-20 KLD approx.
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	Jeans washing, Domestic
2	No. of outlets for discharge of effluent	:	Domestic: 1 Trade: 1
3	Quality of Effluent in KLD	:	Domestic: 2-3 KLD approx. Trade: 15-20 KLD approx.
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP Not installed
5	Mode of Discharge of effluent	:	Domestic: Drain Trade: Drain
6	Name of Water recipient body if any	:	Drain
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	No
8	Status of ZLD as per CPCB directions if applicable.	:	NO
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	Not installed
10	Whether provided separate electricity meter on ETP/STP	:	Not installed

24/02/2016

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	No
12	Status of online monitoring system, if applicable.	:	No
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	Used only, process wastes, sludges
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	Nil
4	Mode of Disposal & treatment of Hazardous Waste	:	Details not provided
5	Size of Hazardous Waste storage site	:	Open
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	No
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	Details not provided
8	Details of Hazardous Waste transported to service provider	:	Details not provided

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	NA
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	No
3	Name of insurer agency with date & validity of policy.	:	NA
4	Whether Hazardous chemicals handling & storage facility is adequate	:	NA
5	Remarks	:	
Signature of the representative of the unit Name Designation & Address inspection			<p><i>(Signature)</i> Signature of the Officer/Officers of the Board who conducted</p> <p><i>(Signature)</i> Name & Designation</p> <p><i>(Signature)</i> RO, GSN(V)</p> <p><i>(Signature)</i> Civil 2.P.</p>

654

N 28°28'49.30824" (LAT)
E 76°57'40.64796" (LONG)

Altitude: 234 yd a.s.l

13/07/2024 2:15 pm

Location provider: Fused

Dhanwapur Road

Gurugram 122505

Haryana

India

655











HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

660

A General Information of unit

1	Name & Address of the Unit	:	M/s Santosh Washy Bejghar, Surajpam.
2	Email ID of the Unit/Occupier	:	my8384016594@gmail.com.
3	Telephone Nos.	:	8384016594
4	Fax Nos.	:	
5	Date & Time of Inspection	:	25.5.2022
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	Sh. Manoj Yadav Supervisor
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	Sh. Santosh Yadav Prop.
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	Washing of fabrics
12	Detail of Raw Material used (with quantity per annum)	:	Detergent, Soap.
13	Manufacturing Process (in brief)	:	Washing of fabrics.
14	Detail of Machinery	:	Washing Machine
15	Date of Commissioning of the unit.	:	As per record
16	Status of Consent to Establish	:	Not obtained
17	Status of Consent to Operate	:	-d-
18	Status of Authorization under HWM Rules.	:	-d-

B Air Pollution

661

1	Sources of air emissions from process of unit including fugitive emissions, type of Boilers/Furness, capacity & stack height.	:	NA
2	Status of online monitoring System (Stack/AAQ) if applicable	:	NA
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	NA
4	Detail of Stacks/ Chimneys/Vents	:	One Nos DG set stack
5	Whether Height of all stacks/ Chimneys as per norms.	:	No
6	Capacity of D.G. Sets	:	62.5 KVA
7	Stack height of D.G. Sets above programme and whether as per norms.	:	No
8	Status of Acoustic Enclosure on D.G. Sets	:	Yes
9	Noise results of D.G. Sets Monitored during inspection	:	No (being used)
10	Type & Quantity of Fuel used (Separate for each source)	:	Electricity / Diesel
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	NA
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	NA
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	No
16	General Remarks	:	-

C Water Consumption

1	Sources of Water Supply	:	Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	No
3	Whether measuring devices has been sealed	:	No

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	NO
5	Detail of Water Consumption (Day/Week)	:	
	(a) Domestic Purpose	:	0.4 KLD
	(b) Boiler/Cooling	:	
	(c) Industrial use (Easily Biodegradable)	:	20 KLD
	(d) Industrial Use (Not Easily Biodegradable)	:	
	(e) Other	:	
6	General Remarks	:	-

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	Washing of fabric
2	No. of outlets for discharge of effluent	:	Domestic: 0 Trade: 0
3	Quality of Effluent in KLD	:	Domestic: 0.4 Trade: 20
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP)	:	
	(a) Required or Not	:	STP
	(b) Installed or Not	:	Required ✓ ETP
	(c) Detail of STP/ETP Provided (if required) with detail of all components and technology used.	:	Not
	(d) Whether structurally adequate or not	:	Not Provided ETP
	(e) Whether operating STP/ETP Satisfactorily	:	
	(f) Whether provided online chemical dosing system/pH meter.	:	
5	Mode of Discharge of effluent	:	Domestic: Naleh Trade: Naleh
6	Name of Water recipient body if any	:	
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	NR
8	Status of ZLD as per CPCB directions if applicable.	:	
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	
10	Whether provided separate electricity meter on ETP/STP	:	

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of Fuel	:	
12	Status of online monitoring system if applicable.	:	NA
13	General Remarks.	:	1

E Hazardous Waste Management

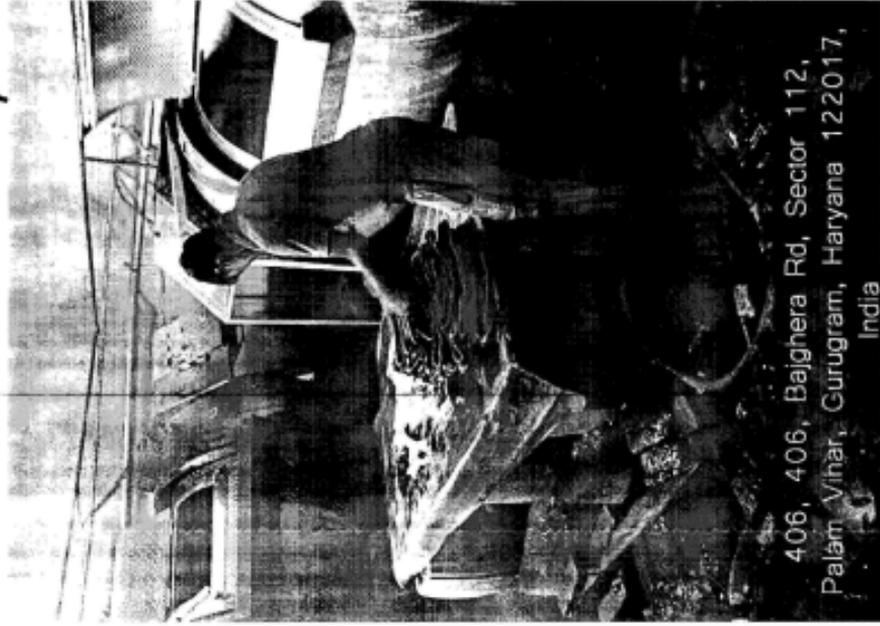
1	Category of Hazardous Waste generated as per rules.	:	S-1
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	Not Provided
4	Mode of Disposal & treatment of Hazardous Waste	:	-d-
5	Size of Hazardous Waste storage site	:	-d-
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	-d-
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	-d-
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

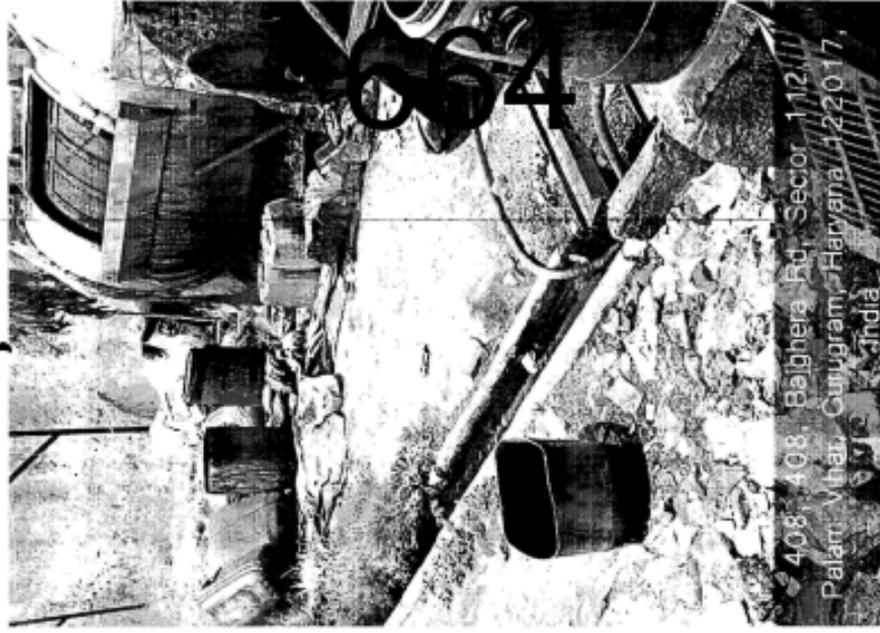
1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	1
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	NA
3	Name of insurer agency with date & validity of policy.	:)
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks	:	Unit found operating without obtaining CTE/CTO from the board.
	Signature of the representative of the unit Name Designation & Address inspection		Signature of the Officer/Officers of the Board who conducted Name & Designation

Mamj, Supervisor

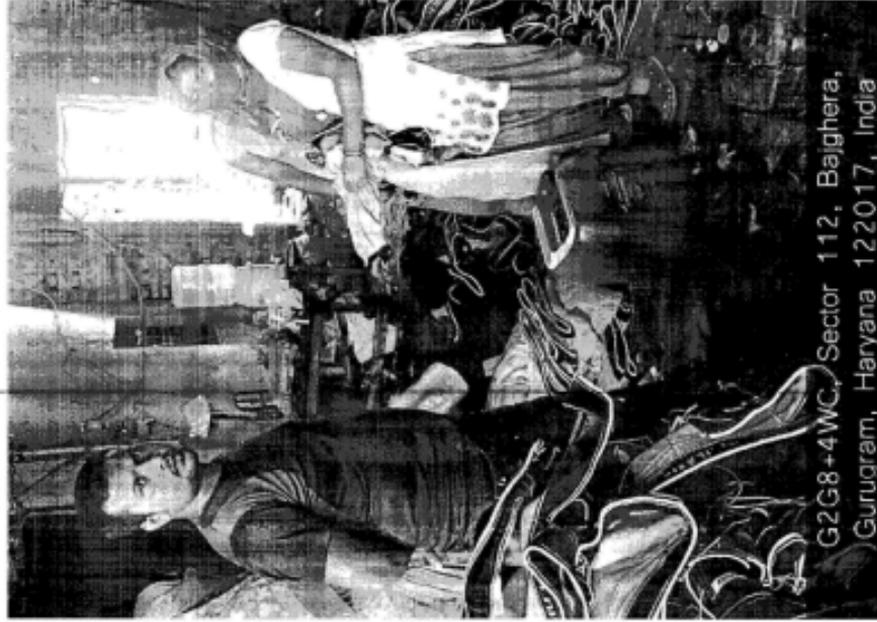
Aparna K S sc-A



406, 406, Bajghera Rd, Sector 112,
Palam Vihar, Gurugram, Haryana 122017,
India



408, 408, Bajghera Rd, Sector 112,
Palam Vihar, Gurugram, Haryana 122017,
India



G2G8+4WC, Sector 112, Bajghera,
Gurugram, Haryana 122017, India



665

408, 408, Bajghera Rd, Sector 112,
Palam Vihar, Gurugram, Haryana 122017,
India

**Compliance report of closure orders passed by
Haryana State Pollution Control Board, Panchkula**

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. HSPCB-090002(007)27/118313 dated 10-6-22 under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. Santosh Washing, Bajhera, Surgeon, has been visited on 22-6-22 to close down the above said unit by the following officers/officials:

1. Aparnish Kumar sc-B
2. Mukul P.A
3. Dayanand D2102
- 4.

The representative of the unit Sh. Parveen, Land owner, who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. DG set
2. Washing Machine
3. Dye
- 4.

Sh. Parveen, Land owner, the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

1. DG set
2. Washing Machine
3. Dye



(IMPRESSION OF SEAL USED)

Sig. of Representative of the Unit

Parveen
9958247818

Signature of Officer of HSPCB

HC SUMER

667



668





670



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HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1	Name & Address of the Unit	: Mrs. D.K. Dry cleaning & Laundry Service, vill - Rajpura, sec 113, Gurugram
2	Email ID of the Unit/Occupier	:
3	Telephone Nos.	: 9250824630
4	Fax Nos.	:
5	Date & Time of Inspection	: 07/11/2023
6	Category Unit	: Red/Orange/Green
7	Type of Unit	: 17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	: Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	: Dinesh Kumar Chaurasia, prop.
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	: Dinesh kumar chaurasia,
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	: Garments washing
12	Detail of Raw Material used (with quantity per annum)	: Detergents, hypochloride etc.
13	Manufacturing Process (in brief)	: Garments washing
14	Detail of Machinery	: Garments washing Machines X 03, Tubular X 03, Hydro X 03
15	Date of Commissioning of the unit.	: Details not provided
16	Status of Consent to Establish	: not obtained
17	Status of Consent to Operate	: not obtained
18	Status of Authorization under HWM Rules.	: Not obtained

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	No
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	No
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	NA
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	Bore well
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	No
3	Whether measuring devices has been sealed	:	No

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	No
5	Detail of Water Consumption per day/Month <input checked="" type="checkbox"/> (a) Domestic Purpose <input type="checkbox"/> (b) Boiler/Cooling <input type="checkbox"/> (c) Industrial use (Easily Biodegradable) <input checked="" type="checkbox"/> (d) Industrial Use (Not Easily Biodegradable) <input type="checkbox"/> (e) Other	:	1 kLD 5 kLD approx
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	washing of garments
2	No. of outlets for discharge of effluent	:	Domestic: 1 Trade: 1
3	Quality of Effluent in KLD	:	Domestic: 0.2 kLD approx. Trade: 5 kLD approx.
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) <input checked="" type="checkbox"/> (a) Required or Not <input type="checkbox"/> (b) Installed or Not <input type="checkbox"/> (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. <input type="checkbox"/> (d) Whether structurally adequate or not <input type="checkbox"/> (e) Whether operating STP/ETP Satisfactorily <input type="checkbox"/> (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP Required Not installed
5	Mode of Discharge of effluent	:	Domestic: Septic Tank Trade: Drain
6	Name of Water recipient body if any	:	Drain
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	Drain
8	Status of ZLD as per CPCB directions if applicable.	:	No
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	Not installed
10	Whether provided separate electricity meter on ETP/STP	:	Not installed

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	ni
12	Status of online monitoring system, if applicable.	:	ni
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	sludges etc.
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	ni
4	Mode of Disposal & treatment of Hazardous Waste	:	No details provided
5	Size of Hazardous Waste storage site	:	Not provided.
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	Not provided
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	No
8	Details of Hazardous Waste transported to service provider	:	ni

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	NA
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	NO
3	Name of insurer agency with date & validity of policy.	:	NA
4	Whether Hazardous chemicals handling & storage facility is adequate	:	NA
5	Remarks	:	
Signature of the representative of the unit Name Designation & Address inspection			Signature of the Officer/Officers of the Board who conducted Name & Designation

SHZ
Consultant
Civil 2P

**Compliance report of closure orders passed by
Haryana State Pollution Control Board, Panchkula**

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. HSPCB/GUR/2023/INS/50889048/CONCO/001-004 dated 08/12/2023 under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s. D.K. Dry Cleaning and Laundry Service, Vill-Bajphura, Sector-113, Gurgaon, has been visited on 05/01/2024 to close down the above said unit by the following officers/officials:

1. Vikas Arora, Scientist B
2. Mukesh Kumar, F.A
3. Bhupender, Driver
- 4.

The representative of the unit Sh. Dinesh Kumar Chauhan who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. washing machines X 03 Nos
2. Tumblers X 03 Nos
3. Hydra X 03 Nos
- 4.

Sh. Dinesh Kumar Chauhan the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

- 1.
- 2.
- 3.



(IMPRESSION OF SEAL USED)

[Signature]
Sig. of Representative of the Unit

[Signature] Bhupender
Signature of Officer of HSPCB

676



N 28°31'24.67272" (LAT)

E 77°1'22.45764" (LONG)

Altitude: 213 m a.s.l

05/01/2024 16:39

Location provider: Fused

No street

Gurugram 122017

Haryana

India

677



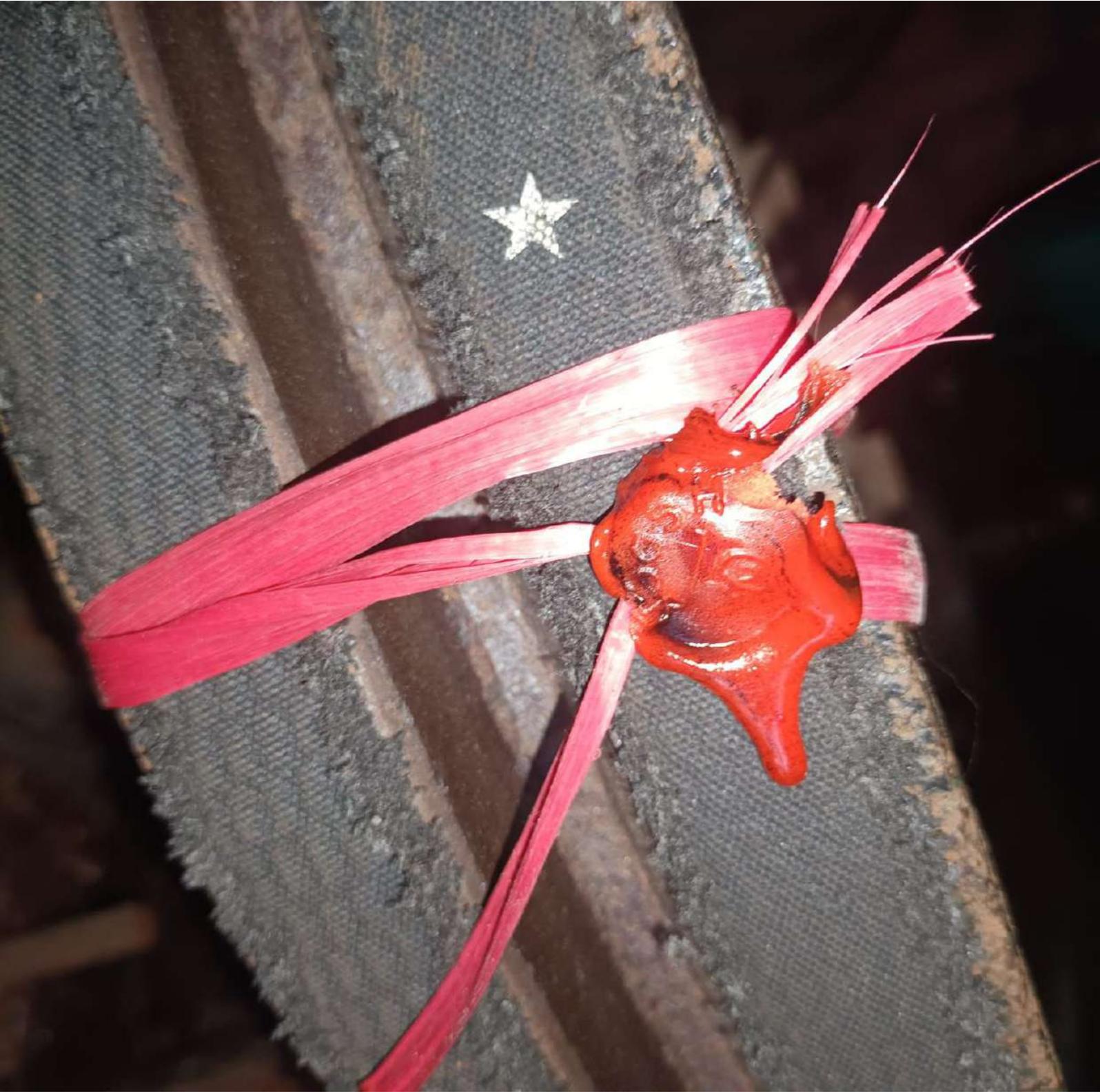


679











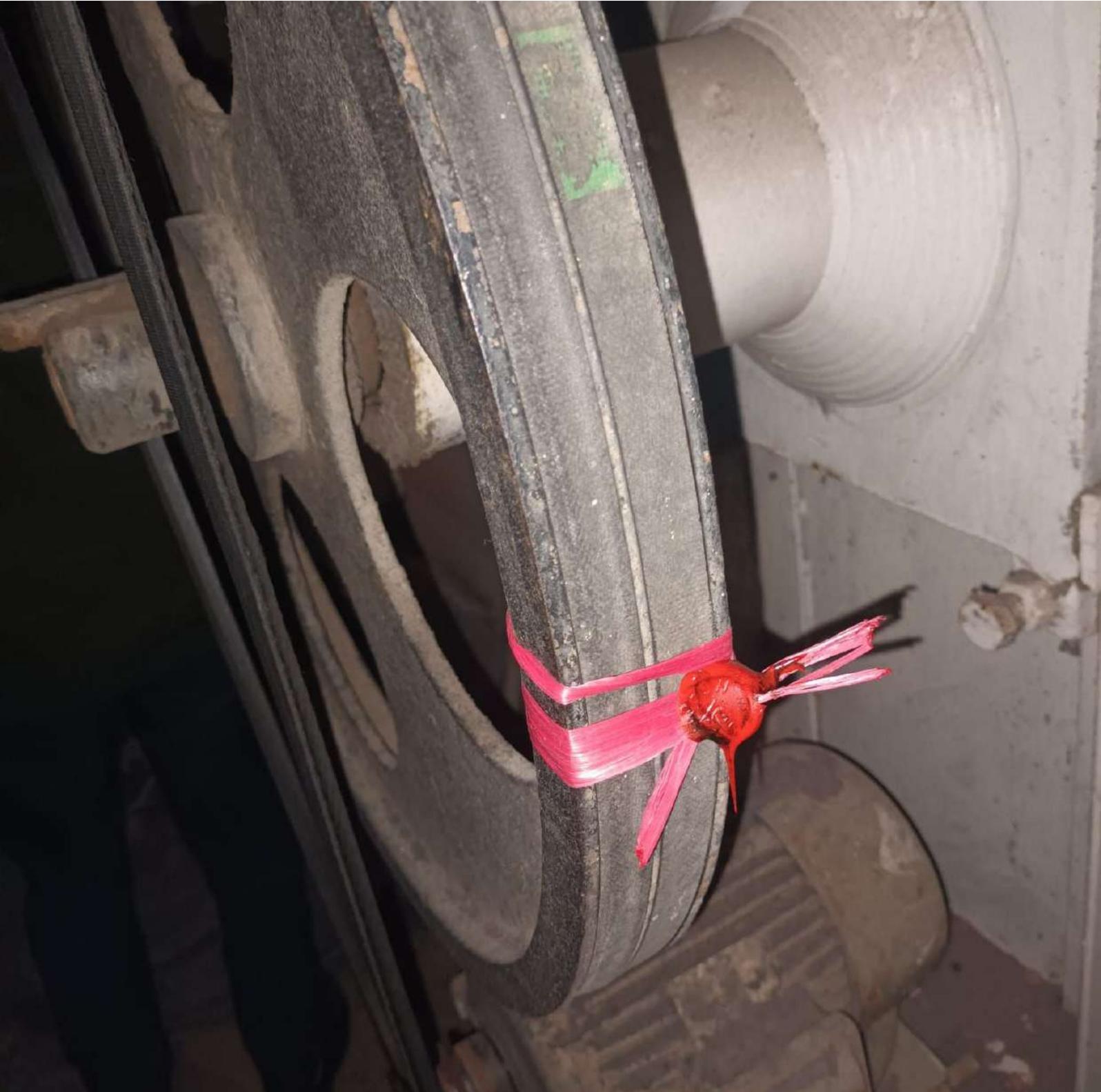






687









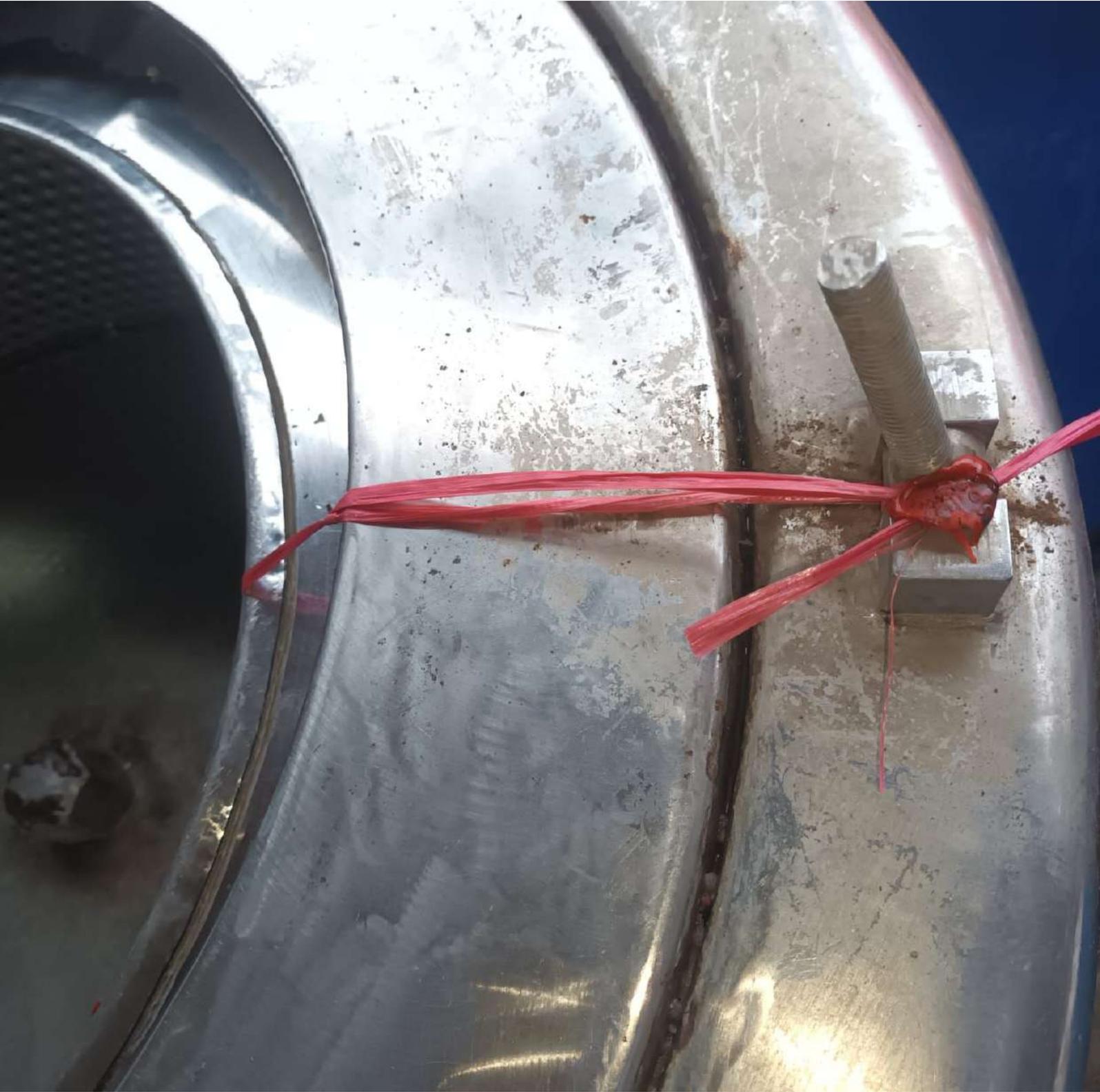


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694



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SPOT INSPECTION REPORT OF THE INDUSTRIES

- A
1. General Information of unit
1. Name & Address of the unit : 28.527110, 77.016961
Vill - Rajghera, Gurgaon
2. Email id of the unit/occupier :
3. Telephone No :
4. Fax Nos. : 21/12/2021
5. Date & Time of Inspection :
6. Category Unit : Red / Orange / Green
7. Type of Units : 17 Cat. / Seriously Polluting / others
8. Size of unit based upon investment cost of Plant & Machinery : Large / Medium / Small
9. Name of the representative of the unit with Designation present at the time of the inspection : Unit/Premises found closed, No industrial activities observed at site (Photograph attached)
10. Name of the Directors/partners/Proprietor/ Manager / Occupier etc. :
11. Detail of products / by product manufactured (with capacity of installation & quantity per annum) :
12. Detail of Raw Material used (with quantity per annum) :
13. Manufacturing Process (in brief) :
14. Detail of Machinery installed involving polluting Process :
15. Date of Commissioning of the unit :
16. Status of Consent to Establish :
17. Status of Consent to Operate :
18. Status of Authorization under HWM Rules :
- B. Air Pollution
1. Sources of air emissions from process of unit including: Fugitive emissions with type of Boilers/Furness, Capacity & stack height.
2. Status of online monitoring System (Stacks/AAQ) : If applicable
3. Details about deviation in the details/ stack of Air emission /type of fuel if any already provided to Board. :
4. Detail of Stacks / Chimneys / Vents :
5. Whether Height of all stacks / Chimneys as per norms:
6. Capacity of D.G. Sets :
7. Stack height of D.G. Sets above programme and Whether as per norms :
8. Status of Acoustic Enclosure on D.G. Sets :
9. Noise results of DG Sets Monitored during inspection:
10. Type of Quantity of Fuel used (Separate for each source) :
11. Status of Air Pollution Control Devices (APCD)
- (a) Required or Not :
- (b) Provided or Not :
- (c) Detail of APCD provided with detail of all Components:
- (d) Whether Structurally adequate or Not :
- (e) Whether operating APCD Satisfactorily :
12. Whether provided separate flow meters in case of wet: Scrubber
13. Whether maintained Log Book for consumption of Electricity / Chemicals / water for APCD. :
14. Detail of treatment of effluent in case of wet scrubber: & its mode of disposal.
15. Whether provided Sampling arrangements on all Stacks / Chimney including DG Sets. :
16. General Remarks :
- C Water Consumption
1. Sources of water supply :
2. Detail of measuring devices provided if any such as flow: Meters, V-notch etc.
3. Whether measuring devices has been sealed :
4. Whether maintained the log book for supply of water: From all sources & consumption for various uses.
5. Detail of Water Consumption per day / month
- (a) Domestic Purpose :
- (b) Boiler / Cooling :
- (c) Industrial use (Easily Biodegradable) :
- (d) Industrial use (Non Easily Biodegradable) :
- (e) Other :
- (f) General Remarks :

D. Water Pollution

1. Source & processes of Water Pollution including raw :
Water treatment if any
2. No. of outlets for discharging of effluent
3. Quantity of Effluent in KLD
4. Status of Effluent Treatment Plant (ETP)/
Sewage Treatment Plant (STP)
 - (a) Required or Not
 - (b) Installed or Not
 - (c) Detail of STP/ETP Provided (if required) with
Detail of all components and technology used
 - (d) Whether structurally adequate or not
 - (e) Whether operating STP / ETP Satisfactorily
 - (f) Whether provided online chemical dozing system/
pH meter
5. Mode of Discharge of effluent
6. Name of Water recipient body if any
7. Detail of land in case effluent is discharged for
Percolation / irrigation purpose with justification for
Its 100% utilization.
8. Status of ZLD as per CPCB directions if applicable
9. Whether provided flow meters on outlet & inlet of
ETP / STP
10. Whether provided separate electricity meter on
ETP / STP
11. Whether maintained Log Book for consumption of
Electricity / Chemicals / Quantity of effluent.
12. Status of online monitoring System, if applicable
13. General Remarks

E. Hazardous Waste Management

1. Category of Hazardous Waste generated as per rules :
2. Type & Qty. of Hazardous Waste generated
3. Stock-Pile Quantity of Hazardous Waste
4. Mode of Disposal & treatment of Haz. Waste
5. Size of Hazardous waste storage site
6. Display Board for Hazardous Waste at Factory Gate
Provided or not
7. Whether agreement made with the service provider
for disposal of hazardous waste (if yes, give detail with
validity)
8. Details of Hazardous Waste transported to service provider

F. Hazardous Chemicals Handling & Management and PLI Act, 1991

1. List & Qty. of Hazardous chemical handled & used
(if any) with threshold quantity
2. Whether prepared on site emergency plan and taken
Insurance policy under PLI Act, 1991.
3. Name of insurer agency with date & validity of policy :
4. Whether Hazardous chemicals handling & storage
Facility is adequate.
5. Remarks:-

Permisses found closed, No
Industrial Activities observed
at site (Photograph attached)

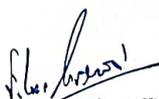
Domestic :
Trade :
Domestic :
Trade :

Domestic :
Trade :

(i) Incinerable
(ii) recyclable
(iii) disposable
for landfill
(iv) Total

Signature of the representative of the unit

Name :
Designation :
Address :


Signature of the Officer / Officers
of the Board who conducted the Inspection

Name :
Designation :

698



N 28°31'37.8066" (LAT)

E 77°1'1.0812" (LONG)

Altitude: 235 m a.s.l

21/12/2023 16:42

Location provider: Fused

No street

Gurugram 122017

Haryana

India

699

N 28°31'37.8516" (LAT)

E 77°1'1.15248" (LONG)

Altitude: 235 m a.s.l.

21/12/2023 16:43

Location provider: Fused

No street

Gurugram 122017

Haryana

India

700

HARYANA STATE POLLUTION CONTROL BOARD

Annexure-A

SPOT INSPECTION REPORT OF THE INDUSTRIES

N = 28° 31' 15.33576"

E = 77° 1' 0.786"

- A**
- General Information of unit**
1. Name & Address of the unit : Unnamed Unit of Sh. Sunil Kumar S/o Sh. Chanderbhan Vill - Bajjhera.
 2. Email id of the unit/occupier :
 3. Telephone No. :
 4. Fax Nos. : 9911859940
 5. Date & Time of Inspection : 21/12/2023
 6. Category Unit : Red / Orange / Green
 7. Type of Units : 17 Cat. / Seriously Polluting/ others
 8. Size of unit based upon investment cost of Plant & Machinery : Large / Medium / Small
 9. Name of the representative of the unit with Designation present at the time of the inspection : Sh. Sunil Kumar S/o Sh. Chanderbhan (owner)
 10. Name of the Directors/partners/Proprietor/ Manager / Occupier etc. : Sh. Sunil Kumar,
 11. Detail of products / by product manufactured (with capacity of installation & quantity per annum) : Zig Zag (Stitching patches etc. on jeans without washing & dyeing process)
 12. Detail of Raw Material used (with quantity per annum) :
 13. Manufacturing Process (in brief) : Jeans, Patches, threads etc.
 14. Detail of Machinery installed involving polluting Process : Sewing Machine X12 nos, Air compressor X01
 15. Date of Commissioning of the unit :
 16. Status of Consent to Establish :
 17. Status of Consent to Operate :
 18. Status of Authorization under HWM Rules :
- B. Air Pollution**
1. Sources of air emissions from process of unit including: Fugitive emissions with type of Boilers/Furness, Capacity & stack height. : NA
 2. Status of online monitoring System (Stacks/AAQ) : If applicable
 3. Details about deviation in the details/ stack of Air emission /type of fuel if any already provided to Board. : /
 4. Detail of Stacks / Chimneys / Vents :
 5. Whether Height of all stacks / Chimneys as per norms:
 6. Capacity of D.G. Sets :
 7. Stack height of D.G. Sets above programme and Whether as per norms :
 8. Status of Acoustic Enclosure on D.G. Sets :
 9. Noise results of DG Sets Monitored during inspection:
 10. Type of Quantity of Fuel used : (Separate for each source)
 11. Status of Air Pollution Control Devices (APCD)
 - (a) Required or Not :
 - (b) Provided or Not :
 - (c) Detail of APCD provided with detail of all Components:
 - (d) Whether Structurally adequate or Not :
 - (e) Whether operating APCD Satisfactorily :
 12. Whether provided separate flow meters in case of wet: Scrubber
 13. Whether maintained Log Book for consumption of Electricity / Chemicals / water for APCD. :
 14. Detail of treatment of effluent in case of wet scrubber: & its mode of disposal.
 15. Whether provided Sampling arrangements on all Stacks / Chimney including DG Sets. :
 16. General Remarks :
- C Water Consumption**
1. Sources of water supply : NA
 2. Detail of measuring devices provided if any such as flow: Meters, V-notch etc. : /
 3. Whether measuring devices has been sealed :
 4. Whether maintained the log book for supply of water: From all sources & consumption for various uses.
 5. Detail of Water Consumption per day / month
 - (a) Domestic Purpose :
 - (b) Boiler / Cooling :
 - (c) Industrial use (Easily Biodegradable) :
 - (d) Industrial use (Non Easily Biodegradable) :
 - (e) Other :
 - (f) General Remarks :

D. Water Pollution

1. Source & processes of Water Pollution including raw :
Water treatment if any
2. No. of outlets for discharging of effluent
3. Quantity of Effluent in KLD
4. Status of Effluent Treatment Plant (ETP)/
Sewage Treatment Plant (STP)
 - (a) Required or Not
 - (b) Installed or Not
 - (c) Detail of STP/ETP Provided (if required) with
Detail of all components and technology used
 - (d) Whether structurally adequate or not
 - (e) Whether operating STP / ETP Satisfactorily
 - (f) Whether provided online chemical dosing system/
pH meter
5. Mode of Discharge of effluent
6. Name of Water recipient body if any
7. Detail of land in case effluent is discharged for
Percolation / irrigation purpose with justification for
Its 100% utilization.
8. Status of ZLD as per CPCB directions if applicable
9. Whether provided flow meters on outlet & inlet of
ETP / STP
10. Whether provided separate electricity meter on
ETP / STP
11. Whether maintained Log Book for consumption of
Electricity / Chemicals / Quantity of effluent.
12. Status of online monitoring System, if applicable
13. General Remarks

Domestic :
Trade :
Domestic :
Trade :

Domestic :
Trade :

(i) Incinerable
(ii) recyclable
(iii) disposable
for landfill
(iv) Total

E. Hazardous Waste Management

1. Category of Hazardous Waste generated as per rules :
2. Type & Qty. of Hazardous Waste generated
3. Stock-Pile Quantity of Hazardous Waste
4. Mode of Disposal & treatment of Haz. Waste
5. Size of Hazardous waste storage site
6. Display Board for Hazardous Waste at Factory Gate
Provided or not
7. Whether agreement made with the service provider
for disposal of hazardous waste (if yes, give detail with
validity)
8. Details of Hazardous Waste transported to service provider

F. Hazardous Chemicals Handling & Management and PLI Act, 1991

1. List & Qty. of Hazardous chemical handled & used
(if any) with threshold quantity
2. Whether prepared on site emergency plan and taken
Insurance policy under PLI Act, 1991.
3. Name of insurer agency with date & validity of policy :
4. Whether Hazardous chemicals handling & storage
Facility is adequate.
5. Remarks:-

NA

no dyeing / washing machinery / activity found at site.

21/11/21

991185 9940

Signature of the representative of the unit

Name :
Designation :
Address :

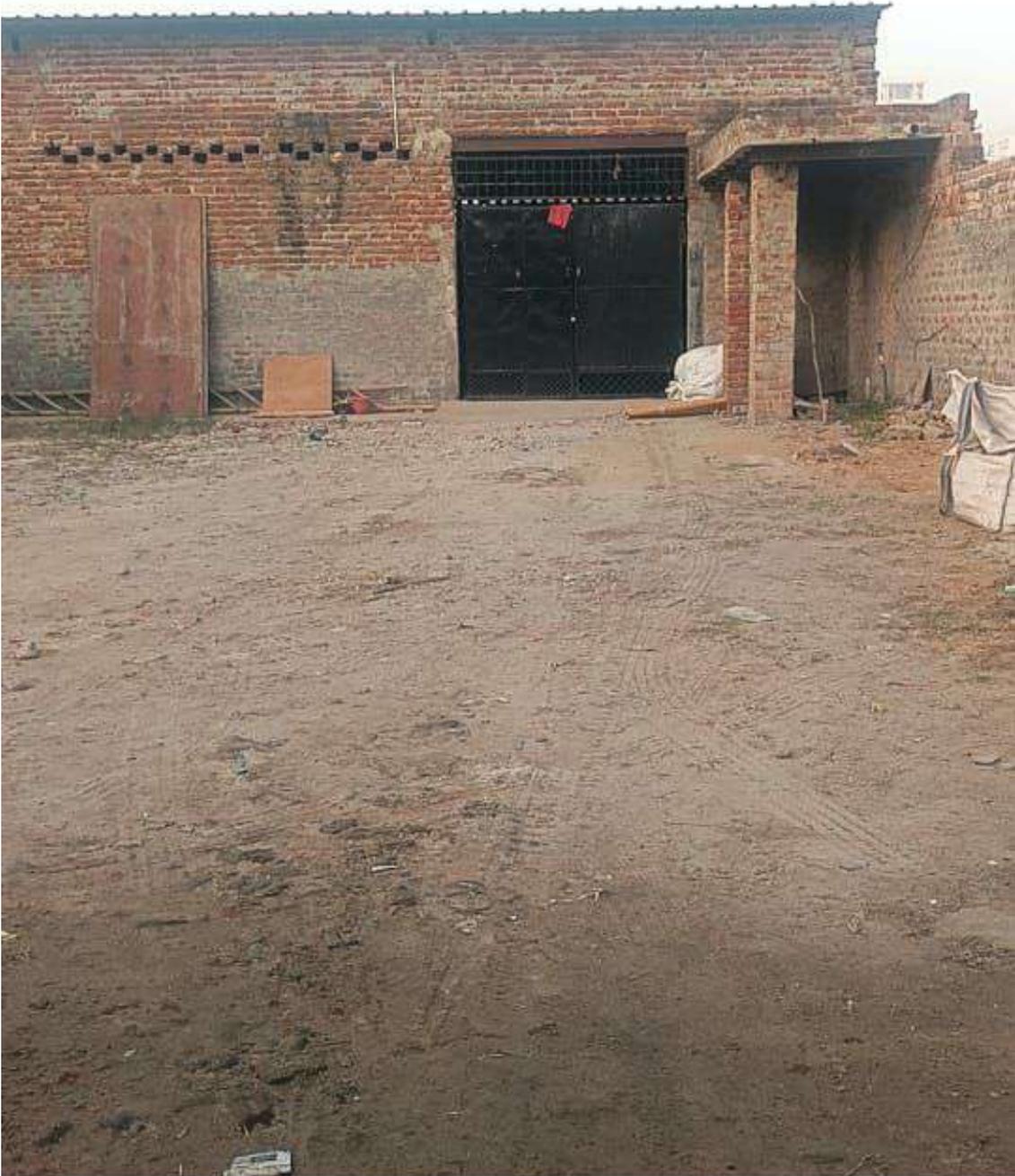
Signature of the Officer / Officers
of the Board who conducted the Inspection

Name :
Designation :

*Jeans stitching & Pattern solving
(without washing process)*

[Handwritten Signature]

702



435, Sector 112, Bajghera, Gurugram,
Haryana 122017, India

Latitude

28.527209°

Longitude

77.017007°

LOCAL 16:42:31

GMT 11:12:31

THURSDAY 12.21.2023

ALTITUDE 181 METER

703



435, Sector 112, Bajghera, Gurugram,
Haryana 122017, India

Latitude

28.527113°

Longitude

77.016979°

LOCAL 16:42:18

GMT 11:12:18

THURSDAY 12.21.2023

ALTITUDE 182 METER

HARYANA STATE POLLUTION CONTROL BOARD
SPOT INSPECTION REPORT OF THE INDUSTRIES

704

A General Information of unit

1	Name & Address of the Unit	M/s. CM Indigo Pvt. Ltd. Plot No. 604 - 605, Phase City-2, Sector - 37, Gurgaon
2	Email ID of the Unit/Occupier	indigo.findings1977@gmail.com
3	Telephone Nos.	9050586848, 9899119786.
4	Fax Nos.	
5	Date & Time of Inspection	09/10/2023
6	Category Unit	Red/Orange/Green
7	Type of Unit	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	Sh. Vinod Kumar, Director.
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	Sh. Narendra Singh, Director Sh. Vinod Kumar, Director.
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	Dyeing & washing of Jeans
12	Detail of Raw Material used (with quantity per annum)	Jeans, Wash, Caustic Soda, Surf, Sod. Sulphide Hydrogen peroxide, cal mms etc. Soda color resist dyes
13	Manufacturing Process (in brief)	Dyeing jeans, surf, washing,
14	Detail of Machinery	washing machines 100kg x 06, dyeing 20kg x 02,
15	Date of Commissioning of the unit.	→ Tender x 02 nos, 100 dra x 2 nos as: as stated by unit representative not obtained at site.
16	Status of Consent to Establish	Not obtained
17	Status of Consent to Operate	Not obtained
18	Status of Authorization under HWM Rules.	Not obtained

For CM INDIGO PVT. LTD.

Authorized Signatory

705

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	Boiler (600kg)
2	Status of online monitoring System (Stack/AAQ) if applicable	:	No
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	No
4	Detail of Stacks/ Chimneys/Vents	:	Stack to Boiler
5	Whether Height of all stacks/ Chimneys as per norms.	:	Yes
6	Capacity of D.G. Sets	:	125 KVA
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	Yes
9	Noise results of D.G. Sets Monitored during inspection	:	Not operational.
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	Required provided dust collector 1' D from stack.
12	Whether provided separate flow meters in case of wet scrubber	:	NA
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	No
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	NA
15	Whether provided Sampling arrangements on all stacks/ Chimneys including DG Sets.	:	No
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	No
3	Whether measuring devices has been sealed	:	No

4	Whether maintained the log book of water from all sources & consumption for various uses.	No
5	Detail of Water Consumption per day/month <input checked="" type="checkbox"/> (a) Domestic Purpose <input type="checkbox"/> (b) Boiler/Cooling <input type="checkbox"/> (c) Industrial use (Easily Biodegradable) <input checked="" type="checkbox"/> (d) Industrial Use (Not Easily Biodegradable) <input type="checkbox"/> (e) Other	2 KLD approx. 15-20 KLD approx.
6	General Remarks	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	: <i>Drinking & washing of hands, Domestic effluent</i>
2	No. of outlets for discharge of effluent	: Domestic: 1 Trade: 1
3	Quality of Effluent in KLD	: Domestic: 2 KLD approx. Trade: 10-15 KLD approx.
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) <input checked="" type="checkbox"/> (a) Required or Not <input type="checkbox"/> (b) Installed or Not <input type="checkbox"/> (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. <input type="checkbox"/> (d) Whether structurally adequate or not <input type="checkbox"/> (e) Whether operating STP/ETP Satisfactorily <input type="checkbox"/> (f) Whether provided online chemical dosing system/pH meter.	: STP Not provided ETP
5	Mode of Discharge of effluent	: Domestic: Sewer Trade: Sewer
6	Name of Water recipient body if any	: sewer
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	: No
8	Status of ZLD as per CPCB directions if applicable.	: No
9	Whether provided flow meters on outlet & inlet of ETP/STP	: Not provided
10	Whether provided separate electricity meter on ETP/STP	: Not provided

For CM INDIGO PVT. LTD.

Authorised signatory

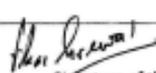
707

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	Not maintained
12	Status of online monitoring system, if applicable.	:	Not provided
13	General Remarks.		

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	sludges, used oil
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	Nil
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	Not provided
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	Not provided
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	No
8	Details of Hazardous Waste transported to service provider	:	Nil

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	No
2	Whether prepared on site emergency plan and taken insurance policy under PLI Act, 1991.	:	No
3	Name of insurer agency with date & validity of policy.	:	NA
4	Whether Hazardous chemicals handling & storage facility is adequate	:	NA
5	Remarks	:	Inspection of the unit has been conducted along with CM fixing spreads. For CMI INDIGO PVT. LTD.
	Authorized Signatory Signature of the representative of the unit Name Designation & Address inspection		 Signature of the Officer/Officers of the Board who conducted Name & Designation

GST No. 06AAHCC8443R1ZZ

Mob. No. 981895812

CM INDIGO PVT. LTD.

Add: Plot No- 604-605, Pace city-1,
Sector- 37, Gurugram (HR.) - 122001



Filk merchandising Plot no 60, Pace City
I, Sector 37, Gurugram, Haryana 122001,
India

Latitude

28.442117°

Longitude

77.010561°

LOCAL 11:37:49

GMT 06:07:49

TUESDAY 12.19.2023

ALTITUDE 192 METER

GST No. 06AAHCCB44JR1ZZ

Mob. No. 9818958120

CM INDIGO PVT. LTD.Add: Plot No- 604-605, Pace city-1,
Sector- 37, Gurugram (HR.) - 122001

Filk merchandising Plot no 60, Pace City
I, Sector 37, Gurugram, Haryana 122001,
India

Latitude

28.442187°

Longitude

77.010601°

LOCAL 11:38:12

TUESDAY 12.19.2023

GMT 06:08:12

ALTITUDE 192 METER

GST No. 06AAHCC8443R1ZZ

Mob. No. 9818958120

CM INDIGO PVT. LTD.

Add: Plot No- 604-605, Pace city-1,
Sector- 37, Gurugram (HR.) - 122001



File No. HSPCB-260001/123/2023-Region Gurugram North-HSPCB (Computer No. 1051904)
1134111/2023-REGION GURUGRAM NORTH

Regional Office, Gurugram (N)
Haryana State Pollution Control Board
Vikas Sadan, Opposite- New Court, Gurugram
Website - www.hspcb.gov.in Tel: 0124-2332775, 2972341
Email ID - hspcbnrg@gmail.com

Date: 08.12.2023

To:

M/s CM Indigo Pvt. Ltd.
Plot No. 304-305, Phase C-2
Sector 77, Gurugram
Email - indigoindia1975@gmail.com

Subject: Show Cause Notice for Closure under Section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & under Section 33-A (Prevention and Control of Pollution) Act, 1974 & Prevention under section 41(4)(44)(45) of Water (Prevention & Control of Pollution) Act, 1974 for violation of Section 24(2)(4) of Water (Prevention & Control of Pollution) Act, 1974 and Environmental Compensation as per policy order dated 29.04.2019, 26.12.2019 & 22.12.2021.

Whereas, subject to the provisions of section 25-26 of the Water (Prevention & Control of Pollution) Act, 1974, no person shall without the previous consent of the State Pollution Control Board:

(a) operate or take any step to operate any industry, operation or process or any treatment & disposal system or an extension or addition thereto which is likely to discharge sewage or trade effluent into surface water or sewer or on land;

(b) bring into use any new or altered tank for the discharge of sewage;

(c) begin to make any new discharge or sewage;

Whereas, in pursuance of section 23(2) of Air (Prevention and Control of Pollution) Act, 1981, no person shall without the previous consent of the State Pollution Control Board, establish or operate any industrial plant in any Air Pollution Control Area.

Whereas, your unit was inspected on 08.10.2023 by Vikas Gupta, Sr. SP, NRC, Sector 77, MCD, Sh. Ajay Yadav Jr, DM/BN & Sr. Madan Singh, S.I, Sub-Station, ESI (TM Plying Squad) and during inspection following deficiencies were found:-

1. Unit was found operating without obtaining CCE/TO from the Board.

2. Unit has not installed Effluent Treatment Plant for treatment of Effluent generated from the process.

3. An air analyzer report issued by Board's lab. Forbidding unit No. 1211 dated 21.08.2023, parameters found exceeding the prescribed limits.

Whereas, as per policy order dated 08.12.2023, your unit is covered under system management & required Consent to Operate from the Board.

Thus, you are violating the provisions of Air (Prevention and Control of Pollution) Act, 1981 & Water (Prevention and Control of Pollution) Act, 1974.

Whereas, along to your unit would be discharging effluent into the atmosphere or your own tank in violation of the above said act and existing system's table for legal action under section 41(4)(44)(45) of Water (Prevention & Control of Pollution) Act, 1974.

Whereas, your polluting industry has been discharging environmental pollutants directly or indirectly into the ambient air and water, which pose serious threat to cause adverse effect on the water and air quality. You are not having discharge directly or indirectly into these Waters.

File No. HSPCB-260001/123/2023-Region Gurugram North-HSPCB (Computer No. 1051904)
1134111/2023-REGION GURUGRAM NORTH

Whereas, the Haryana National Green Tribunal Principal Bench New Delhi in DA No. 186 of 2014 dated in Section 31-A of Air (Prevention and Control of Pollution) Act, 1981 & DA No. 390 of 2013 dated in Section 33-A of Air (Prevention and Control of Pollution) Act, 1974 has directed that no unit shall be allowed to discharge their effluent directly or indirectly into river Ganga or any its tributaries.

Whereas, the HSPCB is required to ensure installation and regular operation of the effluent treatment plant facilities in the polluting industry.

Whereas, you are liable to pay the environmental compensation as per the direction of the Board issued vide order no. 0643-0-17 dated 20.12.2019, No. 742-743 dated 20.12.2019 & No. 2343-2350 dated 22.12.2021, as amended by the Board in its methodology defined therein.

In view of above, you are hereby given Show Cause Notice for 14 days to file an application under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 & 31-A of Air (Prevention & Control of Pollution) Act, 1981 & 41(4)(44)(45) of Water (Prevention & Control of Pollution) Act, 1974 for violation of section 24(2)(4) of Water (Prevention & Control of Pollution) Act, 1974 and to be initiated against your unit.

You are therefore directed to comply with above said directions on within 14 days by following above said procedure failing which closure order will be issued under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 & 31-A of Air (Prevention & Control of Pollution) Act, 1981 besides taking legal action under section 41(4)(44)(45) of Water Act 1974 for violation of section 24(2)(4) of Water Act, 1974 without giving any further notice.

Explanation: For the avoidance of doubts, it is hereby declared that the power to issue directions under section 33-A Water Act, 1974 & 31-A of Air Act, 1981 includes the power to direct:

- (a) The Closure, prohibition or regulation of any industry, operation or process or
- (b) The stoppage or regulation of supply of electricity, water or any other service.

Section 41(4)(44)(45) of Water (Prevention & Control of Pollution) Act, 1974 reads as under as follows:-

"Who in every case provides the provision is punishable with imprisonment or a term which shall not be less than one year and six months, but which may extend to six years and with fine".

CC:- A copy of above is forwarded by the Chairman, Haryana State Pollution Control Board, Panchkula for enforcement/ necessary action, please.

(Signature)
Secretary II
Gurugram Region (N)

KULDEEP SINGH
Regional Officer,
Gurugram Region (N)

M/s CM Indigo Pvt. Ltd.
Plot No. 304-305, Phase C-2
Sector 77, Gurugram
Gurugram

From: Haryana State Pollution Control Board,
Gurugram Region (North), Vikas Sadan,
Opposite New Court, Gurugram



GST No. 06AAHCC8443R1ZZ

CM INDIGO PVT. LTD.

Add: Plot No- 604-605, Pace city-1,
Sector- 37, Gurugram (HR.) - 122001



CM INDIGO PRIVATE LIMITED

Near Pace City -1, Khasra No-604-605, Near Tata Service Center, Khandsa Road,
Gurgaon, Haryana-122001 | E-mail: narendersingh.ns829@gmail.com

Ref. No.

Dated...4/01/2024

Regional Office, Gurugram(N),
Haryana State Pollution Control Board
Vikas Sadan, Opposite – New Court, Gurugram

Dated: 04/01/2024

Subject :- Foreclosure of the factory premises permanently

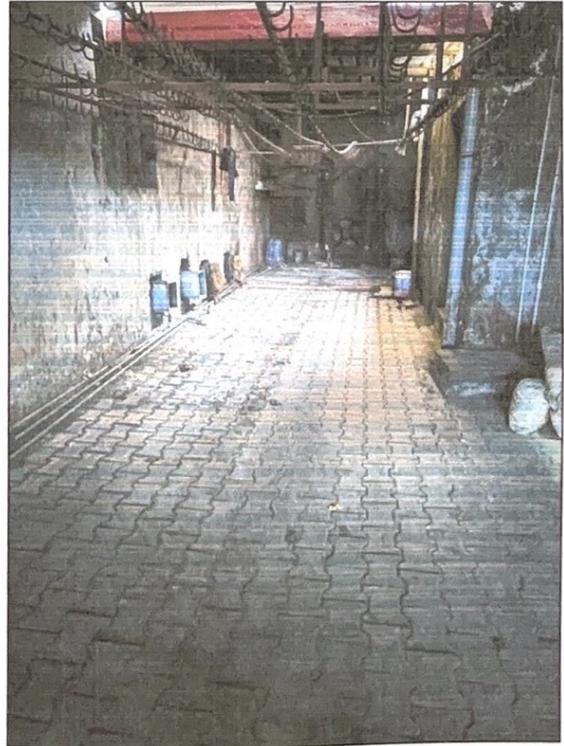
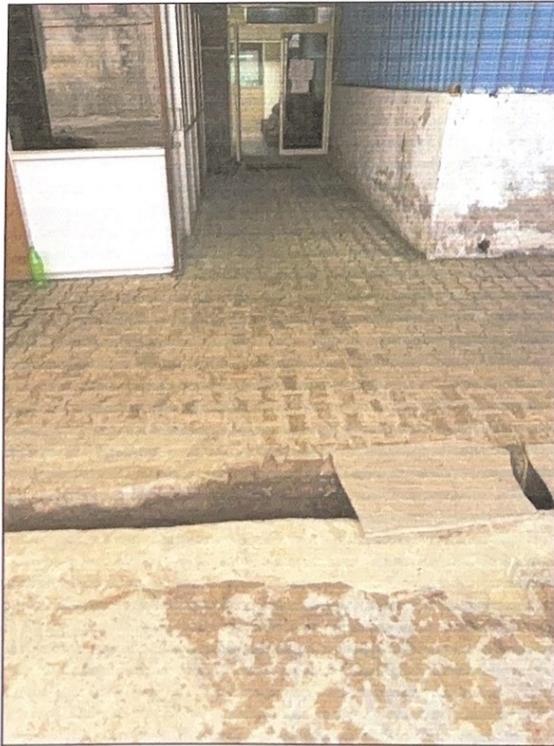
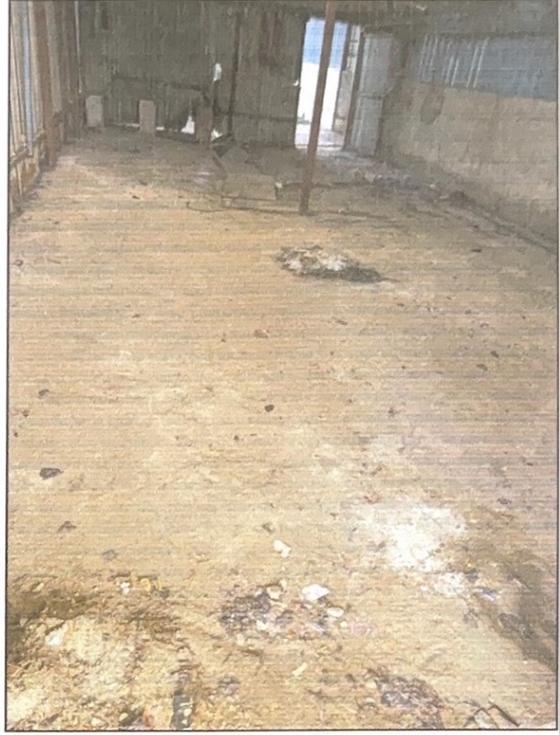
Dear Sir,

This letter is to reply of show cause notice (File No.-HSPCB-260001/123/2023-REGION Gurugram North – HSPCB) issued as on 08.12.2023 and received as on 19.12.2023. We had closed the factory premises completely and not using the site for any commercial and noncommercial purpose.

It would be a kind favor for me please accept this letter as a reply of show cause notice

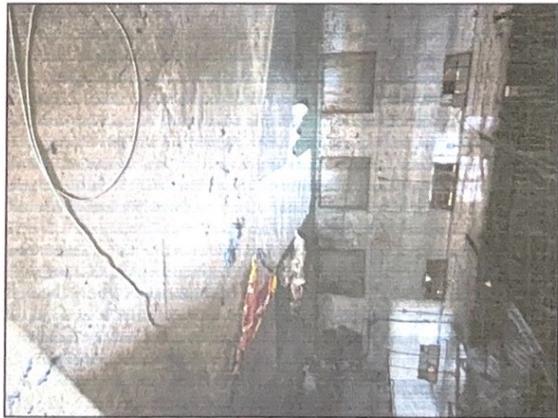
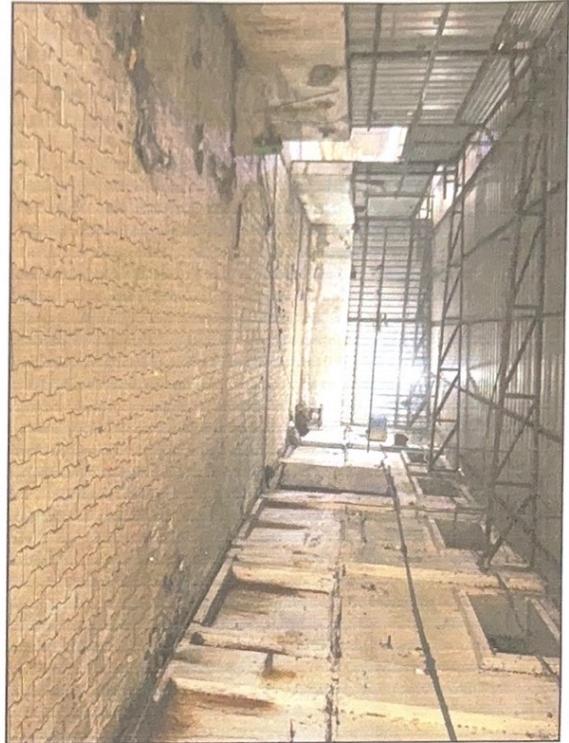
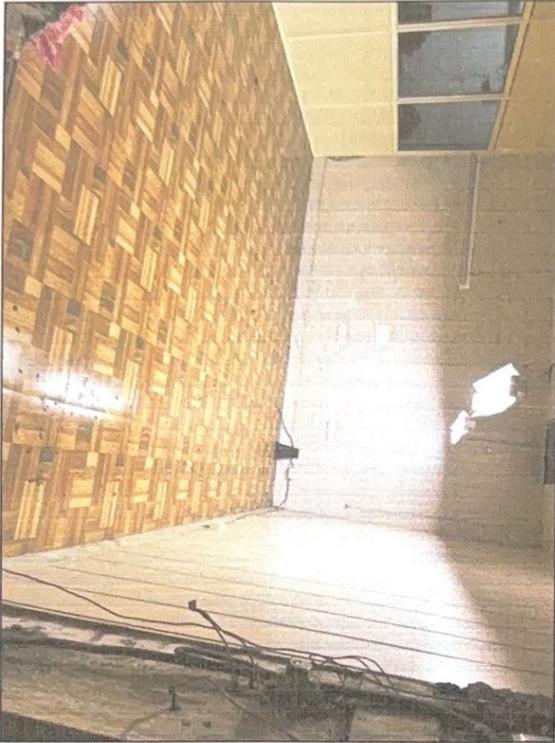
Yours Truly,
For CM INDIGO PVT. LTD.


Authorized Signatory
CM Indigo Pvt. Ltd.
Plot No.-604-605, Pace City – I,
Sector-37, Gurugram,
Email – indigofadings1975@gmail.com



For CM INDIGO PVT. LTD.

[Signature]
Authorised Signatory



For CM INDIGO PVT. LTD.

Chame
Authorised Signatory

716



717



718



719

N 28°26'32.001" (LAT)

E 77°0'38.55996" (LONG)

Altitude: 223 m a.s.l

12/03/2024 13:16

Location provider: Fused

No street

Gurugram 122001

Haryana

India

720

N 28°26'32.10936" (LAT)

E 77°0'38.64924" (LONG)

Altitude: 223 m a.s.l

12/03/2024 13:17

Location provider: Fused

No street

Gurugram 122001

Haryana

India

721

N 28°26'32.1954" (LAT)

E 77°0'38.6298" (LONG)

Altitude: 223 m a.s.l

12/03/2024 13:17

Location provider: Fused

No street

Gurugram 122001

Haryana

India

722

N 28°26'32.001" (LAT)

E 77°0'38.55996" (LONG)

Altitude: 223 m a.s.l

12/03/2024 13:16

Location provider: Fused

No street

Gurugram 122001

Haryana

India

723

N 28°26'32.1954" (LAT)

E 77°0'38.6298" (LONG)

Altitude: 223 m a.s.l

12/03/2024 13:17

Location provider: Fused

No street

Gurugram 122001

Haryana

India

724

N 28°26'32.10936" (LAT)

E 77°0'38.64924" (LONG)

Altitude: 223 m a.s.l

12/03/2024 13:17

Location provider: Fused

No street

Gurugram 122001

Haryana

India

HARYANA STATE POLLUTION CONTROL BOARD
SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1	Name & Address of the Unit	:	Unnamed Jeans washing Unit. Vill - Dhanwajpur, Gurgaon
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	N = 28°28'45.74136"
4	Fax Nos.	:	E = 76°59'17.5794"
5	Date & Time of Inspection	:	13/07/2024
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	No representative available at site
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	No details available
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	Jeans washing.
12	Detail of Raw Material used (with quantity per annum)	:	Detergents, H ₂ O ₂ , NaOH etc.
13	Manufacturing Process (in brief)	:	Jeans washing
14	Detail of Machinery	:	Unit found locked from main gate (No details available)
15	Date of Commissioning of the unit.	:	
16	Status of Consent to Establish	:	no
17	Status of Consent to Operate	:	no
18	Status of Authorization under HWM Rules.	:	no

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	Unit found locked from main gate & non-operational at the time of inspection.
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	
3	Whether measuring devices has been sealed	:	

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	Unit found locked & non-operational at the time of inspection
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	
2	No. of outlets for discharge of effluent	:	Domestic: Trade:
3	Quality of Effluent in KLD	:	Domestic: Trade:
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP Not installed
5	Mode of Discharge of effluent	:	Domestic: Trade:
6	Name of Water recipient body if any	:	
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	
8	Status of ZLD as per CPCB directions if applicable.	:	
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	
10	Whether provided separate electricity meter on ETP/STP	:	

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	Unit found locked & non-operational at the time of inspection
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.	:	

E Hazardous Waste Management

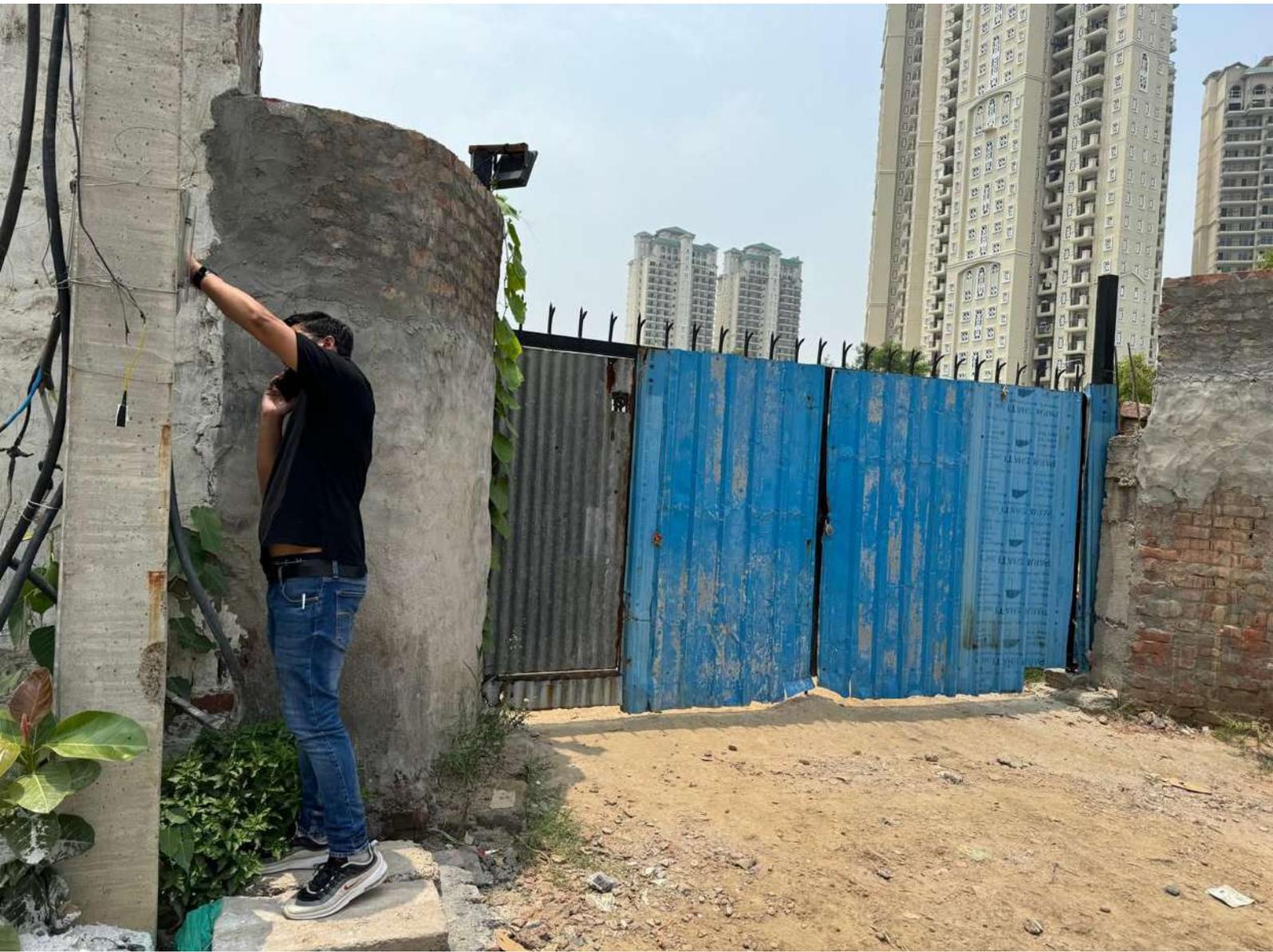
1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks	:	Inspection of the unit was been conducted by Joint Team of MCG, DNBVA& NSPCB writ. o.A. pending before Honorable NGT, titled as varun Gulati v/s. State
	Signature of the representative of the unit Name Designation & Address inspection	:	 Signature of the Officer/Officers of the Board who conducted Name & Designation



730



731

N 28°28'45.74136" (LAT)

E 76°59'17.5794" (LONG)

Altitude: 236 yd a.s.l

13/07/2024 11:51 am

Location provider: Fused

No street

Gurugram 122006

Haryana

India



HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1	Name & Address of the Unit	:	Unnamed Jeans washing Unit - Vill - Dhawapour, Gumyram
2	Email ID of the Unit/Occupier	:	
3	Telephone Nos.	:	(N = 28°28'45.89112" E = 76°59'16.78416")
4	Fax Nos.	:	
5	Date & Time of Inspection	:	12/07/2024
6	Category Unit	:	Red/Orange/Green
7	Type of Unit	:	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	:	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	:	No representative available at site
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	:	No representative available at site
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	:	washing of Jeans.
12	Detail of Raw Material used (with quantity per annum)	:	detergents, H ₂ O ₂ , NaOH etc.
13	Manufacturing Process (in brief)	:	Jeans washing
14	Detail of Machinery	:	Unit found locked from
15	Date of Commissioning of the unit.	:	main gate (No details available)
16	Status of Consent to Establish	:	No
17	Status of Consent to Operate	:	No
18	Status of Authorization under HWM Rules.	:	No

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	Unit found locked from main gate and non-operational at the time of inspection
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	
8	Status of Acoustic Enclosure on D.G. Sets	:	
9	Noise results of D.G. Sets Monitored during inspection	:	
10	Type & Quantity of Fuel used (Separate for each source)	:	
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	: : : : : :	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:
3	Whether measuring devices has been sealed	:

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	:	
5	Detail of Water Consumption per day/Month (a) Domestic Purpose (b) Boiler/Cooling (c) Industrial use (Easily Biodegradable) (d) Industrial Use (Not Easily Biodegradable) (e) Other	:	Unit found locked from main gate and non-operational at the time of inspection
6	General Remarks	:	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	:	Jeans washing
2	No. of outlets for discharge of effluent	:	Domestic: Trade:
3	Quality of Effluent in KLD	:	Domestic: Trade:
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) (a) Required or Not (b) Installed or Not (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. (d) Whether structurally adequate or not (e) Whether operating STP/ETP Satisfactorily (f) Whether provided online chemical dosing system/pH meter.	:	STP ETP Not installed
5	Mode of Discharge of effluent	:	Domestic: Trade:
6	Name of Water recipient body if any	:	
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	:	
8	Status of ZLD as per CPCB directions if applicable.	:	
9	Whether provided flow meters on outlet & inlet of ETP/STP	:	
10	Whether provided separate electricity meter on ETP/STP	:	

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	:	Unit found locked from main gate & non-operational from the time of inspection.
12	Status of online monitoring system, if applicable.	:	
13	General Remarks.	:	

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	:	
2	Type & Qty. of Hazardous Waste generated	:	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock-Pile Quantity of Hazardous Waste	:	
4	Mode of Disposal & treatment of Hazardous Waste	:	
5	Size of Hazardous Waste storage site	:	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	:	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	:	
8	Details of Hazardous Waste transported to service provider	:	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	:	
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	:	
3	Name of insurer agency with date & validity of policy.	:	
4	Whether Hazardous chemicals handling & storage facility is adequate	:	
5	Remarks Inspection of the unit has been conducted by the Joint Committee comprising of ADC, J.C. MCG, SDO MCG, JE, DSBM & MSPCB w.r.t. U N GAT case titled as Varan Gurkati vs State.	:	
	Signature of the representative of the unit Name Designation & Address inspection		Signature of the Officer/Officers of the Board who conducted Name & Designation

737



738





740

N 28°28'45.89112" (LAT)

E 76°59'16.78416" (LONG)

Altitude: 236 yd a.s.l

12/07/2024 6:27 pm

Location provider: Fused

No street

Gurugram 122006

Haryana

India

HARYANA STATE POLLUTION CONTROL BOARD
SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1	Name & Address of the Unit	J.P. Enterprises, Vill - Bajghera, Near Petrol pump Post Palam Vihar, Gurgaon
2	Email ID of the Unit/Occupier	:
3	Telephone Nos.	852994 1157, 971111 880
4	Fax Nos.	:
5	Date & Time of Inspection	13/07/2024
6	Category Unit	Red/Orange/Green
7	Type of Unit	17 Cat./Seriously Polluting/Others
8	Size of unit based upon investment cost of Plant & Machinery	Large/Medium/Small
9	Name of the representative of the unit with designation present at the time of the inspection.	Sh. Gautam Kumar, Machine operator
10	Name of the Directors /Partners/ Proprietor/ Manager/ Occupier etc.	Jai Parleach Yadav, prop.
11	Detail of products/by product manufactured (with capacity of installation & quantity per annum)	Dyeing of fabric,
12	Detail of Raw Material used (with quantity per annum)	fabric, dyer, H ₂ O ₂ , NaOH, NaCl
13	Manufacturing Process (in brief)	Dyeing of fabric
14	Detail of Machinery	zipper dyeing machine X05, Bench X13, hydro X13
15	Date of Commissioning of the unit.	Details not provided
16	Status of Consent to Establish	no
17	Status of Consent to Operate	no
18	Status of Authorization under HWM Rules.	no

B Air Pollution

1	Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height.	:	
2	Status of online monitoring System (Stack/AAQ) if applicable	:	
3	Details about deviation in the details/stack of Air emission/ type of fuel if any already provided to Board.	:	
4	Detail of Stacks/ Chimneys/Vents	:	
5	Whether Height of all stacks/ Chimneys as per norms.	:	
6	Capacity of D.G. Sets	:	
7	Stack height of D.G. Sets above programme and whether as per norms.	:	No
8	Status of Acoustic Enclosure on D.G. Sets	:	No
9	Noise results of D.G. Sets Monitored during inspection	:	Not operational.
10	Type & Quantity of Fuel used (Separate for each source)	:	Diesel, electricity
11	Status of Air Pollution Control Devices (APCD) (a) Required or Not (b) Provided or Not (c) Detail of APCD provided with detail of all Components. (d) Whether operating APCD Satisfactorily (e) Whether operating APCD Satisfactorily	:	
12	Whether provided separate flow meters in case of wet scrubber	:	
13	Whether maintained Log Book for consumption of Electricity/ Chemicals/ Water for APCD	:	
14	Detail of treatment of effluent in case of wet scrubber & its mode of disposal.	:	
15	Whether provided Sampling arrangements on all stacks/ Chemneys including DG Sets.	:	
16	General Remarks	:	

C Water Consumption

1	Sources of Water Supply	:	Borewell
2	Detail of measuring devices provided if any such as flow meters, V-notch etc.	:	No
3	Whether measuring devices has been sealed	:	No

4	Whether maintained the log book for supply of water from all sources & consumption for various uses.	NA
5	Detail of Water Consumption per day/Month <input checked="" type="checkbox"/> (a) Domestic Purpose <input type="checkbox"/> (b) Boiler/Cooling <input type="checkbox"/> (c) Industrial use (Easily Biodegradable) <input checked="" type="checkbox"/> (d) Industrial Use (Not Easily Biodegradable) <input type="checkbox"/> (e) Other	
6	General Remarks	

D Water Pollution

1	Source & processes of Water Pollution including raw water treatment if any	: Fabric Dyeing, Domestic
2	No. of outlets for discharge of effluent	: Domestic: 1 Trade: 1
3	Quality of Effluent in KLD	: Domestic: 2 kld Trade: 15-20 kld approx.
4	Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) <input type="checkbox"/> (a) Required or Not <input type="checkbox"/> (b) Installed or Not <input type="checkbox"/> (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used. <input type="checkbox"/> (d) Whether structurally adequate or not <input type="checkbox"/> (e) Whether operating STP/ETP Satisfactorily <input type="checkbox"/> (f) Whether provided online chemical dosing system/pH meter.	: STP ETP not installed
5	Mode of Discharge of effluent	: Domestic: Septic Tank Trade: Drain
6	Name of Water recipient body if any	: open drainage of village
7	Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization.	: open Drainage system
8	Status of ZLD as per CPCB directions if applicable.	: not installed
9	Whether provided flow meters on outlet & inlet of ETP/STP	: not installed
10	Whether provided separate electricity meter on ETP/STP	: not installed

11	Whether maintained Log Book for consumption of Electricity/Chemicals/Quantity of effluent.	Not maintained
12	Status of online monitoring system, if applicable.	Not installed
13	General Remarks.	

E Hazardous Waste Management

1	Category of Hazardous Waste generated as per rules.	Sludges, process waste, used oil
2	Type & Qty. of Hazardous Waste generated	(i) Incinerable (ii) Recyclable (iii) Disposable For landfill (iv) Total
3	Stock Pile Quantity of Hazardous Waste	N/A
4	Mode of Disposal & treatment of Hazardous Waste	No details provided
5	Size of Hazardous Waste storage site	
6	Display Board for Hazardous Waste at Factory Gate Provided or not	
7	Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity)	
8	Details of Hazardous Waste transported to service provider	

F Hazardous Chemicals Handling & Management and PLI Act, 1991

1	List & Qty. of Hazardous Chemical handled & used (if any) with threshold quantity	NO
2	Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.	NA
3	Name of insurer agency with date & validity of policy.	NA
4	Whether Hazardous chemicals handling & storage facility is adequate	NA
5	Remarks	
	<p>For JP ENTERPRISES</p> <p><i>Sita K. Jha</i></p> <p>Proprietor</p> <p>Signature of the representative of the unit Name Designation & Address inspection</p>	<p><i>Sita K. Jha</i></p> <p>Signature of the Officer/Officers of the Board who conducted</p> <p><i>JE (DHBVN)</i></p> <p>Name & Designation</p>











750



